

NATIONAL COMPANY LAW TRIBUNAL									
OBJECTIONS LIST DATED 24.03.2025 TO 03.04.2025									
PETITION , APPLICATIONS , ADDITIONALS									
HELPDESK NO 011-24363846 REGARDING YOUR OBJECTIONS PLEASE CONTACT HELP DESK NO FOR DELHI SCRUTINY TEAM									
Sr No.	Date Of Filing	Case Type	Dairy No.	MAIN CASE NO	Title Of Case	Section	Scrutiny Date	Comments	Filed By
1	17/10/2024	Company Appeal(Companies Act)	710102090212024		VS	Sec 252 (3)	3/4/2025	no of objections 1 counsel detail full fill missed in index(company master data missed) 2. 1st page director sign missed and other side 3.all hindi page english translation missed(kindly english translation pages attached in pdf)and income tax service missed 4. file issue contact to 01124363846 or dr1.	Anupam Rajesh Aggarwal
2	6/12/2024	Company Petition IB (IBC)	710102103402024		HYPRO ENGINEERS PRIVATE LIMITED VS PEGASI SPIRITS PRIVATE LIMITED	IBC Under Sec 9	24/03/2025	No of objections 1.Book marking missed with pagination acording to the index 2.counsel details incomplete after index ,memo party.....etc. 3.section not mention in pdf 4.please delete extra pdf .5.need to true copy sign on annexure 6. court fee and welfare missed on vakalatnama in main petition 7.master data missed for PEGASI SPIRITS PRIVATE LIMITED	Aashutosh
3	24/01/2025	Company Petition IB (IBC)	710102009442025		MURTHAL AUTO PRIVATE LIMITED VS HYLEX HOME APPLIANCES INDIA PRIVATE LIMITED	IBC Under Sec 9	3/4/2025	No of objections 1.wrong file 2.please do properly file as a section 9 Note- documents incomplete for the section - 9 file 3.list of date events brief synopsis, BR, master data,notice,reply all missed for the petition	Prateek Kushwaha
4	3/2/2025	Company Petition IB (IBC)	710102012062025		CENTRAL BANK OF INDIA LIMITED VS MOHD. SALLAHUDDIN	Section 95(1)	3/4/2025	No of objections 1.sign missed after all index reminder 2	KUNAL TANDON
5	3/2/2025	Company Petition IB (IBC)	710102012052025		CENTRAL BANK OF INDIA LIMITED VS SH. NAWABUDDIN	Section 95(1)	3/4/2025	No of objections No of objections 1.service missed /3rd volume uploaded by you behalf of proof of service	KUNAL TANDON

6	7/2/2025	Company Petition (Companies Act)	710102013212025		UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS INTERNATIONAL RECREATION AND AMUSEMENT LIMITED	Sec 241 (2)	28/03/2025	no of objections 1. kindly remove application and file separately 2. company master data missed 3. Mao and Aoa missed 4. in volume 2 to 22 missed counsel detail in index page with sign in index page 5.page no 786 not wrong alignment of page in volume 5 6.page no 787 801 802 not readable in volume 5 7 in volume 16, 18, 19 ,20,21,22 missed ocr 8 in volume 16 2850 to 2856 2890 to 2095, 2897 2922 2923 2924 2926 2928 2930 2929 2945 2946 2947 2948 2950 to 2956 not readable 9 in volume 17 3026 3146 3147 10 in volume 18 3182 3185 3186 3188 3304 3317 3318 3319 3321 are not readable 11 in volume 19 hindi page 3365 3369 3482 3491 to 3496 3498 to 3505 12 volume 20 page no 3726 3729 3721 13 page no 21 3732 to 3757 14 in volume 22	sfionclt
7	31/01/2025	Company Petition IB (IBC)	710102011582025		NEERAJ KUMAR DUBEY VS RUDRA BUILDWELL PROJECTS PRIVATE LIMITED	IBC under Sec 7	27/03/2025	No objections 1. 104,128,195,196,197,198,199,199, 225,249,258,276,314 313,317,318,323,324, 486.....etc 532 to 542,557 to 565,632,633,634,635 to 640,647,648,649,653,682,683 to 689,691 to 699,716,718,754,783,812 to pdf not clear 3.pagination missed in pdf Note-pages not clear upload by you please upload clear copy Reminder/4	Gursat
8	12/2/2025	Company Petition IB (IBC)	710102014352025		CANARA BANK VS EQUINOX INDIA DEVELOPMENTS LIMITED	IBC under Sec 7	3/4/2025	No of objections 1.Pg-36,38,51 to 64,65,239,256 not clear 2.need to true copy sign on every page of annexure 3.court fee and welfare missed in vakalatnama	HITESH SACHAR
9	21/02/2025	Intervention Petition (IBC)	710102016912025		GURINGDER SINGH RAI VS TODAY HOMES NOIDA PVT LTD	Sec 60(5)	3/4/2025	1. 25 Rs welfare fee ticket paste blank side on Vakalatnama. 2. case type wrong choose intervention petition	SANJEEV
10	21/02/2025	Company Appeal(Companies Act)	710102016902025		GURINGDER SINGH RAI VS TODAY HOMES NOIDA PVT LTD	Sec 252 (3)	26/03/2025	no of objections 1. 233-269 page not clear 2.master index missed	SAURABH
11	23/02/2025	Company Petition IB (IBC)	710102017292025		UNIQUE WASTE PROCESSING COMPANY LIMITED VS TODAY HOMES NOIDA PVT LTD	IBC Under Sec 10	27/03/2025	no of objections 1.memo party missed in index and in pdf 2.Pg-137 to 141 missed 3.pagination wrong in index volume-3 4.	Wamika

12	22/02/2025	Company Appeal(Companies Act)	710102017162025		UNIQUE WASTE PROCESSING COMPANY LIMITED VS TODAY HOMES NOIDA PVT LTD	Sec 252 (1),Sec 252 (3)	28/03/2025	no of objections 1. 50,55,63-68 page not clear 2. income tax service missed 3. kindly remove application	Saral
13	19/02/2025	Company Petition IB (IBC)	710102016172025		RAJIV JAIN VS PUNJAB NATIONAL BANK	Section 94(1)	3/4/2025	No of objections 1.vakalanama missed	Aman
14	25/02/2025	CA(A) Merger and Amalgamation(Companies Act)	710102017852025		K AND I FASHIONS PRIVATE LIMITED VS PUNJAB NATIONAL BANK	Rule 11 of NCLT	1/4/2025	1. case type wrong.	DHRUV GUPTA
15	19/02/2025	Company Petition IB (IBC)	710102016162025		SANJIV JAIN VS PUNJAB NATIONAL BANK	Section 94(1)	3/4/2025	No of objections 1.vakalatnama missed	Aman
16	26/02/2025	Company Petition (Companies Act)	710102018172025		MRS. ELIZABETH CHAWLA VS EARL CHAWLA AND COMPANY PRIVATE LIMITED	Sec 424 (3)	26/03/2025	no of objections case type wrong	Mayank Joshi
17	26/02/2025	Company Petition (Companies Act)	710102018132025		MRS. ELIZABETH CHAWLA VS VANTAGE CONSTRUCTION PRIVATE LTD	Sec 424 (3)	26/03/2025	no of objection 1.. case type wrong	Mayank Joshi
18	3/3/2025	Contempt Petition (IBC)	710102019512025		VALUE INFRACON INDIA PVT. LTD VS DEEPAK KUMAR DUBEY	Rule 11 of NCLT, 2016	3/4/2025	No of objections 1.Section wrong in technically reminder 2	KUMAR DEEPAJ
19	4/3/2025	Company Appeal(Companies Act)	710102019542025		VALUE INFRACON INDIA PVT. LTD VS DEEPAK KUMAR DUBEY	Sec 252 (1)	3/4/2025	all pdf are merge and upload final pdf	Manish
20	3/3/2025	Contempt Petition (IBC)	710102019492025		VALUE INFRACON INDIA PVT. LTD VS RAVI PRAKASH VERMA	Rule 11 of NCLT, 2016	3/4/2025	No of objections 1.Section wrong in pdf and technically Reminder/3	KUMAR DEEPAJ
21	5/3/2025	Company Petition (Companies Act)	710102020052025		SUNIL MAGO VS BHAVE ELECTRIC VEHICLES PRIVATE LIMITED	Sec. 7(7),Sec. 169(4),Application under any other provisions ,Application under any other provisions	27/03/2025	no of objections 1. due payment section 203 and 118 2. 6,40 page not clear 39 page are showing 40 no page you change numbering 3. 1rs court fee missed in vakaltanama 4. memo of paties missed	Tarun

22	7/3/2025	Intervention Petition (IBC)	710102020442025		DIAMOND TRAEXIM PRIVATE LIMITED VS INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	Sec 60(5)	3/4/2025	No of objections 1.list of date events and brief synopsis missed must for intervention reminder /3	SHWETANK
23	7/3/2025	Company Petition (Companies Act)	710102020392025		S P GARMENTS PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec 252 (3)	3/4/2025	no of objections 1. case type wrong 2. all hindi pages english translation wrong arrange 3. 83,85,92-97 page not clear 4. 25rs welfare and date missed in vakaltanama	Diksha
24	7/3/2025	Company Petition IB (IBC)	710102020482025		MUNICIPAL CORPORATION OF DELHI THROUGH ITS COMMISSIONER VS MR RAKESH TAKYAR	Sec 42	3/4/2025	No fo objections 1.case type wrong 2.main case not link 3.ticket not allowed on content of vakalatnama 4.please delete extra pdf	Manu Chaturvedi
25	8/3/2025	Company Petition IB (IBC)	710102020812025		MANISHA RAWAT VS MR RAKESH TAKYAR	IBC Section 59	3/4/2025	No of objections 1.Pg-67,116,117 not clear reminder/4 NOte- file not clear please upload clear pdf(need to typed copy)	AJAY KUMAR JAIN
26	9/3/2025	Company Petition (Companies Act)	710102021162025		RICHA VIVIDH BHATNAGAR VS ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Sec. 73(4)	25/03/2025	no of objections 1. form 11 missed 2. 1rs court fee missed .	ARTI
27	10/3/2025	Company Petition (Companies Act)	710102021342025		GOVIND ASHAN VS TDPRO IT SERVICES PVT LTD		3/4/2025	no of objections 1. due to payment section 241-242 2 Moa and Aoa mismatch 3. this respondent company not a govt company (same objection)	ANUJA PETHIA
28	8/3/2025	Company Petition (Companies Act)	710102020962025		JULIET APPARELS PRIVATE LIMITED VS HINAL P. TREVADIA	Application under any other provisions	28/03/2025	no of objections 1. section wrong in pdf 2. this file is company petition IBC kindly move ibc section and case type	Advocate Bhavin Gada
29	13/03/2025	Intervention Petition (IBC)	710102022062025		RPS ASSOCIATES VS MR. MUKUL KUMAR	Sec 60(5)	26/03/2025	No of objections 1.court fee missed @ 3 rs on vakalatnama	ARIHANT
30	11/3/2025	Company Petition (Companies Act)	710102021672025		PRAMOD KUMAR GOEL AND ORS VS SURYA FOUNDRY PVT LTD AND ORS	Sec. 241(1),Sec. 242(4)	26/03/2025	no of objections 2. counsel sign and petitioner sign missed in prayer 3. company master data missed 4. Moa and Aoa missed 5. Vakaltanama missed 6. incomplete file, index numbering missed 7 proof of service missing	Sujoy

31	18/03/2025	Company Petition (Companies Act)	710102022922025		ALPHA ENHANCED DATA PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec. 441	26/03/2025	no of objections 1. no of objection 1. bookmarking are mandatory 2. company master data missed 3. pdf are blur 4. counsel detail missed in index 5. ,54-63,81 page not clear 6. double numbering 7. all annexure true copy missed 8. power of attorney not notary and 50rs stamp paper missed 9. proof of service missed 10. all extra pdf remove and upload final	Sandeep Singh
32	18/03/2025	Company Petition (Companies Act)	710102022902025		ALPHA ENHANCED DATA PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec. 441	25/03/2025	no of objection 1. bookmarking are mandatory 2. company master data missed 3. pdf are blur 4. counsel detail missed in index 5. 7-9,11,13,54-63,79-82,106,86,108,118,129,133,134,135 6. double numbering 7. all annexure sign and true copy missed 8. power of attorney not notary and 50rs stamp paper missed 9. proof of service missed	Sandeep Singh
33	13/03/2025	Company Petition (Companies Act)	710102022442025		MITESH SURANA VS ALTIN TRADING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	28/03/2025	no of objections 1. sequence wise detail missed in pdf	Guruprasath
34	13/03/2025	Contempt Petition (IBC)	710102022422025		M/S ENERGY BUILDING SOLUTIONS PVT.LTD. VS ASHOK KUMAR SHARMA	Rule 11 of NCLT, 2016	26/03/2025	No of objections 1.Wrong file 2.casec type in IBC but pdf CP	AMAN
35	13/03/2025	CA(A) Merger and Amalgamation(Companies Act)	710102022232025		VINMAN HEALTH PRIVATE LIMITED VS AALOHA LIFESCIENCES PRIVATE LIMITED	Sec. 230-232, Sec 234	24/03/2025	no of objection 1. brief synopsis and list of date missed 2. master index missed 3. 99-106,138-139,202,206,241,318,319 page not clear 4. valuation report missed 5. kindly remove parties as respondent and add them in petitioner side as per memo of party in online portal.	VARSHA
36	18/03/2025	Company Petition IB (IBC)	710102023172025		CANARA BANK VS MR. AMAR CHAND	Section 95(1)	26/03/2025	no of objections 1.C17200HR2011 PTC043774 wrong jurisdiction	Brijesh Kumar Tamber
37	18/03/2025	Company Petition IB (IBC)	710102023142025		AKG SHUTTERING PRIVATE LIMITED VS NKG INFRASTRUCTURE LIMITED	IBC Under Sec 9	26/03/2025	No of objections 1.pagination wrong in index 2.need to true copy sign on every apge of annexure 3.Pg-87,88,246,254,255,256,261,284,288,295 not clear 4.volume wise index missed 5. court fee welfare missed in vakalatnama	Gursat



43	20/03/2025	Company Petition IB (IBC)	710102023812025		QUANTUM INTERNATIONAL PVT. LTD. VS AMISHI CONSUMER TECHNOLOGIES PRIVATE LIMITED	IBC Under Sec 9	28/03/2025	&quot;No of objections 1.service missed 2.book marking missed with the pagination acording to the index 3.need to sign on every page of application 4.OCR missed 5.need to true copy sign on every page of annexure 6.Pg-192 double upload 7.Pg-492 not clear 8.date missed in vakalatnama	Anuj Aggarwal
44	21/03/2025	Company Petition IB (IBC)	710102023882025		CREATIVE CAPITAL SERVICES LIMITED VS RAJIV GOYAL	Section 95(1)	24/03/2025	No of objections 1.pagination missed in book markingf 2.pagination missed in last pdf	SAJAL JAIN
45	22/03/2025	Company Petition IB (IBC)	710102024152025		PARTH SCAFFOLDINGS PRIVATE LIMITED VS NKG INFRASTRUCTURE LIMITED	IBC Under Sec 9	28/03/2025	&quot;No of objections 1.156,157,158,168,172 not clear	Gursat
46	20/03/2025	Company Petition IB (IBC)	710102023822025		MS SR CONSTRUCTIONS VS G. P. REALTORS PRIVATE LIMITED	IBC Under Sec 9	28/03/2025	No of objections 1.master index,volume wise index missed 3.memo party,list of date events, brief synopsis missed 4.Pg- 25,26,27 to 30,43,45,47,48,97,119,131,132,134,135,153 ,166,185,270, 333,343,369,372,373,not clear 5.Pg-74,75,77,138,291,312,325, cut 6.Pg-200 to 240 missed Note-wrong jurisdiction acording to the master data	Swaroop George
47	20/03/2025	Company Petition IB (IBC)	710102023762025		INSPIRE EXIM PRIVATE LIMITED VS G. P. REALTORS PRIVATE LIMITED	IBC Under Sec 10	28/03/2025	No of objections 1.need to sign on every page of annexure 2.Form-b,IRP certificate missed 3.Pg-94,114,115 not clear 4.Pg- 111 cut 5.ticket not allowed content of vakalatnama	akash chatterjee
48	20/03/2025	Company Petition IB (IBC)	710102023742025		ARISSAN POWER LIMITED VS VIPUL LIMITED	IBC under Sec 7	28/03/2025	No of objections 1.Form-b,IRP certificate missed	MAYANK BIYANI
49	20/03/2025	Company Petition (Companies Act)	710102023492025		CEE-ES DEVELOPMENT CONSULTANTS PRIVATE LIMITED VS CEE-ES DEVELOPMENT CONSULTANTS PRIVATE LIMITED	Sub-Section (1) Of Section 66.	25/03/2025	no of objection 1. Most pages are blur and cut 2. company master data missed 3. petitioner and respondent both are same (Delete PETITIONER NAME FROM serial no. 2 AND FROM RESPONDANT) 4. all annexure pages sign and true copy missed	Sarvik Singhai





57	28/03/2025	Company Petition (Companies Act)	710102025682025		PANKAJ DESWAL VS POOJA ROLLER FLOOR MILLS PRIVATE LTD.	Application under any other provisions	1/4/2025	no of objection 1. bookmarking not proper uploaded as per index 2. company master data numbering missed 3. 22-25,27,31-36,63,65,66,71,72,75,77,78 page not clear 4. 38-39 page english translation missed 5. case type and section wrong 8. Moa and Aoa missed 9. prayer missed 10. (file issue kindly contact 01124363846 email dr1-nclt@nclt.gov.in	Neha R & Associates
58	27/03/2025	CA(A) Merger and Amalgamation(Companies Act)	710102025532025		SPECTRUM AERO PRIVATE LIMITED VS POOJA ROLLER FLOOR MILLS PRIVATE LTD.	Sec. 230-232, Sec 234	1/4/2025	no of objections 1. bookmarking are mandatory with numbering as per index 2. brief synopsis and list of date and event missed 3. counsel sign missed in index and other side given the counsel detail 4. 99-100,118,121-122,181-182 page not clear 5. 2nd volume separately index missed 6. annexure all pages sign missed 7. power of attorney notary missed and 50rs stamp paper missed 8. valuation report missed	Jasmeet Chawla
59	27/03/2025	CP(AA) Merger and Amalgamation(Companies Act)	710102025632025		APEX RECYCLING PRIVATE LIMITED VS POOJA ROLLER FLOOR MILLS PRIVATE LTD.	Sec. 230-232 - Second Motion	1/4/2025	no of objections 1. list of date and event missed 2.43,63,65,79-85,87-94,148,152-198,203, 230-244 page not clear	Punit
60	28/03/2025	Company Petition (Companies Act)	710102025962025		SUPERMAC INDUSTRIES (INDIA) LIMITED VS POOJA ROLLER FLOOR MILLS PRIVATE LTD.	Sec. 230-232 - Second Motion,Sec. 230-232 - Second Motion	3/4/2025	no of objections 1. first motion not link in second motion 2. 3rs court fee and 25rs welfare missed, date missed in vakaltanama 3. 75,77,80 page not clear 4. case type wrong	SP Singh
61	28/03/2025	CP(AA) Merger and Amalgamation(Companies Act)	710102025972025		ANAND MOTOR PRODUCTS PRIVATE LTD. VS POOJA ROLLER FLOOR MILLS PRIVATE LTD.	Sec. 230-232 - Second Motion	3/4/2025	no of objections 1. kindly remove extra pdf	Afnaan
62	28/03/2025	Contempt Petition (IBC)	710102025742025		ARGENTIUM INTERNATIONAL PVT LTD VS UTM ENGINEERING PVT LTD.	Rule 11 of NCLT, 2016	3/4/2025	No of objections 1.case type wrong 2.need to sign on every page of applications 3.vakalatnama missed	KARTIK CHETTIAR
63	29/03/2025	CP(AA) Merger and Amalgamation(Companies Act)	710102026382025		DS SPICECO PRIVATE LIMITED VS UTM ENGINEERING PVT LTD.	Sec. 230-232 - Second Motion	1/4/2025	no of objections 1. first motion not link in second motion 2. case type wrong (kindly choose second motion) 3. 156,157.167.184.186-187,448,449,452,453 page not clear	Anirudh Das

64	23/03/2025	Contempt Petition (IBC)	710102024422025		SHRUTI GUPTA VS JITENDRA SINGH SIKARWAR	Rule 11 of NCLT, 2016	3/4/2025	No of objections 1.list of date and brief synopsis missed 2.vakalatnama missed 3. this file is contempt petition ibc and you choose companies act please check	YASHU GUPTA
65	8/10/2024	Interlocutory Application (I.B.C)	710102086152024	COMPANY PETITION IB (IBC)/13(ND)2024	DR.TARUNA GOYAL RESOLUTION PROFESSIONAL VS	Application under any other provisions-IBC	1/4/2025	1.Bookmarking as per index with page number	SWATI SALUJA
66	6/12/2024	Company Appeal (IBC)	710102103532024	COMPANY PETITION IB (IBC)/408(ND)2022	BANK OF INDIA VS DHARITRIMAA URJA PRIVATE LIMITED	Sec 42	3/4/2025	No of objection 1.memo party mismatch according to the pdf memo party	Ananya Kukreti
67	16/12/2024	Interlocutory Application (I.B.C)	710102105982024	COMPANY PETITION IB (IBC)/22(PB)2018	SURESH KUMAR SAWLANI VS VALUE INFRA BUYERS ASSOCIATION	Sections 60(5)/Regulation 13	26/03/2025	1. Remove double pdf 2.memo of parties missing or fill online as per mop or IAs title fill also as per mop. 3. True copy sigh missing on annexures. 4. proof of service missing. 5. Index Missing 6. Pagination missing on pdf 7. Bookmarking as per index with page number 8. Notary missing on affidavits. 9. Counsel sign missing on prayer	Mishal Vij
68	16/12/2024	Interlocutory Application (I.B.C)	710102106282024	COMPANY PETITION IB (IBC)/1022(ND)2018	IDBI BANK LTD. VS M/S ROHTAS PROJECTS LTD.	Rule 11 of NCLT, 2016	27/03/2025	1. Memo of parties mismatch according your online portal.	KRISHAN KUMAR
69	5/2/2025	Restoration Application (IBC)	710102012502025	COMPANY PETITION IB (IBC)/1397(PB)2019	SHANKER LAL SINGHANIA VS NARENDER KUMAR SHARMA (RESOLUTION PROFESSIONAL OF INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED)	Rule 11 of NCLT, 2016	1/4/2025	1. case type wrong Interlocutory Application (I.B.C)	Aditya Nayyar
70	6/2/2025	Restoration Application (IBC)	710102012782025	COMPANY PETITION IB (IBC)/1397(PB)2019	OMKAR NATH MITTAL THROUGH ITS KARTA MR SHRIKANT MITTAL VS NARENDER KUMAR SHARMA (RESOLUTION PROFESSIONAL OF INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED)	Rule 11 of NCLT, 2016	1/4/2025	1. Case type wrong choose Interlocutory Application (I.B.C) 2. Mention bookmarking with page numbering. 3. 25Rs welfare fee missing in Vakalatnama.	Aditya Nayyar

71	7/2/2025	Interlocutory Application (I.B.C)	710102013172025	COMPANY PETITION IB (IBC)/1529(ND)2019	SUSHIL KUMAR SHARMA S/O SH. KANHIYA LAL SHARMA VS ORIOR DEVELOPERS AND INFRASTRUCTURE PRIVATE LIMITED	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	25/03/2025	1. Court fees Rs 1 missing on Vakalatnama	Anil
72	14/02/2025	Company Application(Companies Act)	710102014922025	COMPANY PETITION (COMPANIES ACT)/151(ND)2020	SMT. PREMWATI VS RAHUL SACHDEVA & ORS.	Rule 11 of NCLT	28/03/2025	1. Need every page sign in application. 2. Need to translate all hindi pages-55,57 3. Memo of parties mismatch according your online portal. applicant should be respondent or respondent should be applicant as per application in pdf 4. Need to be affidavit for all applicant.	Sidhartha
73	16/02/2025	Interlocutory Application (I.B.C)	710102015612025	COMPANY PETITION IB (IBC)/106(ND)2023	ANIL MATTA VS RAHUL SACHDEVA & ORS.	Rule 11 of NCLT, 2016	26/03/2025	No of objections 1. section wrong online as per pdf 2. bookmarking as per index with age number	ANUJA PETHIA
74	20/02/2025	Restoration Application (IBC)	710102016622025	COMPANY PETITION IB (IBC)/891(PB)2022	A AND R ENTERPRISE PRIVATE LIMITED VS TGB REALCON PRIVATE LIMITED	Rule 11 of NCLT, 2016	3/4/2025	1. Both application filed separately. 2. Sign missing on application pages	Saurabh Rohilla
75	25/02/2025	Interlocutory Application (I.B.C)	710102017722025	COMPANY PETITION IB (IBC)/418(ND)2022	THE KARUR VYSYA BANK LIMITED VS SUMIT GOYAL	Section 123	1/4/2025	No of objection 1.Volume wise index missing 2. Counsel sign missing on prayer	Somit
76	25/02/2025	Interlocutory Application (I.B.C)	710102017612025	COMPANY PETITION IB (IBC)/1085(ND)2019	RANJAN CHAKRABORTI VS SUMIT GOYAL	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	28/03/2025	1.Bookmarking as per index with page number 2.Pagination missing in index or pdf 3.Sign missing on application pages 4. case type wrong 5. section wrong online as per pdf 6. Sign missing on index mop or prayer 7. Incomplete file	Ashutosh
77	27/02/2025	Interlocutory Application (I.B.C)	710102018552025	COMPANY PETITION IB (IBC)/478(ND)2017	PRASSAN NAVIN KUMAR SINHA VS NA	Application under any other provisions-IBC	28/03/2025	1.Affidavit attach of INDO JATALIA HOLDINGS LIMITED	ALAM
78	27/02/2025	Interlocutory Application (I.B.C)	710102018492025	COMPANY PETITION IB (IBC)/24(PB)2018	EMPLOYEES PROVIDENT FUND ORGANISATION VS SH. RAM RATAN KANOONGO	Section 60(5)	26/03/2025	1. fill all details in online portal.	ABHAS MISHRA

79	5/3/2025	Interlocutory Application (I.B.C)	710102019972025	COMPANY PETITION IB (IBC)/44(ND)2023	ANANG KUMAR SHANDILYA VS SH. RAM RATAN KANOONGO	Application under any other provisions-IBC	27/03/2025	2. File separate IAs or delete another main case no. (IB) NO. 11/ND/2023 and (IB) NO. 83/ND/2023 in pdf	ANANG
80	5/3/2025	Interlocutory Application (I.B.C)	710102019922025	COMPANY PETITION IB (IBC)/2721(ND)2019	AJAY KUMAR THAKUR VS PRADEEP KUMAR KAUSHIK	Sections 60(5)/Regulation on 13	27/03/2025	1. page no. 30 to 73,198 to 212 are not clear.	Sujeet Kumar
81	2/3/2025	Interlocutory Application (I.B.C)	710102019362025	COMPANY PETITION IB (IBC)/375(PB)2018	RAKESH BABBAR VS SHRI SATYA PRAKASH GUPTA RESOLUTION PROFESSIONAL	Section 60(5)	26/03/2025	1. Annexure A1 not clear.	RAKESH BABBAR
82	4/3/2025	Interlocutory Application (I.B.C)	710102019702025	COMPANY PETITION IB (IBC)/704(ND)2024	VEENU DRALL VS SHRI SATYA PRAKASH GUPTA RESOLUTION PROFESSIONAL	Application under any other provisions-IBC	3/4/2025	1.Bookmarking as per index with page number	VEENU DRALL
83	4/3/2025	Interlocutory Application (I.B.C)	710102019692025	COMPANY PETITION IB (IBC)/703(ND)2024	VEENU DRALL VS SHRI SATYA PRAKASH GUPTA RESOLUTION PROFESSIONAL	Application under any other provisions-IBC	3/4/2025	1.Bookmarking as per index with page number	VEENU DRALL
84	5/3/2025	Interlocutory Application (I.B.C)	710102020072025	COMPANY PETITION IB (IBC)/22(PB)2018	INDRA GULATI VS VALUE INFRA BUYERS ASSOCIATION	Sec 60(5)	28/03/2025	1. Pages 108 to 177 not clear. 2. Pagination missing on pdf pages 3. Remove double pagination.	Mishal Vij
85	6/3/2025	Interlocutory Application (I.B.C)	710102020222025	COMPANY PETITION IB (IBC)/401(PB)2024	PRADEEP KUMAR RAY VS CANARA BANK	Sec 60(5)	3/4/2025	1. Bookmarking as per index with page number	Shubham Agarwal
86	5/3/2025	Interlocutory Application (I.B.C)	710102020082025	COMPANY PETITION IB (IBC)/22(PB)2018	RAVINDER NATH GULATI VS VALUE INFRA BUYERS ASSOCIATION	Sec 60(5)	28/03/2025	1. Pagination missing on pdf or wrong. 2.Page 108 to 174 not clear. 3.remove double Pagination.	Mishal Vij
87	7/3/2025	Interlocutory Application (I.B.C)	710102020732025	COMPANY PETITION IB (IBC)/2721(ND)2019	MANU SHARMA VS PRADEEP KUMAR KAUSHIK	Sections 60(5)/Regulation on 13	27/03/2025	1. page no. 29 to 34,37 to 116,256 to 271,323,324 are not clear.	Sujeet Kumar
88	8/3/2025	Interlocutory Application (I.B.C)	710102020772025	COMPANY PETITION IB (IBC)/2721(ND)2019	ATUL KUMAR ROHATGI VS PRADEEP KUMAR KAUSHIK	Sections 60(5)/Regulation on 13	27/03/2025	1. Page no. 72 to 87 not clear	Sujeet Kumar
89	10/3/2025	Interlocutory Application (I.B.C)	710102021292025	COMPANY PETITION IB (IBC)/317(ND)2022	GAURAV BHATIA VS ASHOK KUMAR GUPTA	Sec 60(5)	1/4/2025	1. mention bookmarking according your index and page numbering.	Utkarsh Jaiswal
90	9/3/2025	Interlocutory Application (I.B.C)	710102021062025	COMPANY PETITION IB (IBC)/643(ND)2018	SANJAY GARG LIQUIDATOR OF A TO Z BARTER PRIVATE LIMITED VS ASHOK KUMAR GUPTA	Regulation 44(2), Liquidation process Regulation, 2016	26/03/2025	1. fill all details in online portal.	Utkarsh Jaiswal

91	11/3/2025	Interlocutory Application (I.B.C)	710102021432025	COMPANY PETITION IB (IBC)/995(ND)2018	ANIL MATTA VS ASHOK KUMAR GUPTA	Application under any other provisions-IBC	26/03/2025	1. memo of parties missing attach but applicant respondent fill online as per mop	ANUJA PETHIA
92	12/3/2025	Interlocutory Application (I.B.C)	710102021782025	COMPANY PETITION IB (IBC)/335(ND)2022	MOHIT KUMAR GUPTA VS ASHOK KUMAR GUPTA	Section 105,112, 113	3/4/2025	1. Pagination wrong in pdf as per index in volume 2 change bookmarking as per accordingly Pagination also wrong in volume 2 in maser index	Rajiv Malik
93	11/3/2025	Company Application(Companies Act)	710102021502025	COMPANY PETITION (COMPANIES ACT)/30(ND)2014	YASMIN CAROLINE VS ALFA IMPEX	Rule 11 of NCLT	27/03/2025	1. wrong jurisdiction.	UDAIBIR SINGH KOCHAR
94	13/03/2025	Restoration Application (Companies Act)	710102022162025	COMPANY PETITION (COMPANIES ACT)/183(ND)2023	BALRAJ YADAV VS ABHI FAB PRIVATE LIMITED	Rule 11 of NCLT	28/03/2025	1. case type wrong.	Mohit
95	12/3/2025	Interlocutory Application (I.B.C)	710102021932025	COMPANY PETITION IB (IBC)/995(ND)2018	ANIL MATTA VS ABHI FAB PRIVATE LIMITED	Application under any other provisions-IBC	26/03/2025	1. memo of parties missing attach but applicant respondent fill online as per mop	ANUJA PETHIA
96	10/3/2025	Miscellaneous Application (IBC)	710102021312025	COMPANY PETITION IB (IBC)/190(PB)2017	ASSISTANT COMMISSIONER CGST DELHI SOUTH VS RAJIV CHAKRABORTY RESOLUTION PROFESSIONAL OF ERA INFRA ENGINEERING LTD VARUN VASHISTI	Sec 60(5)	1/4/2025	1. case type wrong Interlocutory Application (I.B.C). 2.welfare Rs 25 or court fees Rs 3 missing on Vakalatnama. .	Kunal Sharma
97	15/03/2025	Interlocutory Application (I.B.C)	710102022652025	COMPANY PETITION IB (IBC)/20(ND)2024	VS RAJIV CHAKRABORTY RESOLUTION PROFESSIONAL OF ERA INFRA ENGINEERING LTD	Section 12(2)	27/03/2025	Date missed in Vakalatnama	SAJAL JAIN
98	14/03/2025	Interlocutory Application (I.B.C)	710102022492025	COMPANY PETITION IB (IBC)/541(ND)2023	RAJIV BAJAJ VS RAJIV CHAKRABORTY RESOLUTION PROFESSIONAL OF ERA INFRA ENGINEERING LTD	Section 21 (6A) (b) / Regulation 4A & 16A (2)	28/03/2025	1.Bookmarking as per index with page numbering. 2.Pagination missing in index or pdf. 3.Sign missing in index mop or prayer. 4.Sign missing in application pages. 5.True copy sign missing on annexures. 6. File incomplete 7. Affidavit missing	Harish
99	17/03/2025	Interlocutory Application (I.B.C)	710102022742025	COMPANY PETITION IB (IBC)/873(ND)2024	POONAM SINGHI VS PRESTIGE AUTOWORLD PRIVATE LIMITED	Sec 60(5)	25/03/2025	no. of objection 1.Delete INTERVENOR word in PDF 2.Page no.39,50,82-86 not clear page 3. Date missed in Vakalatnama 4. All applicant detail missed in online portal 5.Sign missed in application page	ISHITA SONI

100	17/03/2025	Interlocutory Application (I.B.C)	710102022712025	COMPANY PETITION IB (IBC)/68(ND)2022	JAINCO INDUSTRIES VS RAM PHAL BHARDWAJ RESOLUTION PROFESSIONAL OF SHREE AMBIKA IMPEX LIMITED	Sec 60(5)	28/03/2025	1. IAs number mismatch in prayer or pdf.	Lovkesh Batra
101	20/03/2025	Company Appeal (IBC)	710102023732025		M/S SANKALP BUILDWELL PRIVATE LIMITED VS SAURABH KILLA	Rule 11 of NCLT, 2016	27/03/2025	No of objections 1.case type wrong 2.section wrong 3.main case not link 4.	KAUSIK
102	20/03/2025	Company Application(Companies Act)	710102023682025	COMPANY PETITION (COMPANIES ACT)/11(ND)2025	SUNIL AGGARWAL VS HIMANSHU MODY AND ORS.	Rule 11 of NCLT	1/4/2025	1. section wrong online as per pdf	MILAN
103	18/03/2025	Interlocutory Application (I.B.C)	710102023122025	COMPANY PETITION IB (IBC)/45(PB)2018	THE ARANYA ASSOCIATION OF ALLOTTEES VS SANJAY GUPTA	Sec 60(5),Rule 11 of NCLT, 2016	27/03/2025	No of objections 1.case type wong 2.ticket not allowed on content of vakatanama	Shikhar
104	20/03/2025	Miscellaneous Application (IBC)	710102023502025	COMPANY PETITION IB (IBC)/119(ND)2025	CAPITAL EQUIPMENT INDIA VS BRANDAVAN FOOD PRODUCTS	Rule 11 of NCLT, 2016	24/03/2025	1. memo of parties missing. 2. main case missing in pdf. 3. case type wrong. 4. both application filed in separately. 5. need every page sign and true copy in annexure. 6. vakalatnama compulsory.	SHIVAM SEHGAL
105	20/03/2025	Interlocutory Application (I.B.C)	710102023622025	COMPANY PETITION IB (IBC)/2721(ND)2019	JAI PRAKASH GUPTA VS PRADEEP KUMAR KAUSHIK	Sections 60(5)/Regulation 13	25/03/2025	1. need every page sign and true copy in annexure.	RISHI
106	20/03/2025	Interlocutory Application (I.B.C)	710102023582025	COMPANY PETITION IB (IBC)/2721(ND)2019	VISHAL SHARMA VS PRADEEP KUMAR KAUSHIK	Sections 60(5)/Regulation 13	25/03/2025	1. need every page sign and true copy in annexure. 2. page no. 283,285,287,289,291,293,295, 2 99,300 are cut.	RISHI
107	21/03/2025	Interlocutory Application (I.B.C)	710102023872025	COMPANY PETITION IB (IBC)/292(ND)2021	SANDWOODS KASAULI VILLA & APARTMENTS HOMEBUYER ASSOCIATION VS UMA BAGOLIA	Sec 60(5)	28/03/2025	1. fill all details in online portal. 2. add all applicant in online portal. 3. need to be affidavit for all applicant. 4. 1Rs court fee short and date missing in vakalatnama. 5. need every page sign and true copy in annexure.	Upasana Nayyar
108	23/03/2025	Interlocutory Application (I.B.C)	710102024412025	COMPANY PETITION IB (IBC)/933(PB)2019	EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED VS CLC INDUSTRIES LIMITED	Sections 60(5)/Regulation 13	1/4/2025	1. application merge in one pdf.	Dasgupta Shourya Saumyajit

109	20/03/2025	Interlocutory Application (I.B.C)	710102023552025	COMPANY PETITION IB (IBC)/680(PB)2024	MR. ABHIMANYU MITTAL INTERIM RESOLUTION PROFESSIONAL VS CLC INDUSTRIES LIMITED	Application under any other provisions-IBC	25/03/2025	1. memo of parties missing. 2. prayer missing.	ABHINDRA MAHRSHWARI
110	20/03/2025	Interlocutory Application (I.B.C)	710102023522025	COMPANY PETITION IB (IBC)/271(PB)2017	AASHISH VS WIANXX IMPEX PRIVATE LIMITED	Section 60(5)	1/4/2025	1. case type wrong choose intervention petition 2. brief synopsis and list of date and events missing. 3.welfare fees Rs 25 or court fees Rs 3 missing on vakalatnama	Eshna Kumar
111	21/03/2025	Interlocutory Application (I.B.C)	710102023932025	COMPANY PETITION IB (IBC)/2721(ND)2019	RAJKUMARI SHARMA VS PRADEEP KUMAR KAUSHIK	Sections 60(5)/Regulation 13	26/03/2025	1. page no. 20 to 28 are not clear. 2. need every page sign and true copy in annexure. 3. page no. 340 to 348 are cut.	RISHI
112	22/03/2025	Interlocutory Application (I.B.C)	710102024312025	COMPANY PETITION IB (IBC)/1237(PB)2018	SHASHI BHUSHAN PRASAD VS ANGAD INFRASTRUCTURE PRIVATE LIMITED	Application under any other provisions-IBC	27/03/2025	1. remove double pdf. 2. memo of parties missing. 3. fill all details in online portal. 4. need true copy in annexure. 5. proof of service missing.	Shruti Munjal
113	22/03/2025	Interlocutory Application (I.B.C)	710102024302025	COMPANY PETITION IB (IBC)/1564(PB)2018	SH YOGENDER SHARMA VS MANISH KUMAR GUPTA	Sec 60(5)	27/03/2025	1. main case parties remove in online portal. 2. need every page sign and true copy in annexure.	VINOD KUMAR
114	22/03/2025	Interlocutory Application (I.B.C)	710102024252025	COMPANY PETITION IB (IBC)/449(ND)2022	SUNDER KHATRI VS TATA CAPITAL LIMITED	Application under any other provisions-IBC	27/03/2025	1. need every page sign in application. 2. date missing in vakalatnama.	SHITAL KHATRI
115	22/03/2025	Interlocutory Application (I.B.C)	710102024262025	COMPANY PETITION IB (IBC)/334(ND)2018	MARINE EXPERT PROTECTION & ALLIED SERVICES PVT. LTD. VS ANIL KUMAR JAIN	Sections 60(5)/Regulation 13	27/03/2025	1. add all respondent in online portal. 2. need every page true copy in annexure. 3. mention bookmarking with page numbering. 4. ticket put on blank side in vakalatnama. 5. OCR missing.	Himanshu Tyagi
116	21/03/2025	Interlocutory Application (I.B.C)	710102024022025	COMPANY PETITION IB (IBC)/638(ND)2024	RESOLUTION PROFESSIONAL FOR CP 638 OF 2024 VS ANIL KUMAR JAIN	Rule 11 of NCLT, 2016	3/4/2025	1. Memo of parties mismatch according your online portal only SANJAY KUMAR AGGARWAL name mention in online portal or IAs title.	SANJAY
117	21/03/2025	Interlocutory Application (I.B.C)	710102024102025	COMPANY PETITION IB (IBC)/580(ND)2024	RESOLUTION PROFESSIONAL FOR CP 580 OF 2024 VS ANIL KUMAR JAIN	Rule 11 of NCLT, 2016	3/4/2025	1. Memo of parties mismatch according your online portal only SANJAY KUMAR AGGARWAL name mention as applicant or or IAs titles.	SANJAY
118	23/03/2025	Interlocutory Application (I.B.C)	710102024432025	COMPANY PETITION IB (IBC)/2721(ND)2019	SUMNA MEHROTRA VS PRADEEP KUMAR KAUSHIK	Sections 60(5)/Regulation 13	28/03/2025	1. pagination incomplete in index. 2. need every page true copy in annexure.	RISHI

119	21/03/2025	Interlocutory Application (I.B.C)	710102024002025	COMPANY PETITION IB (IBC)/581(ND)2024	RESOLUTION PROFESSIONAL FOR CP 581 OF 2024 VS PRADEEP KUMAR KAUSHIK	Rule 11 of NCLT, 2016	3/4/2025	1. Memo of parties mismatch according your online portal only SANJAYN KUMAR AGGARWAL as applicant in online portal or IAs titles.	SANJAY
120	25/03/2025	Interlocutory Application (I.B.C)	710102024782025	COMPANY PETITION IB (IBC)/232(ND)2024	DR. BHANJAN SINGH SOLE PROPRIETOR M/S MOBILE TECHNOLOGY COMPANY VS IWORLD DIGITAL SOLUTIONS PRIVATE LIMITED	Application under any other provisions- IBC	28/03/2025	1. section not mention in index.	humraz
121	26/03/2025	Interlocutory Application (I.B.C)	710102025052025	COMPANY PETITION IB (IBC)/953(PB)2018	M/S HANUNG TOYS AND TEXTILES LIMITED VS ASSISTANT PROVIDENT FUND COMMISSIONER	Sec 60(5)	28/03/2025	1. vakalatnama compulsory. 2. contact to registry block 12.	Amol
122	25/03/2025	Interlocutory Application (I.B.C)	710102024832025	COMPANY PETITION IB (IBC)/1397(PB)2019	M/S INDIRAPURAM HABITAT CENTRE PVT LTD THROUGH ITS RESOLUTION PROFESSIONAL MR. NARENDER KUMAR SHARMA VS NAGAR NIGAM GHAZIABAD & ORS. (MUNICIPAL CORPORATION GHAZIABAD)	Sec 60(5)	26/03/2025	1. pdf not upload.	PRAFUL JINDAL
123	26/03/2025	Interlocutory Application (I.B.C)	710102025012025	COMPANY PETITION IB (IBC)/373(ND)2024	ASHOK KRIPLANI VS MRS. AMITA VERMA	Application under any other provisions- IBC	28/03/2025	1. section wrong. 2. due payment section 114.	PRAFUL JINDAL
124	25/03/2025	Interlocutory Application (I.B.C)	710102024842025	COMPANY PETITION IB (IBC)/99(PB)2021	DEEPA GUPTA VS MUKESH SONI	Application under any other provisions- IBC	3/4/2025	page no. 314-317 . not mention in index	ABHISHEK DEVGAN
125	25/03/2025	Interlocutory Application (I.B.C)	710102024682025	COMPANY PETITION IB (IBC)/2721(ND)2019	ATUK KUMAR ROHTAGI VS PRADEEP KUMAR KAUSHIK	Sections 60(5)/Regulation 13	3/4/2025	1. page no. 333 to 342 not mentioned in index and master index also & bookmarking also not done properly in this pages so kindly mentioned it and refile it if you have any doubt regarding your objections plz contact helpdesk 011-24363846	RISHI



126	25/03/2025	Interlocutory Application (I.B.C)	710102024762025	COMPANY PETITION IB (IBC)/661(PB)2021	CANARA BANK & ORS. VS MS. RITU RASTOGI RESOLUTION PROFESSIONAL	Sec 60(5)	28/03/2025	1. page no. 93,94,100,120 to 135,467,468,478,520 to 532,554 to 573,673 to 677 are not clear. 2. page no. 520 to 532,535,543 to 552,574,590,592 to 596,608,611,614,655,656,671 are wrong adjust. 3. date missing in vakalatnama.	Brijesh Kumar Tamber
127	25/03/2025	Restoration Application (IBC)	710102024892025	COMPANY PETITION IB (IBC)/1504(PB)2019	PHOENIX ARC PRIVATE LIMITED & ANR. VS GAMMON ENGINEERS & CONTRACTORS PRIVATE LIMITED & OTH	Rule 11 of NCLT, 2016	28/03/2025	1. bookmarking compulsory with page numbering. 2. add all respondent in online portal. 3. need every page sign and true copy in annexure. 4. OCR missing.	Chandhiok&mahajan
128	26/03/2025	Company Application(Companies Act)	710102025352025	COMPANY PETITION (COMPANIES ACT)/30(ND)2024	LAXMAN RAWAT & ORS VS HIMSHRI INFRA BUILDTECH PRIVATE LIMITED & ORS	Rule 11 of NCLT	28/03/2025	1. add all applicant and respondent in online portal. 2. need to be affidavit for all application.	Nitin
129	21/03/2025	Interlocutory Application (I.B.C)	710102024062025	COMPANY PETITION IB (IBC)/204(ND)2021	ASHOK YADAV VS HITESH GOEL IRP OF SUPERTECH LTD. AND ANR.	Section 60(5)	26/03/2025	1. bookmarking compulsory with page numbering. 2. memo of parties missing. 3. counsel details incomplete in prayer. 4. notary missing. 5. proof of service missing. 6. need every page sign and true copy in annexure. 7. vakalatnama compulsory.	Nikhil Kumar Jha
130	26/03/2025	Interlocutory Application (I.B.C)	710102025152025	COMPANY PETITION IB (IBC)/953(PB)2018	M/S HANUNG TOYS AND TEXTILES LIMITED VS REGISTRAR OF COMPANIES DELHI AND HARYANA	Sec 60(5)	28/03/2025	1. vakalatnama compulsory.	Amol
131	26/03/2025	Interlocutory Application (I.B.C)	710102025212025	COMPANY PETITION IB (IBC)/818(PB)2018	NISHANT GAURAV GUPTA VS REGISTRAR OF COMPANIES DELHI AND HARYANA	Application under any other provisions-IBC	28/03/2025	1. case type wrong choose IA (Liq.) Progress Report. 2. section wrong.	Nishi
132	26/03/2025	Interlocutory Application (I.B.C)	710102024992025	COMPANY PETITION IB (IBC)/67(ND)2022	DEEPAK KESARWANI VS CASA ITALIA SOCIAL WELFARE ASSOCIATION	Sec 60(5)	28/03/2025	1. application merge in one application. 2. need every page sign and true copy in annexure. 3. bookmarking compulsory with page numbering. 4. memo of parties missing. 5. vakalatnama compulsory. 6. notary missing. 7. pdf not clear. 8. proof of service missing. 9. OCR missing.	Aanchal Jain

133	26/03/2025	Interlocutory Application (I.B.C)	710102025312025	COMPANY PETITION IB (IBC)/967(PB)2018	SUNDEEP GUPTA VS ACREAGE PROPERTIES PRIVATE LIMITED	Rule 11 of NCLT, 2016	28/03/2025	1. fill all details in online portal. 2. need every page sign and true copy in annexure. 3. mention bookmarking with page numbering. 4. pagination wrong in index.	Dhruv Pande
134	26/03/2025	Interlocutory Application (I.B.C)	710102025092025	COMPANY PETITION IB (IBC)/953(PB)2018	M/S HANUNG TOYS AND TEXTILES LIMITED VS ASSISTANT DEVELOPMENT COMMISSIONER	Sec 60(5)	28/03/2025	1. vakalatnama compulsory. 2. contact to registry block 12.	Amol
135	28/03/2025	Interlocutory Application (I.B.C)	710102025692025	COMPANY PETITION IB (IBC)/1565(PB)2018	MR DINESH KASANA VS ATUL KANSAL (RESOLUTION PROFESSIONAL OF CROWN REALTECH PRIVATE LIMITED)	Sec 60(5)	1/4/2025	1. need every page sign and true copy in annexure.	Sonam
136	26/03/2025	Interlocutory Application (I.B.C)	710102025252025	COMPANY PETITION IB (IBC)/2582(ND)2019	IDBI TRUSTEESHIP SERVICES LIMITED VS SH. RAKESH KUMAR GUPTA	Section 27	28/03/2025	1. remove double pdf. 2. bookmarking compulsory with page numbering. 3. vakalatnama missing. 4. proof of service missing.	Avinash Bhati
137	27/03/2025	Interlocutory Application (I.B.C)	710102025412025	COMPANY PETITION IB (IBC)/2552(ND)2019	UTTAR PRADESH STATE INDUSTRIAL DEVELOPMENT AUTHORITY VS MR. PANKAJ NARANG	Sections 60(5)/Regulation 13	28/03/2025	1. page no. 46 to 75 are not clear. 2. both application filed separately. 3. need every page sign and true copy in annexure. 4. 25Rs court fee and 3Rs court fee missing in vakalatnama.	Ruchira Gupta
138	26/03/2025	Interlocutory Application (I.B.C)	710102025302025	COMPANY PETITION IB (IBC)/967(PB)2018	ZEST HEIGHTS PRIVATE LIMITED VS ACREAGE PROPERTIES PRIVATE LIMITED	Rule 11 of NCLT, 2016	28/03/2025	1. fill all details in online portal. 2. need every page sign and true copy in annexure. 3. mention bookmarking with page numbering.	Dhruv Pande
139	26/03/2025	Interlocutory Application (I.B.C)	710102025192025	COMPANY PETITION IB (IBC)/953(PB)2018	M/S HANUNG TOYS AND TEXTILES LIMITED VS IDBI TRUSTEESHIP SERVICE LIMITED	Sec 60(5)	28/03/2025	1. vakalatnama compulsory.	Amol
140	27/03/2025	Company Application (Companies Act)	710102025642025	COMPANY PETITION (COMPANIES ACT)/160(ND)2021	MANJIT KAUR VS M/S HIGH TENSILE PRODUCTS PVT LTD	Rule 11 of NCLT	1/4/2025	1. fill all details in online portal.	Sunav Rastogi
141	28/03/2025	Interlocutory Application (I.B.C)	710102025722025	COMPANY PETITION IB (IBC)/596(ND)2024	INDUSIND BANK LTD. VS KKSPUN INDIA LIMITED	Rule 11 of NCLT, 2016	1/4/2025	1. vakalatnama compulsory.	Chandni

142	27/03/2025	Company Application(Companies Act)	710102025422025	COMPANY PETITION (COMPANIES ACT)/47(PB)2023	SOHO LIMITED VS WISDOM TREE FOUNDATION	Rule 11 of NCLT	3/4/2025	1. Fill all details in online portal. 2. Vakalatnama missing.	SHREE PRAKASH SINHA
143	26/03/2025	Restoration Application (Companies Act)	710102025282025	COMPANY PETITION (COMPANIES ACT)/115(ND)2022	MANISHA SAXENA VS CALIBER TECH SOLUTIONS PRIVATE LIMITED	Rule 48	2/4/2025	1. memo of parties mismatch according your online portal. 2. Main case no. missing on Vakalatnama or welfare ticket paste on blank side	KAUSIK
144	29/03/2025	Interlocutory Application (I.B.C)	710102026322025	COMPANY PETITION IB (IBC)/66(ND)2025	CANARA BANK VS CALIBER TECH SOLUTIONS PRIVATE LIMITED	Rule 11 of NCLT, 2016	1/4/2025	1. memo of parties missing. 2. vakalatnama compulsory.	Abhishek
145	28/03/2025	Interlocutory Application (I.B.C)	710102025832025	COMPANY PETITION IB (IBC)/380(PB)2022	AJAY GUPTA RESOLUTION PROFESSIONAL VS ANUKRITI GOEL AND ORS.	Sec 66(1)	1/4/2025	1. page no. 27	Aditi Sharma
146	28/03/2025	Restoration Application (Companies Act)	710102025942025	TRANSFER PETITION(COMPANIES ACT)/42(ND)2023	MR. PUNEET GOEL VS CENTER FOR VOCATIONAL AND ENTREPRENEURS HIP STUDIES EARLIER KNOWN AS INTERNATIONAL INSTITUTE OF PLANNING & MANAGEMENT PVT. LTD IIPM	Rule 11 of NCLT	1/4/2025	1. restore application numbering not mention in index. 2. need every page true copy in annexure. 3. ticket put on blank side in vakalatnama.	Mrs. Mala Goel
147	28/03/2025	Interlocutory Application (I.B.C)	710102025662025	COMPANY PETITION IB (IBC)/2484(ND)2019	ANIL KUMAR MITTAL VS CENTER FOR VOCATIONAL AND ENTREPRENEURS HIP STUDIES EARLIER KNOWN AS INTERNATIONAL INSTITUTE OF PLANNING & MANAGEMENT PVT. LTD IIPM	Regulation 44(2), Liquidation process Regulation, 2016	1/4/2025	1. need true copy in annexure. 2. mention bookmarking according your index with page numbering.	Alok

148	28/03/2025	Interlocutory Application (I.B.C)	710102025772025	COMPANY PETITION IB (IBC)/2590(ND)2019	MAHESH TANEJA VS CENTER FOR VOCATIONAL AND ENTREPRENEURS HIP STUDIES EARLIER KNOWN AS INTERNATIONAL INSTITUTE OF PLANNING & MANAGEMENT PVT. LTD IIPM	Rule 11 of NCLT, 2016	1/4/2025	1. section wrong.	HITESH SACHAR
149	29/03/2025	Interlocutory Application (I.B.C)	710102026362025	COMPANY PETITION IB (IBC)/156(PB)2021	SURENDRA RAJ GANG RESOLUTION PROFESSIONAL IN THE MATTER OF PERSONAL INSOLVENCY RESOLUTION PROCESS OF MS. AARTI SINGAL (PERSONAL GUARANTOR TO BHUSHAN POWER AND STEEL LIMITED) VS MS. AARTI SINGAL	Rule 11 of NCLT, 2016	1/4/2025	1. section wrong.	Kaustubh Rai
150	28/03/2025	Company Application (Companies Act)	710102025702025	COMPANY PETITION (COMPANIES ACT)/40(ND)2012	M/S. SUNTIME ENERGY LTD. VS MS. AARTI SINGAL	Rule 11 of NCLT	1/4/2025	1. memo of parties missing. 2. need every page sign and true copy in annexure. 3. proof of service missing. 4. vakalatnama compulsory.	SHAILESH SUMAN
151	29/03/2025	Interlocutory Application (I.B.C)	710102026302025	COMPANY PETITION IB (IBC)/65(ND)2025	CANARA BANK VS MS. AARTI SINGAL	Rule 11 of NCLT, 2016	1/4/2025	1. memo of parties missing. 2. vakalatnama compulsory.	Abhishek
152	31/03/2025	Interlocutory Application (I.B.C)	710102026692025	COMPANY PETITION IB (IBC)/1397(PB)2019	MANENDRA KUMAR SINGH S/O MR. M.K SINGH VS NARENDER KUMAR SHARMA RESOLUTION PROFESSIONAL FOR INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	Sec 60(5)	3/4/2025	1. date missing in vakalatnama.	Iaxman

153	29/03/2025	Interlocutory Application (I.B.C)	710102026082025	COMPANY PETITION IB (IBC)/1144(ND)2019	CHETAN GUPTA VS NARENDER KUMAR SHARMA RESOLUTION PROFESSIONAL FOR INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	Sec 60(5)	3/4/2025	1. need every page true copy in annexure.	Chetan
154	30/03/2025	Interlocutory Application (I.B.C)	710102026512025	COMPANY PETITION IB (IBC)/1781(ND)2018	SUSHINE CAPITAL LIMITED VS SAHA INFRA TECH PRIVATE LIMITED	Section 60(5)	3/4/2025	1. fill all details in online portal. 2. page no. 26,32,33,34,38 are wrong adjust. 3. page no. 31 are not clear. 4. bookmarking compulsory with page numbering. 5. OCR missing.	MOHD NAZIM
155	30/03/2025	Interlocutory Application (I.B.C)	710102026422025	COMPANY PETITION IB (IBC)/731(ND)2023	BIMAL KUMAR SHARMA VS SAHA INFRA TECH PRIVATE LIMITED	Application under any other provisions- IBC	3/4/2025	1. section wrong.	ANURAG
156	30/03/2025	Interlocutory Application (I.B.C)	710102026632025	COMPANY PETITION IB (IBC)/2721(ND)2019	VANDANA MATHUR VS PRADEEP KUMAR KAUSHIK	Sections 60(5)/Regulation 13	3/4/2025	1. page no. 333 to 340,342 are not clear. 2. pagination wrong in volume 2.	RISHI
157	30/03/2025	Interlocutory Application (I.B.C)	710102026392025	COMPANY PETITION IB (IBC)/68(ND)2025	CANARA BANK VS PRADEEP KUMAR KAUSHIK	Rule 11 of NCLT, 2016	3/4/2025	1. memo of parties missing. 2. vakalatnama compulsory.	Abhishek
158	29/03/2025	Interlocutory Application (I.B.C)	710102026182025	COMPANY PETITION IB (IBC)/462(ND)2023	PUNJAB & SIND BANK VS UMESH SINGHAL (IRP)	Sec 60(5)	3/4/2025	1. need every page sign in application. 2. vakalatnama compulsory. 3. need every page sign and true copy in annexure.	SANJAY BAJAJ
159	29/03/2025	Interlocutory Application (I.B.C)	710102026022025	COMPANY PETITION IB (IBC)/2721(ND)2019	SANJAY THAPAR VS PRADEEP KUMAR KAUSHIK	Sections 60(5)/Regulation 13	3/4/2025	1. page no. 273 to 316 are not clear. 2. date missing in vakalatnama.	RISHI
160	31/03/2025	Interlocutory Application (I.B.C)	710102026702025	COMPANY PETITION IB (IBC)/455(PB)2017	SAJEVE DEORA LIQUIDATOR OF FROGINGS PVT LTD VS PRADEEP KUMAR KAUSHIK	Rule 11 of NCLT, 2016	3/4/2025	1. fill all details in online portal. 2. section wrong.	Sajeve Bhushan Deora
161	29/03/2025	Interlocutory Application (I.B.C)	710102026202025	COMPANY PETITION IB (IBC)/41(ND)2024	SAURABH SHARMA IRP OF WEST STAR CONSTRUCTIONS PVT. LTD. VS PRADEEP KUMAR KAUSHIK	Section 21/Regulation 17 (1)	3/4/2025	1. file incomplete. 2. fill all details in online portal.	Abhishek
162	29/03/2025	Interlocutory Application (I.B.C)	710102026192025	COMPANY PETITION IB (IBC)/183(PB)2024	CERTA INFRASTRUCTURE PRIVATE LIMITED VS PROPLARITY INFRASTRUCTURE PRIVATE LIMITED	Section 60(5)	1/4/2025	1. volume 1,2,3 separately missing. 2. need every page sign in application. 3. notary missing. 4. remove double pagination. 5. need to translate all Hindi pages. 6. mention bookmarking according your index with page numbering.	Aditya Nayyar

163	29/03/2025	Interlocutory Application (I.B.C)	710102026312025	COMPANY PETITION IB (IBC)/67(ND)2025	CANARA BANK VS PROPLARITY INFRASTRUCTURE PRIVATE LIMITED	Rule 11 of NCLT, 2016	1/4/2025	1. memo of parties missing. 2. vakalatnama compulsory.	Abhishek
164	28/03/2025	Interlocutory Application (I.B.C)	710102025782025	COMPANY PETITION IB (IBC)/2721(ND)2019	DHEERAJ MITTAL VS PRADEEP KUMAR KAUSHIK	Sections 60(5)/Regulation 13	1/4/2025	1. page no. 270,275 to 288,305,312,314,316,318,321,322,323 are not clear.	RISHI
165	29/03/2025	Interlocutory Application (I.B.C)	710102026372025	COMPANY PETITION IB (IBC)/157(PB)2021	SURENDRA RAJ GANG RESOLUTION PROFESSIONAL IN THE MATTER OF PERSONAL INSOLVENCY RESOLUTION PROCESS OF MR. SANJAY SINGAL (PERSONAL GUARANTOR TO BHUSHAN POWER AND STEEL LIMITED) VS MR. SANJAY SINGAL	Rule 11 of NCLT, 2016	1/4/2025	1. section wrong.	Kaustubh Rai
166	30/03/2025	Interlocutory Application (I.B.C)	710102026532025	COMPANY PETITION IB (IBC)/490(PB)2021	STATE BANK OF INDIA VS SHRI.V.MUTHUCHANDRASEKAR	Section 123	3/4/2025	1. need every page sign in application.	Irfan Ahmed
167	31/03/2025	Interlocutory Application (I.B.C)	710102026772025	INSOLVENCY & BANKRUPTCY (PRE-PACKAGED)/1(PB)2023	RG RESIDENCY APARTMENT OWNERS ASSOCIATION REGD VS RG RESIDENCY PVT LTD.	Application under any other provisions-IBC,Sec 60(5)	3/4/2025	1. 20.02.2024 order missing.	RISHABH TOMAR
168	1/4/2025	Company Application(Companies Act)	710102026852025	COMPANY PETITION (COMPANIES ACT)/68(ND)2017	M/S DELHI CHEMICAL & PHARMACEUTICAL WORKS PRIVATE LIMITED VS SAMIR DEV SHARMA	Rule 11 of NCLT	3/4/2025	1. memo of parties missing. 2. pagination incomplete in pdf. 3. vakalatnama compulsory.	Tanuj Gulati
169	29/03/2025	Interlocutory Application (I.B.C)	710102026102025	COMPANY PETITION IB (IBC)/111(ND)2023	C B M INDUSTRIE PRIVATE LIMITED VS RAMBO ENTERPRISES PRIVATE LIMITED	Rule 11 of NCLT, 2016	3/4/2025	1. remove double pdf.	SANKET RANJAN
170	31/03/2025	Interlocutory Application (I.B.C)	710102026802025	COMPANY PETITION IB (IBC)/312(ND)2021	VIJENDER SHARMA VS MR. BHARAT KUMAR GOYAL	Application under any other provisions-IBC	3/4/2025	1. page no. 36 to 57 are not clear.	Vijender Sharma

171	29/03/2025	Interlocutory Application (I.B.C)	710102026172025	COMPANY PETITION IB (IBC)/2721(ND)2019	ANKUR ARORA VS PRADEEP KUMAR KAUSHIK	Sections 60(5)/Regulation on 13	3/4/2025	1. pagination wrong in index. 2. date missing in vakalatnama.	RISHI
172	29/03/2025	Interlocutory Application (I.B.C)	710102026282025	COMPANY PETITION IB (IBC)/887(ND)2022	CENTRAL GOODS & SERVICE TAX THROUGH DEPUTY COMMISSIONER VS GOVIND JEE DAIRYMILK PRIVATE LIMITED	Any other provision - Govt body	3/4/2025	1. memo of parties missing. 2. section not mention in index. 3. bookmarking compulsory with page numbering. 4. counsel details missing in index and prayer. 5. vakalatnama compulsory. 6. OCR missing.	Kapil Sharma
173	29/03/2025	Interlocutory Application (I.B.C)	710102026012025	COMPANY PETITION IB (IBC)/2721(ND)2019	KAUSTUBH VATS VS PRADEEP KUMAR KAUSHIK	Sections 60(5)/Regulation on 13	3/4/2025	1. pagination wrong in index. 2. need every page true copy in annexure. 3. page no. 329 are cut.	RISHI
174	29/03/2025	Interlocutory Application (I.B.C)	710102026072025	COMPANY PETITION IB (IBC)/697(ND)2018	RAKESH PRASAD KHANDELWAL VS PRADEEP KUMAR KAUSHIK	Regulation 44(2), Liquidation process Regulation, 2016	3/4/2025	1. mention bookmarking according your index with page numbering.	ABHISHEK DEVGAN
175	30/03/2025	Interlocutory Application (I.B.C)	710102026542025	COMPANY PETITION IB (IBC)/697(ND)2018	MS UMESH SHAH VS JAYPEE INFRATECH LTD	Sec 60(5) Application under any other provisions-IBC	3/4/2025	1. main case not link. 2. fill all details in online portal. 3. add all applicant and respondent in online portal. 4. need every page sign in application. 5. page no. 41 to 52,58,61 to 70 are not clear. 6. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. 7. need every page sign and true copy in annexure. 8. mention bookmarking with page numbering. 9. OCR missing. 10. need to be affidavit for all applicant.	SAURABH
176	30/03/2025	Interlocutory Application (I.B.C)	710102026472025	COMPANY PETITION IB (IBC)/609(ND)2021	HARMEET KAUR VS YOGESH KUMAR BHATIA	Rule 11 of NCLT, 2016	3/4/2025	1. need every page true copy in annexure.	Pawan Tyagi
177	30/03/2025	Interlocutory Application (I.B.C)	710102026412025	COMPANY PETITION IB (IBC)/73(ND)2025	CANARA BANK VS YOGESH KUMAR BHATIA	Rule 11 of NCLT, 2016	3/4/2025	1. memo of parties missing. 2. vakalatnama compulsory.	Abhishek
178	21/03/2025	Interlocutory Application (I.B.C)	710102024042025	COMPANY PETITION IB (IBC)/30(PB)2025	RESOLUTION PROFESSIONAL FOR CP 30 OF 2025 VS YOGESH KUMAR BHATIA	Rule 11 of NCLT, 2016	3/4/2025	1. memo of parties mismatch according your online portal only SANJAY KUMAR AGGARWAL mention as applicant in online portal or IAs title.	SANJAY
179	21/03/2025	Interlocutory Application (I.B.C)	710102023952025	COMPANY PETITION IB (IBC)/1808(ND)2019	PRABHAT RANJAN SINGH VS M/S SATNAM SONS	Section 60(5)	3/4/2025	1. section wrong online as per pdf	Prabhat
180	29/03/2025	Company Appeal (IBC)	710102026002025	COMPANY PETITION IB (IBC)/440(ND)2021	LOGIC BUILDTECH PRIVATE LIMITED VS MANOHAR LAL VIJ	Section 60(5)/Liq Regulation 35	3/4/2025	No of objections 1.Book marking missed according to the index with the paginations 2.OCR missed 3.case type wrong 4.Pg-20 to 27,39,40,43,44 not clear 5.vakalatnama missed	SIDDHARTH SHARMA

181	29/03/2025	Interlocutory Application (I.B.C)	710102026032025	COMPANY PETITION IB (IBC)/882(ND)2020	LOGIC BUILDTECH PRIVATE LIMITED VS ATUL MITTAL	Sections 60(5)/Regulation 13	3/4/2025	1. fill all details in online portal. 2. remove double pdf. 3. bookmarking compulsory with page numbering. 4. page no. 28 to 39,50,51,56,57,60,61,64,65 are not clear. 5. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. 6. need every page true copy in annexure. 7. proof of service missing. 8. OCR missing.	SIDDHARTH SHARMA
182	29/03/2025	Interlocutory Application (I.B.C)	710102026112025	COMPANY PETITION IB (IBC)/413(ND)2020	R.G. LUTHRA & CO. VS INCOME TAX DEPARTMENT	Section 60(5)	3/4/2025	1. case type wrong. 2. memo of parties mismatch according your online portal.	Zehra Khan
183	21/03/2025	Interlocutory Application (I.B.C)	710102023962025	COMPANY PETITION IB (IBC)/578(ND)2024	RESOLUTION PROFESSIONAL CP 578 OF 2024 VS INCOME TAX DEPARTMENT	Rule 11 of NCLT, 2016	3/4/2025	1. Memo of parties mismatch according your online portal only SANJAY KUMAR AGGARWAL name mention in online portal as applicant or IAs title	SANJAY
184	21/03/2025	Interlocutory Application (I.B.C)	710102024072025	COMPANY PETITION IB (IBC)/31(PB)2025	RESOLUTION PROFESSIONAL FOR CP 31 OF 2025 VS INCOME TAX DEPARTMENT	Rule 11 of NCLT, 2016	3/4/2025	1. Memo of parties mismatch according your online portal only SANJAY KUMAR AGGARWAL name mention in online portal or IAs title. 2. Main case no. wrong in page no 6	SANJAY
185	30/03/2025	Interlocutory Application (I.B.C)	710102026502025	COMPANY PETITION IB (IBC)/1781(ND)2018	MEKASTER FINLEASE LIMITED VS SAHA INFRATECH PRIVATE LIMITED	Section 60(5)	3/4/2025	1. page no. 32 to 36,50 to 54,56 to 59,75 are wrong adjust. 2. page no. 25,27,28,29,30,31,39,40 to 47 are not clear. 3. mention bookmarking according your index with page numbering.	MOHD NAZIM
186	22/03/2025	Interlocutory Application (I.B.C)	710102024242025	COMPANY PETITION IB (IBC)/144(ND)2024	RANJAN CHAKRABORTI VS SAHA INFRATECH PRIVATE LIMITED	Section 12(2)	3/4/2025	1. Section wrong online as per pdf	Atul Bhatia
187	30/03/2025	Interlocutory Application (I.B.C)	710102026462025	COMPANY PETITION IB (IBC)/1781(ND)2018	ECHT FINANCE LIMITED VS SAHA INFRATECH PRIVATE LIMITED	Sec 60(5)	3/4/2025	1. bookmarking compulsory with page numbering. 2. page no. 27 to 31,43,44,45,46,48,49 are not clear. 3. page no. 32 to 34,36 to 42,49 are wrong adjust.	MOHD NAZIM
188	1/4/2025	Interlocutory Application (I.B.C)	710102026992025	COMPANY PETITION IB (IBC)/1416(ND)2019	VIVEK PARTI VS SAHA INFRATECH PRIVATE LIMITED	Sec 60(5)	3/4/2025	1. notary missing.	KARAN
189	31/03/2025	Interlocutory Application (I.B.C)	710102026722025	COMPANY PETITION IB (IBC)/667(PB)2021	MR. ANANT SAXENA VS JM FINANCIAL ASSET RECONSTRUCTION COMPANY LIMITED	Sec 60(5)	3/4/2025	1. page no. 55,56 are not clear. 2. need every page sign in application and annexure. 3. date missing in vakalatnama.	MRINAL HARSH VARDHAN



190	1/4/2025	Company Application(Companies Act)	710102027172025	COMPANY PETITION (COMPANIES ACT)/99(ND)2011	MR. B.N MEHTA VS M/S P.G.T COMPONENTS LIMITED	Rule 11 of NCLT	3/4/2025	1. vakalatnama compulsory.	Sasttra Legal
191	1/4/2025	Interlocutory Application (I.B.C)	710102027082025	COMPANY PETITION IB (IBC)/25(PB)2018	HUZEFA FAKHRI SITABKHAN VS M/S P.G.T COMPONENTS LIMITED	Sec 60(5)	3/4/2025	1. need every page sign and true copy in annexure. 2. page no. 100 missing.	Sanampreet
192	1/4/2025	Interlocutory Application (I.B.C)	710102027052025	COMPANY PETITION IB (IBC)/2721(ND)2019	SANJAY TANWANI VS PRADEEP KUMAR KAUSHIK	Sections 60(5)/Regulation 13	3/4/2025	1. pagination wrong in index. 2. page no. 310 to 314,320,324 are not clear. 3. need every page sign and true copy in annexure.	RISHI
193	31/03/2025	Interlocutory Application (I.B.C)	710102026742025	COMPANY PETITION IB (IBC)/2721(ND)2019	LALIT KHANNA VS PRADEEP KUMAR KAUSHIK	Sections 60(5)/Regulation 13	3/4/2025	1. page no. 329 to 341 are not clear.	RISHI
194	2/4/2025	0710102042312024( No.of Docs 2)	0710102042312024/3	COMPANY PETITION IB (IBC)/313(ND)2024	MOHD. ALTAMASH VS. ALM INDUSTRIES LIMITED	IBC Under Sec 9	3/4/2025	No of objection 1. book marking mandatory as per index with pagination	agarwalclc
195	1/4/2025	0710102044082022( No.of Docs 1)	0710102044082022/25	COMPANY PETITION IB (IBC)/513(ND)2022	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHIPRA ESTATE LIMITED	IBC under Sec 7	3/4/2025	no of objection 1. book marking mandatory as per index with pagination	DhanshyamPatel
196	1/4/2025	0710102046442024( No.of Docs 2)	0710102046442024/3	INTERLOCUTORY APPLICATION (I.B.C)/2859(PB)2024	DANIELI CO. LTD. VS. BHUSHAN POWER AND STEEL LIMITED	Sec 60(5)	3/4/2025	no of objection 1. vakalatnama is compulsory in reply	SonaliKhanna
197	26-03-2025	0710102106182023( No.of Docs 1)	0710102106182023/6	COMPANY PETITION (COMPANIES ACT)/11(ND)2024	MFL INDIA LIMITED	Sub-Section (1) Of Section 66.	3/4/2025	no of objection 1.need every pages ocr in pdf. 2.bookmarking mandatory.	Deepaliadvocate
198	26-03-2025	0710102106182023( No.of Docs 1)	0710102106182023/6	COMPANY PETITION (COMPANIES ACT)/11(ND)2024	MFL INDIA LIMITED	Sub-Section (1) Of Section 66.	3/4/2025	no of objection 1.need every pages ocr in pdf. 2.bookmarking mandatory.	Deepaliadvocate
199	26-03-2025	0710102106182023( No.of Docs 1)	0710102106182023/6	COMPANY PETITION (COMPANIES ACT)/11(ND)2024	MFL INDIA LIMITED	Sub-Section (1) Of Section 66.	3/4/2025	no of objection 1.need every pages ocr in pdf. 2.bookmarking mandatory.	Deepaliadvocate
200	26-03-2025	0710102106182023( No.of Docs 1)	0710102106182023/6	COMPANY PETITION (COMPANIES ACT)/11(ND)2024	MFL INDIA LIMITED	Sub-Section (1) Of Section 66.	3/4/2025	no of objection 1.need every pages ocr in pdf. 2.bookmarking mandatory.	Deepaliadvocate

201	2/4/2025	0710102016962025( No.of Docs 2)	0710102016962025/2	CONTEMPT PETITION(COMPANIES ACT)/2(ND)2025	MRS. PRATIBHA JHAVERI WD/O. LATE CHANDRA MOHAN JHAVERI VS. SHRI PAWAN MUNJAL CHAIRMAN AND MANAGING DIRECTOR M/S HERO MOTOCORP LIMITED	Sec 425	3/4/2025	no of objection 1. mismatched document 2. internal show RESPONSE TO THE AFFIDAVIT and rejoinder missed	M.Ravindran
202	2/4/2025	0710102015912025( No.of Docs 2)	0710102015912025/2	CONTEMPT PETITION (IBC)/11(ND)2025	IDBI BANK LIMITED VS. EBIX SINGAPORE	Rule 11 of NCLT, 2016,Rule 34	3/4/2025	no of objection 1. reply need every page sign and vakalatnama	linklegal
203	2/4/2025	0710102013762025( No.of Docs 2)	0710102013762025/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/56(ND)2025	JAY KUMAR VS. SUDHAKARA INFRA TECH PRIVATE LIMITED	Rule 11 of NCLT	3/4/2025	no of objection 1. reply need every pages sign 2. reply need vakalatnama compulsory	toshashank
204	2/4/2025	0710102011502025( No.of Docs 1)	0710102011502025/1	COMPANY PETITION IB (IBC)/116(ND)2025	VANTAGE BIOTECH PVT LTD VS. N/A	IBC Under Sec 10	3/4/2025	no of objection 1.Affidavit in compliance of order dated 21.03.2025 missed which mention in index	sohaib.alam
205	17-03-2025	0710102108202024( No.of Docs 2)	0710102108202024/1	COMPANY PETITION IB (IBC)/130(ND)2025	ALWAYSBLUE LABS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NEW DELHI	IBC Section 59	3/4/2025	1.wrong file.	gthirupal@gmail.com
206	17-03-2025	0710102108202024( No.of Docs 2)	0710102108202024/1	COMPANY PETITION IB (IBC)/130(ND)2025	ALWAYSBLUE LABS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NEW DELHI	IBC Section 59	3/4/2025	1.wrong file.	gthirupal@gmail.com
207	17-03-2025	0710102108202024( No.of Docs 2)	0710102108202024/1	COMPANY PETITION IB (IBC)/130(ND)2025	ALWAYSBLUE LABS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NEW DELHI	IBC Section 59	3/4/2025	1.wrong file.	gthirupal@gmail.com
208	17-03-2025	0710102108202024( No.of Docs 2)	0710102108202024/1	COMPANY PETITION IB (IBC)/130(ND)2025	ALWAYSBLUE LABS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NEW DELHI	IBC Section 59	3/4/2025	1.wrong file.	gthirupal@gmail.com
209	17-03-2025	0710102108202024( No.of Docs 2)	0710102108202024/1	COMPANY PETITION IB (IBC)/130(ND)2025	ALWAYSBLUE LABS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NEW DELHI	IBC Section 59	3/4/2025	1.wrong file.	gthirupal@gmail.com

210	17-03-2025	0710102108202024( No.of Docs 2)	0710102108202024/1	COMPANY PETITION IB (IBC)/130(ND)2025	ALWAYSBLUE LABS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NEW DELHI	IBC Section 59	3/4/2025	1.wrong file.	gthirupal@gmail.com
211	17-03-2025	0710102108202024( No.of Docs 2)	0710102108202024/1	COMPANY PETITION IB (IBC)/130(ND)2025	ALWAYSBLUE LABS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NEW DELHI	IBC Section 59	3/4/2025	1.wrong file.	gthirupal@gmail.com
212	17-03-2025	0710102108202024( No.of Docs 2)	0710102108202024/1	COMPANY PETITION IB (IBC)/130(ND)2025	ALWAYSBLUE LABS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NEW DELHI	IBC Section 59	3/4/2025	1.wrong file.	gthirupal@gmail.com
213	17-03-2025	0710102108202024( No.of Docs 2)	0710102108202024/1	COMPANY PETITION IB (IBC)/130(ND)2025	ALWAYSBLUE LABS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NEW DELHI	IBC Section 59	3/4/2025	1.wrong file.	gthirupal@gmail.com
214	17-03-2025	0710102108202024( No.of Docs 2)	0710102108202024/1	COMPANY PETITION IB (IBC)/130(ND)2025	ALWAYSBLUE LABS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NEW DELHI	IBC Section 59	3/4/2025	1.wrong file.	gthirupal@gmail.com
215	17-03-2025	0710102108202024( No.of Docs 2)	0710102108202024/1	COMPANY PETITION IB (IBC)/130(ND)2025	ALWAYSBLUE LABS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NEW DELHI	IBC Section 59	3/4/2025	1.wrong file.	gthirupal@gmail.com
216	17-03-2025	0710102108202024( No.of Docs 2)	0710102108202024/1	COMPANY PETITION IB (IBC)/130(ND)2025	ALWAYSBLUE LABS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NEW DELHI	IBC Section 59	3/4/2025	1.wrong file.	gthirupal@gmail.com
217	17-03-2025	0710102108202024( No.of Docs 2)	0710102108202024/1	COMPANY PETITION IB (IBC)/130(ND)2025	ALWAYSBLUE LABS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NEW DELHI	IBC Section 59	3/4/2025	1.wrong file.	gthirupal@gmail.com
218	17-03-2025	0710102108202024( No.of Docs 2)	0710102108202024/1	COMPANY PETITION IB (IBC)/130(ND)2025	ALWAYSBLUE LABS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NEW DELHI	IBC Section 59	3/4/2025	1.wrong file.	gthirupal@gmail.com

219	17-03-2025	0710102108202024(No.of Docs 2)	0710102108202024/1	COMPANY PETITION IB (IBC)/130(ND)2025	ALWAYSBLUE LABS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NEW DELHI	IBC Section 59	3/4/2025	1.wrong file.	gthirupal@gmail.com
220	17-03-2025	0710102108202024(No.of Docs 2)	0710102108202024/1	COMPANY PETITION IB (IBC)/130(ND)2025	ALWAYSBLUE LABS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NEW DELHI	IBC Section 59	3/4/2025	1.wrong file.	gthirupal@gmail.com
221	24-03-2025	0710102107232024(No.of Docs 2)	0710102107232024/1	INTERLOCUTORY APPLICATION(IBC)(P LAN)/4(ND)2025	RESOLUTION PROFESSIONAL VS. M/S. RALPH AGRI SCIENCE PVT LTD ,MADASA KUMAR RESOLUTION PROFESSIONAL VS. M/S. RALPH AGRI SCIENCE PVT LTD ,MADASA KUMAR RESOLUTION PROFESSIONAL VS. M/S. RALPH AGRI SCIENCE PVT LTD ,MADASA KUMAR RESOLUTION PROFESSIONAL VS. M/S. RALPH AGRI SCIENCE PVT LTD ,MADASA KUMAR	Sec 30	3/4/2025	1.pagiantion missing in bookmarking.	chakilamnagarjunarao
222	24-03-2025	0710102107232024(No.of Docs 2)	0710102107232024/1	INTERLOCUTORY APPLICATION(IBC)(P LAN)/4(ND)2025	RESOLUTION PROFESSIONAL VS. M/S. RALPH AGRI SCIENCE PVT LTD ,MADASA KUMAR RESOLUTION PROFESSIONAL VS. M/S. RALPH AGRI SCIENCE PVT LTD ,MADASA KUMAR RESOLUTION PROFESSIONAL VS. M/S. RALPH AGRI SCIENCE PVT LTD ,MADASA KUMAR RESOLUTION PROFESSIONAL VS. M/S. RALPH AGRI SCIENCE PVT LTD ,MADASA KUMAR	Sec 30	3/4/2025	1.pagiantion missing in bookmarking.	chakilamnagarjunarao

223					RESOLUTION PROFESSIONAL VS. M/S. RALPH AGRI SCIENCE PVT LTD ,MADASA KUMAR RESOLUTION PROFESSIONAL VS. M/S. RALPH AGRI SCIENCE PVT LTD ,MADASA KUMAR RESOLUTION PROFESSIONAL VS. M/S. RALPH AGRI SCIENCE PVT LTD ,MADASA KUMAR RESOLUTION PROFESSIONAL VS. M/S. RALPH AGRI SCIENCE PVT LTD ,MADASA KUMAR				
	24-03-2025	0710102107232024( No.of Docs 2)	0710102107232024/1	INTERLOCUTORY APPLICATION(IBC)(P LAN)/4(ND)2025	RESOLUTION	Sec 30	3/4/2025	1.pagiantion missing in bookmarking.	chakilamnagarjunarao
224					RESOLUTION PROFESSIONAL VS. M/S. RALPH AGRI SCIENCE PVT LTD ,MADASA KUMAR RESOLUTION PROFESSIONAL VS. M/S. RALPH AGRI SCIENCE PVT LTD ,MADASA KUMAR RESOLUTION PROFESSIONAL VS. M/S. RALPH AGRI SCIENCE PVT LTD ,MADASA KUMAR RESOLUTION PROFESSIONAL VS. M/S. RALPH AGRI SCIENCE PVT LTD ,MADASA KUMAR				
	24-03-2025	0710102107232024( No.of Docs 2)	0710102107232024/1	INTERLOCUTORY APPLICATION(IBC)(P LAN)/4(ND)2025	RESOLUTION	Sec 30	3/4/2025	1.pagiantion missing in bookmarking.	chakilamnagarjunarao
225					RED APPLE BUYERS WELFARE ASSOCIATION SRA OF MANJU J HOMES INDIA LTD VS. PRATEEK JAIN				
	22-03-2025	0710102106712024( No.of Docs 1)	0710102106712024/1	INTERLOCUTORY APPLICATION (I.B.C)/664(ND)2025	RESOLUTION	Section 74	3/4/2025	1.bookmarking as per index. 2.need every pages sign in pdf.	abhishek.naik

226	22-03-2025	0710102106712024( No.of Docs 1)	0710102106712024/1	INTERLOCUTORY APPLICATION (I.B.C)/664(ND)2025	RED APPLE BUYERS WELFARE ASSOCIATION SRA OF MANJU J HOMES INDIA LTD VS. PRATEEK JAIN	Section 74	3/4/2025	1.bookmarking as per index. 2.need every pages sign in pdf.	abhishek.naik
227	22-03-2025	0710102106712024( No.of Docs 1)	0710102106712024/1	INTERLOCUTORY APPLICATION (I.B.C)/664(ND)2025	RED APPLE BUYERS WELFARE ASSOCIATION SRA OF MANJU J HOMES INDIA LTD VS. PRATEEK JAIN	Section 74	3/4/2025	1.bookmarking as per index. 2.need every pages sign in pdf.	abhishek.naik
228	22-03-2025	0710102106712024( No.of Docs 1)	0710102106712024/1	INTERLOCUTORY APPLICATION (I.B.C)/664(ND)2025	RED APPLE BUYERS WELFARE ASSOCIATION SRA OF MANJU J HOMES INDIA LTD VS. PRATEEK JAIN	Section 74	3/4/2025	1.bookmarking as per index. 2.need every pages sign in pdf.	abhishek.naik
229	27-03-2025	0710102081342024( No.of Docs 2)	0710102081342024/2	INTERLOCUTORY APPLICATION (I.B.C)/5420(ND)2024	AKHIL AHUJA VS. VEENA BATRA	Sec 66(1)	3/4/2025	no of objection 1.47,57,hindi pages 2.vakalatnama compulsory in reply	sajal1612
230	27-03-2025	0710102081342024( No.of Docs 2)	0710102081342024/2	INTERLOCUTORY APPLICATION (I.B.C)/5420(ND)2024	AKHIL AHUJA VS. VEENA BATRA	Sec 66(1)	3/4/2025	no of objection 1.47,57,hindi pages 2.vakalatnama compulsory in reply	sajal1612
231	27-03-2025	0710102081342024( No.of Docs 2)	0710102081342024/2	INTERLOCUTORY APPLICATION (I.B.C)/5420(ND)2024	AKHIL AHUJA VS. VEENA BATRA	Sec 66(1)	3/4/2025	no of objection 1.47,57,hindi pages 2.vakalatnama compulsory in reply	sajal1612
232	27-03-2025	0710102081342024( No.of Docs 2)	0710102081342024/2	INTERLOCUTORY APPLICATION (I.B.C)/5420(ND)2024	AKHIL AHUJA VS. VEENA BATRA	Sec 66(1)	3/4/2025	no of objection 1.47,57,hindi pages 2.vakalatnama compulsory in reply	sajal1612
233	24-03-2025	0710102082132024( No.of Docs 5)	0710102082132024/3	COMPANY PETITION IB (IBC)/669(ND)2024	ICICI BANK LIMITED VS. PME POWER SOLUTIONS (INDIA) LIMITED	IBC under Sec 7	3/4/2025	no of objection 1.this pages is not clear 83 to 137. 141,169,170,171,172,173,174,190,191,192, 204,205,206,207,208, 209 to 284. 307, 311 to 344. 345 to 351. 2.vakalatnama is compulsory in reply.	lex.corpn@gmail.com
234	24-03-2025	0710102082132024( No.of Docs 5)	0710102082132024/3	COMPANY PETITION IB (IBC)/669(ND)2024	ICICI BANK LIMITED VS. PME POWER SOLUTIONS (INDIA) LIMITED	IBC under Sec 7	3/4/2025	no of objection 1.this pages is not clear 83 to 137. 141,169,170,171,172,173,174,190,191,192, 204,205,206,207,208, 209 to 284. 307, 311 to 344. 345 to 351. 2.vakalatnama is compulsory in reply.	lex.corpn@gmail.com

235	24-03-2025	0710102082132024( No.of Docs 5)	0710102082132024/3	COMPANY PETITION IB (IBC)/669(ND)2024	ICICI BANK LIMITED VS. PME POWER SOLUTIONS (INDIA) LIMITED	IBC under Sec 7	3/4/2025	no of objection 1.this pages is not clear 83 to 137. 141,169,170,171,172,173,174,190,191,192, 204,205,206,207,208, 209 to 284. 307, 311 to 344. 345 to 351. 2.vakalatnama is compulsory in reply.	lex.corpn@gmail.com
236	24-03-2025	0710102082132024( No.of Docs 5)	0710102082132024/3	COMPANY PETITION IB (IBC)/669(ND)2024	ICICI BANK LIMITED VS. PME POWER SOLUTIONS (INDIA) LIMITED	IBC under Sec 7	3/4/2025	no of objection 1.this pages is not clear 83 to 137. 141,169,170,171,172,173,174,190,191,192, 204,205,206,207,208, 209 to 284. 307, 311 to 344. 345 to 351. 2.vakalatnama is compulsory in reply.	lex.corpn@gmail.com
237	19-03-2025	0710102081552024( No.of Docs 2)	0710102081552024/3	COMPANY PETITION IB (IBC)/659(ND)2024	CRAFTEA CAFE INDIA PRIVATE LIMITED VS. STAR FACILITIES MANAGEMENT LIMITED	IBC under Sec 7	3/4/2025	no of objection 1. ocr missed in annexure pages page no 3 to 140 2.need every pages sign and true copy in annexure	Shashank@07
238	19-03-2025	0710102081552024( No.of Docs 2)	0710102081552024/3	COMPANY PETITION IB (IBC)/659(ND)2024	CRAFTEA CAFE INDIA PRIVATE LIMITED VS. STAR FACILITIES MANAGEMENT LIMITED	IBC under Sec 7	3/4/2025	no of objection 1. ocr missed in annexure pages page no 3 to 140 2.need every pages sign and true copy in annexure	Shashank@07
239	19-03-2025	0710102081552024( No.of Docs 2)	0710102081552024/3	COMPANY PETITION IB (IBC)/659(ND)2024	CRAFTEA CAFE INDIA PRIVATE LIMITED VS. STAR FACILITIES MANAGEMENT LIMITED	IBC under Sec 7	3/4/2025	no of objection 1. ocr missed in annexure pages page no 3 to 140 2.need every pages sign and true copy in annexure	Shashank@07
240	19-03-2025	0710102081552024( No.of Docs 2)	0710102081552024/3	COMPANY PETITION IB (IBC)/659(ND)2024	CRAFTEA CAFE INDIA PRIVATE LIMITED VS. STAR FACILITIES MANAGEMENT LIMITED	IBC under Sec 7	3/4/2025	no of objection 1. ocr missed in annexure pages page no 3 to 140 2.need every pages sign and true copy in annexure	Shashank@07
241	29-07-2024	0710102066232024( No.of Docs 0)	0710102066232024/6	INTERLOCUTORY APPLICATION (I.B.C)/4401(ND)2024	JASAWATI DESIGNERS PRIVATE LIMITED AND ANR. VS. SH. GIAN CHAND NARANG LIQUIDATOR OF APEX BUILDSYS LTD. & ORS	Sec 60(5)	3/4/2025	no of objection 1.double pagination wrong in pdf. 2.some pages blank in pdf. 3.some pages hindi in pdf. translated copy in English is required 4.extra pdf remove submit final pdf.	
242	29-07-2024	0710102066232024( No.of Docs 0)	0710102066232024/6	INTERLOCUTORY APPLICATION (I.B.C)/4401(ND)2024	JASAWATI DESIGNERS PRIVATE LIMITED AND ANR. VS. SH. GIAN CHAND NARANG LIQUIDATOR OF APEX BUILDSYS LTD. & ORS	Sec 60(5)	3/4/2025	no of objection 1.double pagination wrong in pdf. 2.some pages blank in pdf. 3.some pages hindi in pdf. translated copy in English is required 4.extra pdf remove submit final pdf.	

243	29-07-2024	0710102066232024( No.of Docs 0)	0710102066232024/6	INTERLOCUTORY APPLICATION (I.B.C)/4401(ND)2024	JASAWATI DESIGNERS PRIVATE LIMITED AND ANR. VS. SH. GIAN CHAND NARANG LIQUIDATOR OF APEX BUILDSYS LTD. & ORS	Sec 60(5)	3/4/2025	no of objection 1.double pagination wrong in pdf. 2.some pages blank in pdf. 3.some pages hindi in pdf. translated copy in English is required 4.extra pdf remove submit final pdf.
244	29-07-2024	0710102066232024( No.of Docs 0)	0710102066232024/6	INTERLOCUTORY APPLICATION (I.B.C)/4401(ND)2024	JASAWATI DESIGNERS PRIVATE LIMITED AND ANR. VS. SH. GIAN CHAND NARANG LIQUIDATOR OF APEX BUILDSYS LTD. & ORS	Sec 60(5)	3/4/2025	no of objection 1.double pagination wrong in pdf. 2.some pages blank in pdf. 3.some pages hindi in pdf. translated copy in English is required 4.extra pdf remove submit final pdf.
245	29-07-2024	0710102066232024( No.of Docs 0)	0710102066232024/6	INTERLOCUTORY APPLICATION (I.B.C)/4401(ND)2024	JASAWATI DESIGNERS PRIVATE LIMITED AND ANR. VS. SH. GIAN CHAND NARANG LIQUIDATOR OF APEX BUILDSYS LTD. & ORS	Sec 60(5)	3/4/2025	no of objection 1.double pagination wrong in pdf. 2.some pages blank in pdf. 3.some pages hindi in pdf. translated copy in English is required 4.extra pdf remove submit final pdf.
246	29-07-2024	0710102066232024( No.of Docs 0)	0710102066232024/6	INTERLOCUTORY APPLICATION (I.B.C)/4401(ND)2024	JASAWATI DESIGNERS PRIVATE LIMITED AND ANR. VS. SH. GIAN CHAND NARANG LIQUIDATOR OF APEX BUILDSYS LTD. & ORS	Sec 60(5)	3/4/2025	no of objection 1.double pagination wrong in pdf. 2.some pages blank in pdf. 3.some pages hindi in pdf. translated copy in English is required 4.extra pdf remove submit final pdf.
247	29-07-2024	0710102066232024( No.of Docs 0)	0710102066232024/6	INTERLOCUTORY APPLICATION (I.B.C)/4401(ND)2024	JASAWATI DESIGNERS PRIVATE LIMITED AND ANR. VS. SH. GIAN CHAND NARANG LIQUIDATOR OF APEX BUILDSYS LTD. & ORS	Sec 60(5)	3/4/2025	no of objection 1.double pagination wrong in pdf. 2.some pages blank in pdf. 3.some pages hindi in pdf. translated copy in English is required 4.extra pdf remove submit final pdf.
248	29-07-2024	0710102066232024( No.of Docs 0)	0710102066232024/6	INTERLOCUTORY APPLICATION (I.B.C)/4401(ND)2024	JASAWATI DESIGNERS PRIVATE LIMITED AND ANR. VS. SH. GIAN CHAND NARANG LIQUIDATOR OF APEX BUILDSYS LTD. & ORS	Sec 60(5)	3/4/2025	no of objection 1.double pagination wrong in pdf. 2.some pages blank in pdf. 3.some pages hindi in pdf. translated copy in English is required 4.extra pdf remove submit final pdf.



249	29-07-2024	0710102066232024( No.of Docs 0)	0710102066232024/6	INTERLOCUTORY APPLICATION (I.B.C)/4401(ND)2024	JASAMRITI DESIGNERS PRIVATE LIMITED AND ANR. VS. SH. GIAN CHAND NARANG LIQUIDATOR OF APEX BUILDSYS LTD. & ORS	Sec 60(5)	3/4/2025	no of objection 1.double pagination wrong in pdf. 2.some pages blank in pdf. 3.some pages hindi in pdf. translated copy in English is required 4.extra pdf remove submit final pdf.	
250	27-03-2025	0710102065202024( No.of Docs 2)	0710102065202024/3	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	3/4/2025	no of objection 1. index page missed in pdf 2. incomplete file uploaded 3 book marking mandatory as per index with pagination	YAMINI175
251	27-03-2025	0710102065202024( No.of Docs 2)	0710102065202024/3	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	3/4/2025	no of objection 1. index page missed in pdf 2. incomplete file uploaded 3 book marking mandatory as per index with pagination	YAMINI175
252	31-03-2025	0710102065202024( No.of Docs 1)	0710102065202024/5	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	3/4/2025	no of objection 1. index page missed in pdf 2. incomplete file uploaded 3 book marking mandatory as per index with pagination	YAMINI175
253	31-03-2025	0710102065202024( No.of Docs 1)	0710102065202024/5	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	3/4/2025	no of objection 1. index page missed in pdf 2. incomplete file uploaded 3 book marking mandatory as per index with pagination	YAMINI175
254	31-03-2025	0710102065202024( No.of Docs 1)	0710102065202024/6	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	3/4/2025	no of objection 1. index page missed in pdf 2. incomplete file uploaded 3 book marking mandatory as per index with pagination	YAMINI175
255	31-03-2025	0710102065202024( No.of Docs 1)	0710102065202024/6	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	3/4/2025	no of objection 1. index page missed in pdf 2. incomplete file uploaded 3 book marking mandatory as per index with pagination	YAMINI175

256	15-03-2025	0710200400732013( No.of Docs 3)	0710200400732013/11	COMPANY PETITION (COMPANIES ACT)/136(ND)2013	SANTOSH KUMAR BAGLA VS M/S ANGHALIA HOUSING PVT LTD	Application under any other provisions	3/4/2025	1.kindly file IA.	ralegalcounsellors
257	15-03-2025	0710200400732013( No.of Docs 3)	0710200400732013/11	COMPANY PETITION (COMPANIES ACT)/136(ND)2013	SANTOSH KUMAR BAGLA VS M/S ANGHALIA HOUSING PVT LTD	Application under any other provisions	3/4/2025	1.kindly file IA.	ralegalcounsellors
258	15-03-2025	0710200400732013( No.of Docs 3)	0710200400732013/11	COMPANY PETITION (COMPANIES ACT)/136(ND)2013	SANTOSH KUMAR BAGLA VS M/S ANGHALIA HOUSING PVT LTD	Application under any other provisions	3/4/2025	1.kindly file IA.	ralegalcounsellors
259	15-03-2025	0710200400732013( No.of Docs 3)	0710200400732013/11	COMPANY PETITION (COMPANIES ACT)/136(ND)2013	SANTOSH KUMAR BAGLA VS M/S ANGHALIA HOUSING PVT LTD	Application under any other provisions	3/4/2025	1.kindly file IA.	ralegalcounsellors
260	1/4/2025	0710102022302025( No.of Docs 2)	0710102022302025/1	TRANSFER APPLICATION (IBC)/12(PB)2025	EMTA COAL LIMITED VS. SREI EQUIPMENT FINANCE LIMITED	Rule 11 of NCLT, 2016,Rule16(d ),NCLT Rules,2016 IBC	3/4/2025	no of objection 1. book marking mandatory as per index with pagination 2. index page missed sign 3. ocr missed in pdf	SANDIPAGARWAL2020
261	2/4/2025	0710102022302025( No.of Docs 3)	0710102022302025/2	TRANSFER APPLICATION (IBC)/12(PB)2025	EMTA COAL LIMITED VS. SREI EQUIPMENT FINANCE LIMITED	Rule 11 of NCLT, 2016,Rule16(d ),NCLT Rules,2016 IBC	3/4/2025	no of objection 1. missed volume wise index in volume 1 pdf 2. missed ocr in pdf in both volume 3. master index missed in book marking 4 volume wise index missed in volume 2 pdf 5 page no 14 to 44 missed sign with true copy of annexures pages 6 index missed in volume 2 book marking also	ankitkohliadv
262	27-03-2025	0710102065202024( No.of Docs 2)	0710102065202024/3	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	3/4/2025	no of objection 1. index page missed in pdf 2. incomplete file uploaded 3 book marking mandatory as per index with pagination	YAMINI175
263	27-03-2025	0710102065202024( No.of Docs 2)	0710102065202024/3	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	3/4/2025	no of objection 1. index page missed in pdf 2. incomplete file uploaded 3 book marking mandatory as per index with pagination	YAMINI175
264	31-03-2025	0710102065202024( No.of Docs 1)	0710102065202024/5	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	3/4/2025	no of objection 1. index page missed in pdf 2. incomplete file uploaded 3 book marking mandatory as per index with pagination	YAMINI175

265	27-02-2025	0710102074402023( No.of Docs 1)	0710102074402023/6	COMPANY PETITION (COMPANIES ACT)/216(ND)2023	DESAI CONSTRUCTION PRIVATE LIMITED VS. THE MINISTRY OF CORPORATE AFFAIRS	Sec. 213	3/4/2025	no of objection 1.pagination missing in bookmarking. 2.extra pdf remove submit final pdf. 3.counsel details sign missing index.	Alpajain
266	27-02-2025	0710102074402023( No.of Docs 1)	0710102074402023/6	COMPANY PETITION (COMPANIES ACT)/216(ND)2023	DESAI CONSTRUCTION PRIVATE LIMITED VS. THE MINISTRY OF CORPORATE AFFAIRS	Sec. 213	3/4/2025	no of objection 1.pagination missing in bookmarking. 2.extra pdf remove submit final pdf. 3.counsel details sign missing index.	Alpajain
267	27-02-2025	0710102074402023( No.of Docs 1)	0710102074402023/6	COMPANY PETITION (COMPANIES ACT)/216(ND)2023	DESAI CONSTRUCTION PRIVATE LIMITED VS. THE MINISTRY OF CORPORATE AFFAIRS	Sec. 213	3/4/2025	no of objection 1.pagination missing in bookmarking. 2.extra pdf remove submit final pdf. 3.counsel details sign missing index.	Alpajain
268	27-02-2025	0710102074402023( No.of Docs 1)	0710102074402023/6	COMPANY PETITION (COMPANIES ACT)/216(ND)2023	DESAI CONSTRUCTION PRIVATE LIMITED VS. THE MINISTRY OF CORPORATE AFFAIRS	Sec. 213	3/4/2025	no of objection 1.pagination missing in bookmarking. 2.extra pdf remove submit final pdf. 3.counsel details sign missing index.	Alpajain
269	27-02-2025	0710102074402023( No.of Docs 1)	0710102074402023/6	COMPANY PETITION (COMPANIES ACT)/216(ND)2023	DESAI CONSTRUCTION PRIVATE LIMITED VS. THE MINISTRY OF CORPORATE AFFAIRS	Sec. 213	3/4/2025	no of objection 1.pagination missing in bookmarking. 2.extra pdf remove submit final pdf. 3.counsel details sign missing index.	Alpajain
270	27-02-2025	0710102074402023( No.of Docs 1)	0710102074402023/6	COMPANY PETITION (COMPANIES ACT)/216(ND)2023	DESAI CONSTRUCTION PRIVATE LIMITED VS. THE MINISTRY OF CORPORATE AFFAIRS	Sec. 213	3/4/2025	no of objection 1.pagination missing in bookmarking. 2.extra pdf remove submit final pdf. 3.counsel details sign missing index.	Alpajain
271	27-02-2025	0710102074402023( No.of Docs 1)	0710102074402023/6	COMPANY PETITION (COMPANIES ACT)/216(ND)2023	DESAI CONSTRUCTION PRIVATE LIMITED VS. THE MINISTRY OF CORPORATE AFFAIRS	Sec. 213	3/4/2025	no of objection 1.pagination missing in bookmarking. 2.extra pdf remove submit final pdf. 3.counsel details sign missing index.	Alpajain
272	27-02-2025	0710102074402023( No.of Docs 1)	0710102074402023/6	COMPANY PETITION (COMPANIES ACT)/216(ND)2023	DESAI CONSTRUCTION PRIVATE LIMITED VS. THE MINISTRY OF CORPORATE AFFAIRS	Sec. 213	3/4/2025	no of objection 1.pagination missing in bookmarking. 2.extra pdf remove submit final pdf. 3.counsel details sign missing index.	Alpajain
273	27-02-2025	0710102074402023( No.of Docs 1)	0710102074402023/6	COMPANY PETITION (COMPANIES ACT)/216(ND)2023	DESAI CONSTRUCTION PRIVATE LIMITED VS. THE MINISTRY OF CORPORATE AFFAIRS	Sec. 213	3/4/2025	no of objection 1.pagination missing in bookmarking. 2.extra pdf remove submit final pdf. 3.counsel details sign missing index.	Alpajain

274	27-02-2025	0710102074402023( No.of Docs 1)	0710102074402023/6	COMPANY PETITION (COMPANIES ACT)/216(ND)2023	DESAI CONSTRUCTION PRIVATE LIMITED VS. THE MINISTRY OF CORPORATE AFFAIRS	Sec. 213	3/4/2025	no of objection 1.pagination missing in bookmarking. 2.extra pdf remove submit final pdf. 3.counsel details sign missing index.	Alpajain
275	27-02-2025	0710102074402023( No.of Docs 1)	0710102074402023/6	COMPANY PETITION (COMPANIES ACT)/216(ND)2023	DESAI CONSTRUCTION PRIVATE LIMITED VS. THE MINISTRY OF CORPORATE AFFAIRS	Sec. 213	3/4/2025	no of objection 1.pagination missing in bookmarking. 2.extra pdf remove submit final pdf. 3.counsel details sign missing index.	Alpajain
276	27-02-2025	0710102074402023( No.of Docs 1)	0710102074402023/6	COMPANY PETITION (COMPANIES ACT)/216(ND)2023	DESAI CONSTRUCTION PRIVATE LIMITED VS. THE MINISTRY OF CORPORATE AFFAIRS	Sec. 213	3/4/2025	no of objection 1.pagination missing in bookmarking. 2.extra pdf remove submit final pdf. 3.counsel details sign missing index.	Alpajain
277	27-02-2025	0710102074402023( No.of Docs 1)	0710102074402023/6	COMPANY PETITION (COMPANIES ACT)/216(ND)2023	DESAI CONSTRUCTION PRIVATE LIMITED VS. THE MINISTRY OF CORPORATE AFFAIRS	Sec. 213	3/4/2025	no of objection 1.pagination missing in bookmarking. 2.extra pdf remove submit final pdf. 3.counsel details sign missing index.	Alpajain
278	27-02-2025	0710102074402023( No.of Docs 1)	0710102074402023/6	COMPANY PETITION (COMPANIES ACT)/216(ND)2023	DESAI CONSTRUCTION PRIVATE LIMITED VS. THE MINISTRY OF CORPORATE AFFAIRS	Sec. 213	3/4/2025	no of objection 1.pagination missing in bookmarking. 2.extra pdf remove submit final pdf. 3.counsel details sign missing index.	Alpajain
279	27-02-2025	0710102074402023( No.of Docs 1)	0710102074402023/6	COMPANY PETITION (COMPANIES ACT)/216(ND)2023	DESAI CONSTRUCTION PRIVATE LIMITED VS. THE MINISTRY OF CORPORATE AFFAIRS	Sec. 213	3/4/2025	no of objection 1.pagination missing in bookmarking. 2.extra pdf remove submit final pdf. 3.counsel details sign missing index.	Alpajain
280	27-02-2025	0710102074402023( No.of Docs 1)	0710102074402023/6	COMPANY PETITION (COMPANIES ACT)/216(ND)2023	DESAI CONSTRUCTION PRIVATE LIMITED VS. THE MINISTRY OF CORPORATE AFFAIRS	Sec. 213	3/4/2025	no of objection 1.pagination missing in bookmarking. 2.extra pdf remove submit final pdf. 3.counsel details sign missing index.	Alpajain
281	27-02-2025	0710102074402023( No.of Docs 1)	0710102074402023/6	COMPANY PETITION (COMPANIES ACT)/216(ND)2023	DESAI CONSTRUCTION PRIVATE LIMITED VS. THE MINISTRY OF CORPORATE AFFAIRS	Sec. 213	3/4/2025	no of objection 1.pagination missing in bookmarking. 2.extra pdf remove submit final pdf. 3.counsel details sign missing index.	Alpajain
282	27-02-2025	0710102074402023( No.of Docs 1)	0710102074402023/6	COMPANY PETITION (COMPANIES ACT)/216(ND)2023	DESAI CONSTRUCTION PRIVATE LIMITED VS. THE MINISTRY OF CORPORATE AFFAIRS	Sec. 213	3/4/2025	no of objection 1.pagination missing in bookmarking. 2.extra pdf remove submit final pdf. 3.counsel details sign missing index.	Alpajain

283	27-02-2025	0710102074402023( No.of Docs 1)	0710102074402023/6	COMPANY PETITION (COMPANIES ACT)/216(ND)2023	DESAI CONSTRUCTION PRIVATE LIMITED VS. THE MINISTRY OF CORPORATE AFFAIRS	Sec. 213	3/4/2025	no of objection 1.pagination missing in bookmarking. 2.extra pdf remove submit final pdf. 3.counsel details sign missing index.	Alpajain
284	27-02-2025	0710102074402023( No.of Docs 1)	0710102074402023/6	COMPANY PETITION (COMPANIES ACT)/216(ND)2023	DESAI CONSTRUCTION PRIVATE LIMITED VS. THE MINISTRY OF CORPORATE AFFAIRS	Sec. 213	3/4/2025	no of objection 1.pagination missing in bookmarking. 2.extra pdf remove submit final pdf. 3.counsel details sign missing index.	Alpajain
285	27-02-2025	0710102074402023( No.of Docs 1)	0710102074402023/6	COMPANY PETITION (COMPANIES ACT)/216(ND)2023	DESAI CONSTRUCTION PRIVATE LIMITED VS. THE MINISTRY OF CORPORATE AFFAIRS	Sec. 213	3/4/2025	no of objection 1.pagination missing in bookmarking. 2.extra pdf remove submit final pdf. 3.counsel details sign missing index.	Alpajain
286	27-02-2025	0710102074402023( No.of Docs 1)	0710102074402023/6	COMPANY PETITION (COMPANIES ACT)/216(ND)2023	DESAI CONSTRUCTION PRIVATE LIMITED VS. THE MINISTRY OF CORPORATE AFFAIRS	Sec. 213	3/4/2025	no of objection 1.pagination missing in bookmarking. 2.extra pdf remove submit final pdf. 3.counsel details sign missing index.	Alpajain
287	27-02-2025	0710102074402023( No.of Docs 1)	0710102074402023/6	COMPANY PETITION (COMPANIES ACT)/216(ND)2023	DESAI CONSTRUCTION PRIVATE LIMITED VS. THE MINISTRY OF CORPORATE AFFAIRS	Sec. 213	3/4/2025	no of objection 1.pagination missing in bookmarking. 2.extra pdf remove submit final pdf. 3.counsel details sign missing index.	Alpajain
288	27-02-2025	0710102074402023( No.of Docs 1)	0710102074402023/6	COMPANY PETITION (COMPANIES ACT)/216(ND)2023	DESAI CONSTRUCTION PRIVATE LIMITED VS. THE MINISTRY OF CORPORATE AFFAIRS	Sec. 213	3/4/2025	no of objection 1.pagination missing in bookmarking. 2.extra pdf remove submit final pdf. 3.counsel details sign missing index.	Alpajain
289	27-02-2025	0710102074402023( No.of Docs 1)	0710102074402023/6	COMPANY PETITION (COMPANIES ACT)/216(ND)2023	DESAI CONSTRUCTION PRIVATE LIMITED VS. THE MINISTRY OF CORPORATE AFFAIRS	Sec. 213	3/4/2025	no of objection 1.pagination missing in bookmarking. 2.extra pdf remove submit final pdf. 3.counsel details sign missing index.	Alpajain
290	27-02-2025	0710102074402023( No.of Docs 1)	0710102074402023/6	COMPANY PETITION (COMPANIES ACT)/216(ND)2023	DESAI CONSTRUCTION PRIVATE LIMITED VS. THE MINISTRY OF CORPORATE AFFAIRS	Sec. 213	3/4/2025	no of objection 1.pagination missing in bookmarking. 2.extra pdf remove submit final pdf. 3.counsel details sign missing index.	Alpajain
291	27-02-2025	0710102074402023( No.of Docs 1)	0710102074402023/6	COMPANY PETITION (COMPANIES ACT)/216(ND)2023	DESAI CONSTRUCTION PRIVATE LIMITED VS. THE MINISTRY OF CORPORATE AFFAIRS	Sec. 213	3/4/2025	no of objection 1.pagination missing in bookmarking. 2.extra pdf remove submit final pdf. 3.counsel details sign missing index.	Alpajain

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293	27-02-2025	0710102074402023( No.of Docs 1)	0710102074402023/6	COMPANY PETITION (COMPANIES ACT)/216(ND)2023	DESAI CONSTRUCTION PRIVATE LIMITED VS. THE MINISTRY OF CORPORATE AFFAIRS	Sec. 213	3/4/2025	no of objection 1.pagination missing in bookmarking. 2.extra pdf remove submit final pdf. 3.counsel details sign missing index.	Alpajain
294	27-02-2025	0710102074402023( No.of Docs 1)	0710102074402023/6	COMPANY PETITION (COMPANIES ACT)/216(ND)2023	DESAI CONSTRUCTION PRIVATE LIMITED VS. THE MINISTRY OF CORPORATE AFFAIRS	Sec. 213	3/4/2025	no of objection 1.pagination missing in bookmarking. 2.extra pdf remove submit final pdf. 3.counsel details sign missing index.	Alpajain
295	27-02-2025	0710102074402023( No.of Docs 1)	0710102074402023/6	COMPANY PETITION (COMPANIES ACT)/216(ND)2023	DESAI CONSTRUCTION PRIVATE LIMITED VS. THE MINISTRY OF CORPORATE AFFAIRS	Sec. 213	3/4/2025	no of objection 1.pagination missing in bookmarking. 2.extra pdf remove submit final pdf. 3.counsel details sign missing index.	Alpajain
296	27-02-2025	0710102074402023( No.of Docs 1)	0710102074402023/6	COMPANY PETITION (COMPANIES ACT)/216(ND)2023	DESAI CONSTRUCTION PRIVATE LIMITED VS. THE MINISTRY OF CORPORATE AFFAIRS	Sec. 213	3/4/2025	no of objection 1.pagination missing in bookmarking. 2.extra pdf remove submit final pdf. 3.counsel details sign missing index.	Alpajain
297	27-02-2025	0710102074402023( No.of Docs 1)	0710102074402023/6	COMPANY PETITION (COMPANIES ACT)/216(ND)2023	DESAI CONSTRUCTION PRIVATE LIMITED VS. THE MINISTRY OF CORPORATE AFFAIRS	Sec. 213	3/4/2025	no of objection 1.pagination missing in bookmarking. 2.extra pdf remove submit final pdf. 3.counsel details sign missing index.	Alpajain
298	27-02-2025	0710102074402023( No.of Docs 1)	0710102074402023/6	COMPANY PETITION (COMPANIES ACT)/216(ND)2023	DESAI CONSTRUCTION PRIVATE LIMITED VS. THE MINISTRY OF CORPORATE AFFAIRS	Sec. 213	3/4/2025	no of objection 1.pagination missing in bookmarking. 2.extra pdf remove submit final pdf. 3.counsel details sign missing index.	Alpajain
299	27-02-2025	0710102074402023( No.of Docs 1)	0710102074402023/6	COMPANY PETITION (COMPANIES ACT)/216(ND)2023	DESAI CONSTRUCTION PRIVATE LIMITED VS. THE MINISTRY OF CORPORATE AFFAIRS	Sec. 213	3/4/2025	no of objection 1.pagination missing in bookmarking. 2.extra pdf remove submit final pdf. 3.counsel details sign missing index.	Alpajain
300	27-02-2025	0710102074402023( No.of Docs 1)	0710102074402023/6	COMPANY PETITION (COMPANIES ACT)/216(ND)2023	DESAI CONSTRUCTION PRIVATE LIMITED VS. THE MINISTRY OF CORPORATE AFFAIRS	Sec. 213	3/4/2025	no of objection 1.pagination missing in bookmarking. 2.extra pdf remove submit final pdf. 3.counsel details sign missing index.	Alpajain

301	31-03-2025	0710102065202024( No.of Docs 1)	0710102065202024/5	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	3/4/2025	no of objection 1. index page missed in pdf 2. incomplete file uploaded 3 book marking mandatory as per index with pagination	YAMINI175
302	31-03-2025	0710102065202024( No.of Docs 1)	0710102065202024/6	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	3/4/2025	no of objection 1. index page missed in pdf 2. incomplete file uploaded 3 book marking mandatory as per index with pagination	YAMINI175
303	31-03-2025	0710102065202024( No.of Docs 1)	0710102065202024/6	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	3/4/2025	no of objection 1. index page missed in pdf 2. incomplete file uploaded 3 book marking mandatory as per index with pagination	YAMINI175
304	18-03-2025	0710102051952024( No.of Docs 5)	0710102051952024/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/244(PB)2024	TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD	Sec 434	2/4/2025	1.kindly file petition.	advatul
305	31-03-2025	0710102046982023( No.of Docs 2)	0710102046982023/3	INTERLOCUTORY APPLICATION (I.B.C)/3623(ND)2023	M/S. GILL & ASSOCIATE ENGINEERING CONSULTANTS PVT. LTD. VSALCHEMIST LIMITED	Sec 60(5)	2/4/2025	no of objection 1. book marking mandatory as per index with pagination	pb12922009
306	31-03-2025	0710102052042023( No.of Docs 4)	0710102052042023/5	COMPANY PETITION IB (IBC)/365(PB)2023	WELLNEX GLOBAL SERVICES INDIA LLP VS. M/S PACER SECURE SERVICE PVT. LTD.	IBC Under Sec 9	2/4/2025	no of objection 1. book marking mandatory as per index with pagination 2. missed sign on index page at the place counsel detail 3. all reply file separately in different slash number 4. pagination missed in pdf 5 need every pages sign of reply 6 not verified the affidavit all reply 5 every reply need separately proof of service	b_arora
307	22-03-2025	0710102060712023( No.of Docs 1)	0710102060712023/3	COMPANY PETITION IB (IBC)/152(ND)2024	PARQUET FURNISHERS PRIVATE LIMITED VS.	IBC Under Sec 10	2/4/2025	no of objection 1.need every pages sign and true copy in annexure. 2.oder is delay in pdf.	abhishek.naik
308	22-03-2025	0710102060712023( No.of Docs 1)	0710102060712023/3	COMPANY PETITION IB (IBC)/152(ND)2024	PARQUET FURNISHERS PRIVATE LIMITED VS.	IBC Under Sec 10	2/4/2025	no of objection 1.need every pages sign and true copy in annexure. 2.oder is delay in pdf.	abhishek.naik
309	22-03-2025	0710102060712023( No.of Docs 1)	0710102060712023/3	COMPANY PETITION IB (IBC)/152(ND)2024	PARQUET FURNISHERS PRIVATE LIMITED VS.	IBC Under Sec 10	2/4/2025	no of objection 1.need every pages sign and true copy in annexure. 2.oder is delay in pdf.	abhishek.naik

310	22-03-2025	0710102060712023( No.of Docs 1)	0710102060712023/3	COMPANY PETITION IB (IBC)/152(ND)2024	PARQUET FURNISHERS PRIVATE LIMITED VS.	IBC Under Sec 10	2/4/2025	no of objection 1.need every pages sign and true copy in annexure. 2.oder is delay in pdf.	abhishek.naik
311	1/4/2025	0710102019582024( No.of Docs 2)	0710102019582024/1	INTERLOCATORY APPLICATION(COMP ANIES ACT)/110(ND)2024	PRATHAM BUILDCON PRIVATE LIMITED VS. PREM KUMAR GOEL	Rule 11 of NCLT	2/4/2025	no of objection 1. book marking mandatory as per index with pagination 2. reply need vakalatnama compulsory	advmeghnarao
312	14-01-2019	0710120012642018( No.of Docs 3)	0710120012642018/6	COMPANY PETITION (COMPANIES ACT)/384(PB)2018	JACOB MATHEW VS. MR A V GEORGE	Sec. 245	2/4/2025	no of objection 1. book marking mandatory as per index with pagination 2. missed counsel detail on index pages with sign	admin
313	18-03-2025	0710102051952024( No.of Docs 5)	0710102051952024/1	INTERLOCATORY APPLICATION(COMP ANIES ACT)/244(PB)2024	TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD	Sec 434	2/4/2025	1.kindly file petition.	advatul
314	18-03-2025	0710102051952024( No.of Docs 5)	0710102051952024/1	INTERLOCATORY APPLICATION(COMP ANIES ACT)/244(PB)2024	TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD	Sec 434	2/4/2025	1.kindly file petition.	advatul
315	18-03-2025	0710102051952024( No.of Docs 5)	0710102051952024/1	INTERLOCATORY APPLICATION(COMP ANIES ACT)/244(PB)2024	TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD	Sec 434	2/4/2025	1.kindly file petition.	advatul
316	16-07-2024	0710102062002024( No.of Docs 0)	0710102062002024/1	INTERLOCUTORY APPLICATION (I.B.C)/3932(PB)2024	MRS. SANTOSH KUMARI GUPTA VS. VIVEK KUMAR	Sec 60(5)	2/4/2025	no of objection 1.this pages is not clear 201,206,207,210,215,218,223,231,235,239, 244,249,253,258,266,278,321,322,326,339, 358,365,366,372,392,401,403,404,413,422, 423,438,442,465,472,473,497,507. 2.this pages Hindi 262,267,312,343. 3.this pages mention type copy translate 224,245,254,306,317,327. 4.this page paper cutting 407.	
317	16-07-2024	0710102062002024( No.of Docs 0)	0710102062002024/1	INTERLOCUTORY APPLICATION (I.B.C)/3932(PB)2024	MRS. SANTOSH KUMARI GUPTA VS. VIVEK KUMAR	Sec 60(5)	2/4/2025	no of objection 1.this pages is not clear 201,206,207,210,215,218,223,231,235,239, 244,249,253,258,266,278,321,322,326,339, 358,365,366,372,392,401,403,404,413,422, 423,438,442,465,472,473,497,507. 2.this pages Hindi 262,267,312,343. 3.this pages mention type copy translate 224,245,254,306,317,327. 4.this page paper cutting 407.	



318	16-07-2024	0710102062002024( No.of Docs 0)	0710102062002024/1	INTERLOCUTORY APPLICATION (I.B.C)/3932(PB)2024	MRS. SANTOSH KUMARI GUPTA VS. VIVEK KUMAR	Sec 60(5)	2/4/2025	no of objection 1.this pages is not clear 201,206,207,210,215,218,223,231,235,239, 244,249,253,258,266,278,321,322,326,339, 358,365,366,372,392,401,403,404,413,422, 423,438,442,465,472,473,497,507. 2.this pages Hindi 262,267,312,343. 3.this pages mention type copy translate 224,245,254,306,317,327. 4.this page paper cutting 407.
319	16-07-2024	0710102062002024( No.of Docs 0)	0710102062002024/1	INTERLOCUTORY APPLICATION (I.B.C)/3932(PB)2024	MRS. SANTOSH KUMARI GUPTA VS. VIVEK KUMAR	Sec 60(5)	2/4/2025	no of objection 1.this pages is not clear 201,206,207,210,215,218,223,231,235,239, 244,249,253,258,266,278,321,322,326,339, 358,365,366,372,392,401,403,404,413,422, 423,438,442,465,472,473,497,507. 2.this pages Hindi 262,267,312,343. 3.this pages mention type copy translate 224,245,254,306,317,327. 4.this page paper cutting 407.
320	23-07-2024	0710102064172024( No.of Docs 0)	0710102064172024/1	INTERLOCUTORY APPLICATION (I.B.C)/4037(PB)2024	MRS. RUCHI GOEL VS. VIVEK KUMAR	Sections 60(5)/Regulation 13	2/4/2025	no of objection 1.this pages is not clear 201,206,207,210,215,218,223,231,235,239, 244,249,253,258,266,278,321,322,326,339, 358,365,366,372,392,401,403,404,413,422, 423,438,442,465,472,473,497,507. 2.this pages Hindi 262,267,312,343. 3.this pages mention type copy translate 224,245,254,306,317,327. 4.this page paper cutting 407.
321	23-07-2024	0710102064172024( No.of Docs 0)	0710102064172024/1	INTERLOCUTORY APPLICATION (I.B.C)/4037(PB)2024	MRS. RUCHI GOEL VS. VIVEK KUMAR	Sections 60(5)/Regulation 13	2/4/2025	no of objection 1.this pages is not clear 201,206,207,210,215,218,223,231,235,239, 244,249,253,258,266,278,321,322,326,339, 358,365,366,372,392,401,403,404,413,422, 423,438,442,465,472,473,497,507. 2.this pages Hindi 262,267,312,343. 3.this pages mention type copy translate 224,245,254,306,317,327. 4.this page paper cutting 407.

322	23-07-2024	0710102064172024( No.of Docs 0)	0710102064172024/1	INTERLOCUTORY APPLICATION (I.B.C)/4037(PB)2024	MRS. RUCHI GOEL VS. VIVEK KUMAR	Sections 60(5)/Regulation 13	2/4/2025	no of objection 1.this pages is not clear 201,206,207,210,215,218,223,231,235,239, 244,249,253,258,266,278,321,322,326,339, 358,365,366,372,392,401,403,404,413,422, 423,438,442,465,472,473,497,507. 2.this pages Hindi 262,267,312,343. 3.this pages mention type copy translate 224,245,254,306,317,327. 4.this page paper cutting 407.
323	23-07-2024	0710102064172024( No.of Docs 0)	0710102064172024/1	INTERLOCUTORY APPLICATION (I.B.C)/4037(PB)2024	MRS. RUCHI GOEL VS. VIVEK KUMAR	Sections 60(5)/Regulation 13	2/4/2025	no of objection 1.this pages is not clear 201,206,207,210,215,218,223,231,235,239, 244,249,253,258,266,278,321,322,326,339, 358,365,366,372,392,401,403,404,413,422, 423,438,442,465,472,473,497,507. 2.this pages Hindi 262,267,312,343. 3.this pages mention type copy translate 224,245,254,306,317,327. 4.this page paper cutting 407.
324	26-07-2024	0710102065202024( No.of Docs 0)	0710102065202024/1	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	2/4/2025	no of objection 1. index page missed in pdf 2. incomplete file uploaded 3 book marking mandatory as per index with pagination
325	26-07-2024	0710102065202024( No.of Docs 0)	0710102065202024/1	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	2/4/2025	no of objection 1. index page missed in pdf 2. incomplete file uploaded 3 book marking mandatory as per index with pagination
326	26-07-2024	0710102065202024( No.of Docs 0)	0710102065202024/1	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	2/4/2025	no of objection 1. index page missed in pdf 2. incomplete file uploaded 3 book marking mandatory as per index with pagination
327	26-07-2024	0710102065202024( No.of Docs 0)	0710102065202024/1	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	2/4/2025	no of objection 1. index page missed in pdf 2. incomplete file uploaded 3 book marking mandatory as per index with pagination

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329	26-07-2024	0710102065202024( No.of Docs 0)	0710102065202024/1	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	2/4/2025	no of objection 1. index page missed in pdf 2. incomplete file uploaded 3 book marking mandatory as per index with pagination
330	26-07-2024	0710102065202024( No.of Docs 0)	0710102065202024/1	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	2/4/2025	no of objection 1. index page missed in pdf 2. incomplete file uploaded 3 book marking mandatory as per index with pagination
331	26-07-2024	0710102065202024( No.of Docs 0)	0710102065202024/1	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	2/4/2025	no of objection 1. index page missed in pdf 2. incomplete file uploaded 3 book marking mandatory as per index with pagination
332	26-07-2024	0710102065202024( No.of Docs 0)	0710102065202024/1	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	2/4/2025	no of objection 1. index page missed in pdf 2. incomplete file uploaded 3 book marking mandatory as per index with pagination
333	26-07-2024	0710102065202024( No.of Docs 0)	0710102065202024/1	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	2/4/2025	no of objection 1. index page missed in pdf 2. incomplete file uploaded 3 book marking mandatory as per index with pagination
334	26-07-2024	0710102065202024( No.of Docs 0)	0710102065202024/1	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	2/4/2025	no of objection 1. index page missed in pdf 2. incomplete file uploaded 3 book marking mandatory as per index with pagination

335	26-07-2024	0710102065202024( No.of Docs 0)	0710102065202024/1	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	2/4/2025	no of objection 1. index page missed in pdf 2. incomplete file uploaded 3 book marking mandatory as per index with pagination	
336	26-07-2024	0710102065202024( No.of Docs 0)	0710102065202024/1	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	2/4/2025	no of objection 1. index page missed in pdf 2. incomplete file uploaded 3 book marking mandatory as per index with pagination	
337	26-07-2024	0710102065202024( No.of Docs 0)	0710102065202024/1	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	2/4/2025	no of objection 1. index page missed in pdf 2. incomplete file uploaded 3 book marking mandatory as per index with pagination	
338	26-07-2024	0710102065202024( No.of Docs 0)	0710102065202024/1	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	2/4/2025	no of objection 1. index page missed in pdf 2. incomplete file uploaded 3 book marking mandatory as per index with pagination	
339	26-07-2024	0710102065202024( No.of Docs 0)	0710102065202024/1	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	2/4/2025	no of objection 1. index page missed in pdf 2. incomplete file uploaded 3 book marking mandatory as per index with pagination	
340	26-03-2025	0710102066832024( No.of Docs 4)	0710102066832024/5	INTERLOCUTORY APPLICATION (I.B.C)/4251(ND)2024	HARISH TANEJA VS. LAVINA DEVI	Section 25(2)(j), 43,45,47,50,60 (5),66/Regulation on 35A	2/4/2025	no of objection 1. both reply filed separately in different slash number 2. affidavit missed in reply	mhvlegal
341	26-03-2025	0710102066832024( No.of Docs 4)	0710102066832024/5	INTERLOCUTORY APPLICATION (I.B.C)/4251(ND)2024	HARISH TANEJA VS. LAVINA DEVI	Section 25(2)(j), 43,45,47,50,60 (5),66/Regulation on 35A	2/4/2025	no of objection 1. both reply filed separately in different slash number 2. affidavit missed in reply	mhvlegal
342	26-03-2025	0710102066832024( No.of Docs 4)	0710102066832024/5	INTERLOCUTORY APPLICATION (I.B.C)/4251(ND)2024	HARISH TANEJA VS. LAVINA DEVI	Section 25(2)(j), 43,45,47,50,60 (5),66/Regulation on 35A	2/4/2025	no of objection 1. both reply filed separately in different slash number 2. affidavit missed in reply	mhvlegal

343	26-03-2025	0710102066832024( No.of Docs 4)	0710102066832024/5	INTERLOCUTORY APPLICATION (I.B.C)/4251(ND)2024	HARISH TANEJA VS. LAVINA DEVI	Section 25(2)(j), 43,45,47,50,60 (5),66/Regulation 35A	2/4/2025	no of objection 1. both reply filed separately in different slash number 2. affidavit missed in reply	mhvlegal
344	11/1/2025	0710102003952025( No.of Docs 0)	0710102003952025/1	INTERLOCUTORY APPLICATION (I.B.C)/415(PB)2025	ANIL KUAMR LIQUIDATOR VS. NA	Application under any other provisions-IBC	2/4/2025	no of objection 1. Affidavit in Compliance of Order Dated 10.03.2025 which mention in index missed	
345	1/4/2025	0710102003162025( No.of Docs 1)	0710102003162025/1	INTERLOCUTORY APPLICATION (I.B.C)/310(PB)2025	ANIL KUAMR LIQUIDATOR VS. NA	Application under any other provisions-IBC	2/4/2025	No of objection 1. Affidavit in Compliance of Order Dated 10.03.2025 missed which mention in index	9873121883
346	27-03-2025	0710102008882025( No.of Docs 1)	0710102008882025/1	INTERLOCUTORY APPLICATION (I.B.C)/932(ND)2025	PAWAN KUMAR AGRAWAL VS. RELIANCE COMMERCIAL FINANCE LIMITED	Sec 60(5)	2/4/2025	no of objection 1. counsel detail missed in index page with sign	vivekraj
347	27-03-2025	0710102008882025( No.of Docs 1)	0710102008882025/1	INTERLOCUTORY APPLICATION (I.B.C)/932(ND)2025	PAWAN KUMAR AGRAWAL VS. RELIANCE COMMERCIAL FINANCE LIMITED	Sec 60(5)	2/4/2025	no of objection 1. counsel detail missed in index page with sign	vivekraj
348	27-03-2025	0710102008882025( No.of Docs 1)	0710102008882025/1	INTERLOCUTORY APPLICATION (I.B.C)/932(ND)2025	PAWAN KUMAR AGRAWAL VS. RELIANCE COMMERCIAL FINANCE LIMITED	Sec 60(5)	2/4/2025	no of objection 1. counsel detail missed in index page with sign	vivekraj
349	27-03-2025	0710102008882025( No.of Docs 1)	0710102008882025/1	INTERLOCUTORY APPLICATION (I.B.C)/932(ND)2025	PAWAN KUMAR AGRAWAL VS. RELIANCE COMMERCIAL FINANCE LIMITED	Sec 60(5)	2/4/2025	no of objection 1. counsel detail missed in index page with sign	vivekraj
350	1/4/2025	0710102011622025( No.of Docs 1)	0710102011622025/1	INTERLOCUTORY APPLICATION (I.B.C)/775(ND)2025	HARVINDER SINGH RP	Application under any other provisions-IBC	2/4/2025	no of objection 1. book marking mandatory as per index with pagination 2. missed compliance order which mention in index 17.02.2025	jagneet123
351	1/4/2025	0710102014502025( No.of Docs 2)	0710102014502025/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/27(ND)2025	AVISKAR MARKETING PRIVATE LIMITED	Sub-section (I) of section 230	2/4/2025	no of objection 1.AFFIDAVIT OF COMPLIANCE need nclt last order also mention order in index	sanjaygrow
352	29-03-2025	0710102015912025( No.of Docs 1)	0710102015912025/1	CONTEMPT PETITION (IBC)/11(ND)2025	IDBI BANK LIMITED VS. EBIX SINGAPORE	Rule 11 of NCLT, 2016,Rule 34	2/4/2025	no of objection 1. compliance with the Order dated 12.03.2025 missed which mention in index reminder 1 this file is refilled again without cure all defect .	S.das@luthra.com
353	29-03-2025	0710102015912025( No.of Docs 1)	0710102015912025/1	CONTEMPT PETITION (IBC)/11(ND)2025	IDBI BANK LIMITED VS. EBIX SINGAPORE	Rule 11 of NCLT, 2016,Rule 34	2/4/2025	no of objection 1. compliance with the Order dated 12.03.2025 missed which mention in index reminder 1 this file is refilled again without cure all defect .	S.das@luthra.com

354	29-03-2025	0710102015912025( No.of Docs 1)	0710102015912025/1	CONTEMPT PETITION (IBC)/11(ND)2025	IDBI BANK LIMITED VS. EBIX SINGAPORE	Rule 11 of NCLT, 2016,Rule 34	2/4/2025	no of objection 1. compliance with the Order dated 12.03.2025 missed which mention in index reminder 1 this file is refilled again without cure all defect .	S.das@luthra.com
355	29-03-2025	0710102015912025( No.of Docs 1)	0710102015912025/1	CONTEMPT PETITION (IBC)/11(ND)2025	IDBI BANK LIMITED VS. EBIX SINGAPORE	Rule 11 of NCLT, 2016,Rule 34	2/4/2025	no of objection 1. compliance with the Order dated 12.03.2025 missed which mention in index reminder 1 this file is refilled again without cure all defect .	S.das@luthra.com
356	22-01-2025	0710102008672025( No.of Docs 0)	0710102008672025/2	TRANSFER APPLICATION/11(PB) 2025	PAYSHARP PRIVATE LIMITED VS. MR.PRAVEEN RAJA	Rule16(d),NCL T Rules,2016	1/4/2025	no of objection 1. index page missed in book marking and pdf also 2. need every pages sign 3. book marking mandatory as per index with pagination	
357	17-03-2025	0710102022952024( No.of Docs 2)	0710102022952024/2	COMPANY PETITION IB (IBC)/199(ND)2024	LALIT MOHAN VS. LALIT MOHAN	Section 94(1)	1/4/2025	1.petitioner and respondent same.	kushal82
358	28-03-2025	0710102019722025( No.of Docs 2)	0710102019722025/1	INTERLOCUTORY APPLICATION (I.B.C)/1156(ND)2025	AKORA REALTECH PVT. LTD. AND ORS. VS. VIJENDER SHARMA (LIQUIDATOR OF ICEBERG PVT. LTD.)	Sec 60(5) Application under any other provisions- IBC	1/4/2025	no of objection 1.amended memo parties need nclt last order. 2. need every pages sign	ngautam
359	11/3/2025	0710102019912025( No.of Docs 1)	0710102019912025/2	INTERLOCUTORY APPLICATION (I.B.C)/1163(ND)2025	ARUNAVA SIKDAR RESOLUTION PROFESSIONAL	IBC under Sec 7	1/4/2025	no of objection 1. amended memo parties need nclt last compliance order	swastikakumari@ymail
360	31-03-2025	0710102028512024( No.of Docs 2)	0710102028512024/8	COMPANY PETITION IB (IBC)/218(ND)2024	CANARA BANK VS. VS REALTECH PRIVATE LIMITED	IBC under Sec 7	1/4/2025	no of objection 1. index page missed in pdf 2. need every pages sign of written submission	advprateekgautam
361	17-03-2025	0710102022952024( No.of Docs 2)	0710102022952024/2	COMPANY PETITION IB (IBC)/199(ND)2024	LALIT MOHAN VS. LALIT MOHAN	Section 94(1)	1/4/2025	1.petitioner and respondent same.	kushal82
362	25-03-2025	0710102027432023( No.of Docs 2)	0710102027432023/31	COMPANY PETITION IB (IBC)/310(ND)2023	SQUARE YARDS CONSULTING PRIVATE LIMITED VS. AMB INFRAVENTURES PRIVATE LIMITED	IBC Under Sec 9	1/4/2025	no of objection 1. wrong file 2. application file as additional 3.pagination missing in bookmarking	Heament9911
363	25-03-2025	0710102027432023( No.of Docs 2)	0710102027432023/31	COMPANY PETITION IB (IBC)/310(ND)2023	SQUARE YARDS CONSULTING PRIVATE LIMITED VS. AMB INFRAVENTURES PRIVATE LIMITED	IBC Under Sec 9	1/4/2025	no of objection 1. wrong file 2. application file as additional 3.pagination missing in bookmarking	Heament9911
364	18-03-2025	0710102013952025( No.of Docs 2)	0710102013952025/1	INTERLOCUTORY APPLICATION (I.B.C)/947(ND)2025	MR. PRANAV KAPOOR VS. MR. ATUL KUMAR KANSAL	Sec 60(5)	1/4/2025	1.need every pages sign and true copy in Annexure.	nitesh@asalegal.in

365	25-03-2025	0710102027432023( No.of Docs 2)	0710102027432023/31	COMPANY PETITION IB (IBC)/310(ND)2023	SQUARE YARDS CONSULTING PRIVATE LIMITED VS. AMB INFRAVENTURES PRIVATE LIMITED	IBC Under Sec 9	1/4/2025	no of objection 1. wrong file 2. application file as additional 3.pagination missing in bookmarking	Heament9911
366	25-03-2025	0710102027432023( No.of Docs 2)	0710102027432023/31	COMPANY PETITION IB (IBC)/310(ND)2023	SQUARE YARDS CONSULTING PRIVATE LIMITED VS. AMB INFRAVENTURES PRIVATE LIMITED	IBC Under Sec 9	1/4/2025	no of objection 1. wrong file 2. application file as additional 3.pagination missing in bookmarking	Heament9911
367	18-03-2025	0710102013952025( No.of Docs 2)	0710102013952025/1	INTERLOCUTORY APPLICATION (I.B.C)/947(ND)2025	MR. PRANAV KAPOOR VS. MR. ATUL KUMAR KANSAL	Sec 60(5)	1/4/2025	1.need every pages sign and true copy in Annexure.	nitesh@asalegal.in
368	18-03-2025	0710102013952025( No.of Docs 2)	0710102013952025/1	INTERLOCUTORY APPLICATION (I.B.C)/947(ND)2025	MR. PRANAV KAPOOR VS. MR. ATUL KUMAR KANSAL	Sec 60(5)	1/4/2025	1.need every pages sign and true copy in Annexure.	nitesh@asalegal.in
369	18-03-2025	0710102013952025( No.of Docs 2)	0710102013952025/1	INTERLOCUTORY APPLICATION (I.B.C)/947(ND)2025	MR. PRANAV KAPOOR VS. MR. ATUL KUMAR KANSAL	Sec 60(5)	1/4/2025	1.need every pages sign and true copy in Annexure.	nitesh@asalegal.in
370	25-03-2025	0710102027432023( No.of Docs 2)	0710102027432023/31	COMPANY PETITION IB (IBC)/310(ND)2023	SQUARE YARDS CONSULTING PRIVATE LIMITED VS. AMB INFRAVENTURES PRIVATE LIMITED	IBC Under Sec 9	1/4/2025	no of objection 1. wrong file 2. application file as additional 3.pagination missing in bookmarking	Heament9911
371	28-01-2025	0710102010522025( No.of Docs 0)	0710102010522025/1	COMPANY PETITION IB (IBC)/100(PB)2025	DEVSHAKTI FREE ELECTRIC PRIVATE LIMITED	IBC Section 59	1/4/2025	no of objection 1. book marking mandatory as per index with pagination	
372	25-03-2025	0710102027432023( No.of Docs 2)	0710102027432023/31	COMPANY PETITION IB (IBC)/310(ND)2023	SQUARE YARDS CONSULTING PRIVATE LIMITED VS. AMB INFRAVENTURES PRIVATE LIMITED	IBC Under Sec 9	1/4/2025	no of objection 1. wrong file 2. application file as additional 3.pagination missing in bookmarking	Heament9911
373	18-03-2025	0710102028602024( No.of Docs 1)	0710102028602024/5	COMPANY PETITION IB (IBC)/735(ND)2024	SAMRIDDHI MEGA STRUCTURES LIMITED VS. ZEXUS AIR SERVICES PRIVATE LIMITED	IBC under Sec 7	1/4/2025	no of objection 1.vakalatnama compulsory in reply 2.bookmarking mandatory	arunadvocate68
374	29-03-2025	0710102008762025( No.of Docs 2)	0710102008762025/1	COMPANY PETITION IB (IBC)/113(ND)2025	HINDUSTAN BUILDCON PRIVATE LIMITED VS. CHANAKYA ACADEMY FOR EDUCATION AND TRAINING PRIVATE LIMITED	IBC under Sec 7	1/4/2025	no of objection 1. pagination missed in book marking as per index 2. ocr missed in pdf 3. need every page sign of pdf	Ajay-Fatyal

375	7/3/2025	0710102020432025( No.of Docs 0)	0710102020432025/1	TRANSFER APPLICATION (IBC)/10(PB)2025	KANAK JANI RESOLUTION PROFESSIONAL VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Rule16(d),NCL T Rules,2016 IBC	1/4/2025	no of objection 1. index page missed in pdf	
376	7/3/2025	0710102019912025( No.of Docs 2)	0710102019912025/1	INTERLOCUTORY APPLICATION (I.B.C)/1163(ND)2025	ARUNAVA SIKDAR RESOLUTION PROFESSIONAL	Application under any other provisions- IBC	1/4/2025	1.incomplete file.	swastikakumari@ymail
377	28-03-2025	0710102008712025( No.of Docs 2)	0710102008712025/2	INTERLOCUTORY APPLICATION (I.B.C)/462(ND)2025	EDELWEISS ASSET RECONSTRUCTION COMPANY LTD. VS. MR. NIRAJ KUMAR LIQUIDATOR OF M/S NET 4 INDIA LIMITED	Sec 60(5)	1/4/2025	no of objection 1. vakalatnama is compulsory in reply in pdf	Rachit_26
378	9/3/2025	0710102026102023( No.of Docs 2)	0710102026102023/1	INTERLOCUTORY APPLICATION (I.B.C)/2067(PB)2023	KISHAN GOPAL SOMANI VS	Sec 60(5)	1/4/2025	no of objection 1. order dated 12.02.2025 missed 2. book marking mandatory as per index with pagination	adityagoel
379	9/3/2025	0710102026102023( No.of Docs 2)	0710102026102023/1	INTERLOCUTORY APPLICATION (I.B.C)/2067(PB)2023	KISHAN GOPAL SOMANI VS	Sec 60(5)	1/4/2025	no of objection 1. order dated 12.02.2025 missed 2. book marking mandatory as per index with pagination	adityagoel
380	20-01-2025	0710102007862025( No.of Docs 0)	0710102007862025/2	COMPANY PETITION (COMPANIES ACT)/17(ND)2025	JIWAN LAL KHOSLA VS. ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Sec. 73(4)	1/4/2025	no of objection 1. only proof of service uploaded 2. file not uploaded	
381	20-01-2025	0710102007862025( No.of Docs 0)	0710102007862025/2	COMPANY PETITION (COMPANIES ACT)/17(ND)2025	JIWAN LAL KHOSLA VS. ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Sec. 73(4)	1/4/2025	no of objection 1. only proof of service uploaded 2. file not uploaded	
382	20-01-2025	0710102007862025( No.of Docs 0)	0710102007862025/2	COMPANY PETITION (COMPANIES ACT)/17(ND)2025	JIWAN LAL KHOSLA VS. ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Sec. 73(4)	1/4/2025	no of objection 1. only proof of service uploaded 2. file not uploaded	



383	9/3/2025	0710102026102023( No.of Docs 2)	0710102026102023/1	INTERLOCUTORY APPLICATION (I.B.C)/2067(PB)2023	KISHAN GOPAL SOMANI VS	Sec 60(5)	1/4/2025	no of objection 1. order dated 12.02.2025 missed 2. book marking mandatory as per index with pagination	adityagoel
384	20-01-2025	0710102007862025( No.of Docs 0)	0710102007862025/2	COMPANY PETITION (COMPANIES ACT)/17(ND)2025	JIWAN LAL KHOSLA VS. ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Sec. 73(4)	1/4/2025	no of objection 1. only proof of service uploaded 2. file not uploaded	
385	31-03-2025	0710102007482025( No.of Docs 2)	0710102007482025/12	INTERLOCUTORY APPLICATION (I.B.C)/644(ND)2025	AAA INSOLVENCY PROFESSIONALS LLP RP OF MOTHERS PRIDE EDUCATION INSTITUTION PRIVATE LIMITED VS. MR PRAVEEN KUMAR	Section 25(2)(j), 43,45,47,50,60 (5),66/Regulation 35A	1/4/2025	no of objection 1. page no 41 43 50 95 not readable 2. pagination missed in book marking as per index 3. page no start from 1 in index	Nikhil Daga
386	26-02-2025	0710102006832025( No.of Docs 2)	0710102006832025/1	COMPANY PETITION IB (IBC)/74(ND)2025	TANUK PHARMA (INDIA) LIMITED	IBC Section 59	1/4/2025	no of objection 1. book marking mandatory as per index with pagination.	indiacorplaw
387	26-02-2025	0710102006832025( No.of Docs 2)	0710102006832025/1	COMPANY PETITION IB (IBC)/74(ND)2025	TANUK PHARMA (INDIA) LIMITED	IBC Section 59	1/4/2025	no of objection 1. book marking mandatory as per index with pagination.	indiacorplaw
388	26-02-2025	0710102006832025( No.of Docs 2)	0710102006832025/1	COMPANY PETITION IB (IBC)/74(ND)2025	TANUK PHARMA (INDIA) LIMITED	IBC Section 59	1/4/2025	no of objection 1. book marking mandatory as per index with pagination.	indiacorplaw
389	26-02-2025	0710102006832025( No.of Docs 2)	0710102006832025/1	COMPANY PETITION IB (IBC)/74(ND)2025	TANUK PHARMA (INDIA) LIMITED	IBC Section 59	1/4/2025	no of objection 1. book marking mandatory as per index with pagination.	indiacorplaw
390	19-03-2025	0710102002742025( No.of Docs 2)	0710102002742025/3	COMPANY PETITION (COMPANIES ACT)/13(ND)2025	SABI SABHARWAL VS. BHAI SUNDER DAS AND SONS CO PVT LTD	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1),Section 246	1/4/2025	no of objection 1.counsel details sign missing in index. 2.this pages is not clear 98,103,133,134,135.	sujoy123
391	19-03-2025	0710102002742025( No.of Docs 2)	0710102002742025/3	COMPANY PETITION (COMPANIES ACT)/13(ND)2025	SABI SABHARWAL VS. BHAI SUNDER DAS AND SONS CO PVT LTD	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1),Section 246	1/4/2025	no of objection 1.counsel details sign missing in index. 2.this pages is not clear 98,103,133,134,135.	sujoy123
392	19-03-2025	0710102002742025( No.of Docs 2)	0710102002742025/3	COMPANY PETITION (COMPANIES ACT)/13(ND)2025	SABI SABHARWAL VS. BHAI SUNDER DAS AND SONS CO PVT LTD	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1),Section 246	1/4/2025	no of objection 1.counsel details sign missing in index. 2.this pages is not clear 98,103,133,134,135.	sujoy123

393	18-03-2025	0710102028602024( No.of Docs 1)	0710102028602024/5	COMPANY PETITION IB (IBC)/735(ND)2024	SAMRIDDHI MEGA STRUCTURES LIMITED VS. ZEXUS AIR SERVICES PRIVATE LIMITED	IBC under Sec 7	1/4/2025	no of objection 1.vakalatnama compulsory in reply 2.bookmarking mandatory	arunadvocate68
394	19-03-2025	0710102002742025( No.of Docs 2)	0710102002742025/3	COMPANY PETITION (COMPANIES ACT)/13(ND)2025	SABI SABHARWAL VS. BHAI SUNDER DAS AND SONS CO PVT LTD	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1),Section 246	1/4/2025	no of objection 1.counsel details sign missing in index. 2.this pages is not clear 98,103,133,134,135.	sujoy123
395	19-03-2025	0710102002742025( No.of Docs 2)	0710102002742025/3	COMPANY PETITION (COMPANIES ACT)/13(ND)2025	SABI SABHARWAL VS. BHAI SUNDER DAS AND SONS CO PVT LTD	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1),Section 246	1/4/2025	no of objection 1.counsel details sign missing in index. 2.this pages is not clear 98,103,133,134,135.	sujoy123
396	19-03-2025	0710102002742025( No.of Docs 2)	0710102002742025/3	COMPANY PETITION (COMPANIES ACT)/13(ND)2025	SABI SABHARWAL VS. BHAI SUNDER DAS AND SONS CO PVT LTD	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1),Section 246	1/4/2025	no of objection 1.counsel details sign missing in index. 2.this pages is not clear 98,103,133,134,135.	sujoy123
397	19-03-2025	0710102002742025( No.of Docs 2)	0710102002742025/3	COMPANY PETITION (COMPANIES ACT)/13(ND)2025	SABI SABHARWAL VS. BHAI SUNDER DAS AND SONS CO PVT LTD	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1),Section 246	1/4/2025	no of objection 1.counsel details sign missing in index. 2.this pages is not clear 98,103,133,134,135.	sujoy123
398	19-03-2025	0710102002742025( No.of Docs 2)	0710102002742025/3	COMPANY PETITION (COMPANIES ACT)/13(ND)2025	SABI SABHARWAL VS. BHAI SUNDER DAS AND SONS CO PVT LTD	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1),Section 246	1/4/2025	no of objection 1.counsel details sign missing in index. 2.this pages is not clear 98,103,133,134,135.	sujoy123
399	18-03-2025	0710102028602024( No.of Docs 1)	0710102028602024/5	COMPANY PETITION IB (IBC)/735(ND)2024	SAMRIDDHI MEGA STRUCTURES LIMITED VS. ZEXUS AIR SERVICES PRIVATE LIMITED	IBC under Sec 7	1/4/2025	no of objection 1.vakalatnama compulsory in reply 2.bookmarking mandatory	arunadvocate68
400	19-03-2025	0710102002742025( No.of Docs 2)	0710102002742025/3	COMPANY PETITION (COMPANIES ACT)/13(ND)2025	SABI SABHARWAL VS. BHAI SUNDER DAS AND SONS CO PVT LTD	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1),Section 246	1/4/2025	no of objection 1.counsel details sign missing in index. 2.this pages is not clear 98,103,133,134,135.	sujoy123

401	21-03-2025	0710102057122024(No.of Docs 1)	0710102057122024/3	COMPANY APPEAL(COMPANIES ACT)/206(ND)2024	G CREW MEDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANY DELHI	Sec 252 (1)	1/4/2025	1.need every pages sign and true copy in Annexure.	CSAVNISH
402	21-03-2025	0710102057122024(No.of Docs 1)	0710102057122024/3	COMPANY APPEAL(COMPANIES ACT)/206(ND)2024	G CREW MEDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANY DELHI	Sec 252 (1)	1/4/2025	1.need every pages sign and true copy in Annexure.	CSAVNISH
403	21-03-2025	0710102057122024(No.of Docs 1)	0710102057122024/3	COMPANY APPEAL(COMPANIES ACT)/206(ND)2024	G CREW MEDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANY DELHI	Sec 252 (1)	1/4/2025	1.need every pages sign and true copy in Annexure.	CSAVNISH
404	21-03-2025	0710102057122024(No.of Docs 1)	0710102057122024/3	COMPANY APPEAL(COMPANIES ACT)/206(ND)2024	G CREW MEDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANY DELHI	Sec 252 (1)	1/4/2025	1.need every pages sign and true copy in Annexure.	CSAVNISH
405	7/3/2025	0710102019912025(No.of Docs 2)	0710102019912025/1	INTERLOCUTORY APPLICATION (I.B.C)/1163(ND)2025	ARUNAVA SIKDAR RESOLUTION PROFESSIONAL	Application under any other provisions-IBC	1/4/2025	1.incomplete file.	swastikakumari@ymail
406	21-03-2025	0710102049002022(No.of Docs 2)	0710102049002022/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/117(ND)2022	R P FOODS PVT LTD	Sec. 230-232 - Second Motion	1/4/2025	1.orde is delay in pdf.	RIL ASSOCIATES & ADV
407	21-03-2025	0710102049002022(No.of Docs 2)	0710102049002022/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/117(ND)2022	R P FOODS PVT LTD	Sec. 230-232 - Second Motion	1/4/2025	1.orde is delay in pdf.	RIL ASSOCIATES & ADV
408	21-03-2025	0710102049002022(No.of Docs 2)	0710102049002022/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/117(ND)2022	R P FOODS PVT LTD	Sec. 230-232 - Second Motion	1/4/2025	1.orde is delay in pdf.	RIL ASSOCIATES & ADV
409	21-03-2025	0710102049002022(No.of Docs 2)	0710102049002022/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/117(ND)2022	R P FOODS PVT LTD	Sec. 230-232 - Second Motion	1/4/2025	1.orde is delay in pdf.	RIL ASSOCIATES & ADV
410	11/3/2025	0710102019912025(No.of Docs 1)	0710102019912025/2	INTERLOCUTORY APPLICATION (I.B.C)/1163(ND)2025	ARUNAVA SIKDAR RESOLUTION PROFESSIONAL	Application under any other provisions-IBC	1/4/2025	no of objection 1. amended memo parties need nclt last compliance order	swastikakumari@ymail

411	21-03-2025	0710102003302021( No.of Docs 1)	0710102003302021/2	INTERLOCUTORY APPLICATION (I.B.C)/5398(PB)2021	AJAT SHATRU VS. SOHO INFRASTRUCTURE PRIVATE LIMITED	Sec 60(5)	1/4/2025	1.need every pages sign.	manishsverma@gmail.c
412	21-03-2025	0710102003302021( No.of Docs 1)	0710102003302021/2	INTERLOCUTORY APPLICATION (I.B.C)/5398(PB)2021	AJAT SHATRU VS. SOHO INFRASTRUCTURE PRIVATE LIMITED	Sec 60(5)	1/4/2025	1.need every pages sign.	manishsverma@gmail.c
413	21-03-2025	0710102003302021( No.of Docs 1)	0710102003302021/2	INTERLOCUTORY APPLICATION (I.B.C)/5398(PB)2021	AJAT SHATRU VS. SOHO INFRASTRUCTURE PRIVATE LIMITED	Sec 60(5)	1/4/2025	1.need every pages sign.	manishsverma@gmail.c
414	21-03-2025	0710102003302021( No.of Docs 1)	0710102003302021/2	INTERLOCUTORY APPLICATION (I.B.C)/5398(PB)2021	AJAT SHATRU VS. SOHO INFRASTRUCTURE PRIVATE LIMITED	Sec 60(5)	1/4/2025	1.need every pages sign.	manishsverma@gmail.c
415	31-03-2025	0710102045882021( No.of Docs 7)	0710102045882021/7	COMPANY PETITION IB (IBC)/433(PB)2021	STATE BANK OF INDIA VS. VIKAS AGGARWAL	Section 95(1)	1/4/2025	no of objection 1. in volume 1 missed ocr page no 1 to 54 2 page no 152 to 154 missed ocr 3 page no 155 to 255 missed ocr 4 page no 256 to 300 missed ocr 5. page no 314 to 508 missed ocr in volume 3 6 page no 680 to 753 missed ocr in volume 5 7. annexures pages missed sign with true copy	gravitaslegal
416	31-03-2025	0710102033062022( No.of Docs 2)	0710102033062022/11	INTERLOCUTORY APPLICATION (I.B.C)/2232(ND)2022	AWSUM PROTEINS LIMITED VSMANOJ KUMAR YADAV	Application under any other provisions- IBC	1/4/2025	no of objection 1. this is wrong file its a application not file as additional document	jaspreet\$29
417	18-03-2025	0710102028602024( No.of Docs 1)	0710102028602024/5	COMPANY PETITION IB (IBC)/735(ND)2024	SAMRIDDI MEGA STRUCTURES LIMITED VS. ZEXUS AIR SERVICES PRIVATE LIMITED	IBC under Sec 7	1/4/2025	no of objection 1.vakalatnama compulsory in reply 2.bookmarking mandatory	arunadvocate68
418	23-01-2024	0710102008462024( No.of Docs 0)	0710102008462024/5	INTERLOCUTORY APPLICATION (I.B.C)/907(ND)2024	DEVENDRA KUMAR LODHA - RP OF MAINFRAME ENERGY SOLUTION PVT LTD VS. HDFC BANK LTD	Sec 60(5)	1/4/2025	No of objection 1. order missed which mention in index 2. book marking mandatory as per index with pagination	
419	11/3/2025	0710102019912025( No.of Docs 1)	0710102019912025/2	INTERLOCUTORY APPLICATION (I.B.C)/1163(ND)2025	ARUNAVA SIKDAR RESOLUTION PROFESSIONAL	Application under any other provisions- IBC	1/4/2025	no of objection 1. amended memo parties need nclt last compliance order	swastikakumari@ymail

420	7/3/2025	0710102019912025( No.of Docs 2)	0710102019912025/1	INTERLOCUTORY APPLICATION (I.B.C)/1163(ND)2025	ARUNAVA SIKDAR RESOLUTION PROFESSIONAL	Application under any other provisions-IBC	1/4/2025	1.incomplete file.	swastikakumari@ymail
421	7/3/2025	0710102019912025( No.of Docs 2)	0710102019912025/1	INTERLOCUTORY APPLICATION (I.B.C)/1163(ND)2025	ARUNAVA SIKDAR RESOLUTION PROFESSIONAL	Application under any other provisions-IBC	1/4/2025	1.incomplete file.	swastikakumari@ymail
422	11/3/2025	0710102019912025( No.of Docs 1)	0710102019912025/2	INTERLOCUTORY APPLICATION (I.B.C)/1163(ND)2025	ARUNAVA SIKDAR RESOLUTION PROFESSIONAL	Application under any other provisions-IBC	1/4/2025	no of objection 1. amended memo parties need nclt last compliance order	swastikakumari@ymail
423	18-03-2025	0710102017692025( No.of Docs 2)	0710102017692025/2	INTERLOCUTORY APPLICATION (I.B.C)/1014(ND)2025	RAM PHAL BHARDWAJ RESOLUTION PROFESSIONAL VS. MR. AJAY	Rule 11 of NCLT, 2016	1/4/2025	no of objection 1.some pages is not clear in pdf. 2.vakalatnama compulsory in reply.	lovkesh121
424	18-03-2025	0710102017692025( No.of Docs 2)	0710102017692025/2	INTERLOCUTORY APPLICATION (I.B.C)/1014(ND)2025	RAM PHAL BHARDWAJ RESOLUTION PROFESSIONAL VS. MR. AJAY	Rule 11 of NCLT, 2016	1/4/2025	no of objection 1.some pages is not clear in pdf. 2.vakalatnama compulsory in reply.	lovkesh121
425	18-03-2025	0710102017692025( No.of Docs 2)	0710102017692025/2	INTERLOCUTORY APPLICATION (I.B.C)/1014(ND)2025	RAM PHAL BHARDWAJ RESOLUTION PROFESSIONAL VS. MR. AJAY	Rule 11 of NCLT, 2016	1/4/2025	no of objection 1.some pages is not clear in pdf. 2.vakalatnama compulsory in reply.	lovkesh121
426	23-01-2024	0710102008462024( No.of Docs 0)	0710102008462024/5	INTERLOCUTORY APPLICATION (I.B.C)/907(ND)2024	DEVENDRA KUMAR LODHA - RP OF MAINFRAME ENERGY SOLUTION PVT LTD VS. HDFC BANK LTD	Sec 60(5)	1/4/2025	No of objection 1. order missed which mention in index 2. book marking mandatory as per index with pagination	
427	18-03-2025	0710102017692025( No.of Docs 2)	0710102017692025/2	INTERLOCUTORY APPLICATION (I.B.C)/1014(ND)2025	RAM PHAL BHARDWAJ RESOLUTION PROFESSIONAL VS. MR. AJAY	Rule 11 of NCLT, 2016	1/4/2025	no of objection 1.some pages is not clear in pdf. 2.vakalatnama compulsory in reply.	lovkesh121
428	17-03-2025	0710102022952024( No.of Docs 2)	0710102022952024/2	COMPANY PETITION IB (IBC)/199(ND)2024	LALIT MOHAN VS. LALIT MOHAN	Section 94(1)	1/4/2025	1.petitioner and respondent same.	kushal82
429	17-03-2025	0710102022952024( No.of Docs 2)	0710102022952024/2	COMPANY PETITION IB (IBC)/199(ND)2024	LALIT MOHAN VS. LALIT MOHAN	Section 94(1)	1/4/2025	1.petitioner and respondent same.	kushal82
430	17-03-2025	0710102022952024( No.of Docs 2)	0710102022952024/2	COMPANY PETITION IB (IBC)/199(ND)2024	LALIT MOHAN VS. LALIT MOHAN	Section 94(1)	1/4/2025	1.petitioner and respondent same.	kushal82

431	17-03-2025	0710102022952024( No.of Docs 2)	0710102022952024/2	COMPANY PETITION IB (IBC)/199(ND)2024	LALIT MOHAN VS. LALIT MOHAN	Section 94(1)	1/4/2025	1.petitioner and respondent same.	kushal82
432	31-03-2025	0710102035942023( No.of Docs 3)	0710102035942023/4	COMPANY PETITION IB (IBC)/319(ND)2023	KARTIK MEDIA VS. DEVIKA UNIVERSAL LANDS PRIVATE LIMITED	IBC Under Sec 9	1/4/2025	no of objection 1. both document file separately in different slash number	rachitmit
433	9/3/2025	0710102026102023( No.of Docs 2)	0710102026102023/1	INTERLOCUTORY APPLICATION (I.B.C)/2067(PB)2023	KISHAN GOPAL SOMANI VS DEVENDRA	Sec 60(5)	1/4/2025	no of objection 1. order dated 12.02.2025 missed 2. book marking mandatory as per index with pagination	adityagoel
434	23-01-2024	0710102008462024( No.of Docs 0)	0710102008462024/5	INTERLOCUTORY APPLICATION (I.B.C)/907(ND)2024	KUMAR LODHA - RP OF MAINFRAME ENERGY SOLUTION PVT LTD VS. HDFC BANK LTD	Sec 60(5)	1/4/2025	No of objection 1. order missed which mention in index 2. book marking mandatory as per index with pagination	
435	25-03-2025	0710102027432023( No.of Docs 2)	0710102027432023/31	COMPANY PETITION IB (IBC)/310(ND)2023	SQUARE YARDS CONSULTING PRIVATE LIMITED VS. AMB INFRAVENTURES PRIVATE LIMITED	IBC Under Sec 9	1/4/2025	no of objection 1. wrong file 2. application file as additional 3.pagination missing in bookmarking	Heament9911
436	23-01-2024	0710102008462024( No.of Docs 0)	0710102008462024/5	INTERLOCUTORY APPLICATION (I.B.C)/907(ND)2024	DEVENDRA KUMAR LODHA - RP OF MAINFRAME ENERGY SOLUTION PVT LTD VS. HDFC BANK LTD	Sec 60(5)	1/4/2025	No of objection 1. order missed which mention in index 2. book marking mandatory as per index with pagination	
437	18-03-2025	0710102013962025( No.of Docs 2)	0710102013962025/1	INTERLOCUTORY APPLICATION (I.B.C)/944(ND)2025	MR. SIDHANT KAPOOR VS. MR. ATUL KUMAR KANSAL	Sec 60(5)	1/4/2025	1.need every pages sign and true copy in Annexure.	nitesh@asalegal.in
438	18-03-2025	0710102013962025( No.of Docs 2)	0710102013962025/1	INTERLOCUTORY APPLICATION (I.B.C)/944(ND)2025	MR. SIDHANT KAPOOR VS. MR. ATUL KUMAR KANSAL	Sec 60(5)	1/4/2025	1.need every pages sign and true copy in Annexure.	nitesh@asalegal.in
439	28-03-2025	0710102037682024( No.of Docs 3)	0710102037682024/5	COMPANY PETITION (COMPANIES ACT)/110(ND)2024	SANJAY AGARWAL VS. UMESH GUPTA	Sec. 241(1),Sec. 242(4)	1/4/2025	no of objection 1. wrong file petition file as additional document.	ridhimabansal1803
440	17-03-2025	0710102022952024( No.of Docs 2)	0710102022952024/2	COMPANY PETITION IB (IBC)/199(ND)2024	LALIT MOHAN VS. LALIT MOHAN	Section 94(1)	1/4/2025	1.petitioner and respondent same.	kushal82
441	17-03-2025	0710102022952024( No.of Docs 2)	0710102022952024/2	COMPANY PETITION IB (IBC)/199(ND)2024	LALIT MOHAN VS. LALIT MOHAN	Section 94(1)	1/4/2025	1.petitioner and respondent same.	kushal82

442	18-03-2025	0710102013962025( No.of Docs 2)	0710102013962025/1	INTERLOCUTORY APPLICATION (I.B.C)/944(ND)2025	MR. SIDHANT KAPOOR VS. MR. ATUL KUMAR KANSAL	Sec 60(5)	1/4/2025	1.need every pages sign and true copy in Annexure.	nitesh@asalegal.in
443	31-03-2025	0710102018342024( No.of Docs 2)	0710102018342024/12	COMPANY PETITION (COMPANIES ACT)/50(ND)2024	MANISH KUMAR VS. EAZYAPP TECH PRIVATE LIMITED	Sec. 59	1/4/2025	no of objection 1. book marking mandatory as per index with pagination 2. need every pages sign	paritosh
444	17-03-2025	0710102022952024( No.of Docs 2)	0710102022952024/2	COMPANY PETITION IB (IBC)/199(ND)2024	LALIT MOHAN VS. LALIT MOHAN	Section 94(1)	1/4/2025	1.petitioner and respondent same.	kushal82
445	25-03-2025	0710102027432023( No.of Docs 2)	0710102027432023/31	COMPANY PETITION IB (IBC)/310(ND)2023	SQUARE YARDS CONSULTING PRIVATE LIMITED VS. AMB INFRAVENTURES PRIVATE LIMITED	IBC Under Sec 9	1/4/2025	no of objection 1. wrong file 2. application file as additional 3.pagination missing in bookmarking	Heament9911
446	25-03-2025	0710102027432023( No.of Docs 2)	0710102027432023/31	COMPANY PETITION IB (IBC)/310(ND)2023	SQUARE YARDS CONSULTING PRIVATE LIMITED VS. AMB INFRAVENTURES PRIVATE LIMITED	IBC Under Sec 9	1/4/2025	no of objection 1. wrong file 2. application file as additional 3.pagination missing in bookmarking	Heament9911
447	9/3/2025	0710102019402025( No.of Docs 2)	0710102019402025/1	INTERLOCUTORY APPLICATION (I.B.C)/1128(PB)2025	IDBI BANK LTD. VS. VISHAL GOEL	Section 123	1/4/2025	no of objection 1. book marking mandatory as per index with pagination	adityagoel
448	18-03-2025	0710102013962025( No.of Docs 2)	0710102013962025/1	INTERLOCUTORY APPLICATION (I.B.C)/944(ND)2025	MR. SIDHANT KAPOOR VS. MR. ATUL KUMAR KANSAL	Sec 60(5)	1/4/2025	1.need every pages sign and true copy in Annexure.	nitesh@asalegal.in
449	9/3/2025	0710102019402025( No.of Docs 2)	0710102019402025/1	INTERLOCUTORY APPLICATION (I.B.C)/1128(PB)2025	IDBI BANK LTD. VS. VISHAL GOEL	Section 123	1/4/2025	no of objection 1. book marking mandatory as per index with pagination	adityagoel
450	9/3/2025	0710102019402025( No.of Docs 2)	0710102019402025/1	INTERLOCUTORY APPLICATION (I.B.C)/1128(PB)2025	IDBI BANK LTD. VS. VISHAL GOEL	Section 123	1/4/2025	no of objection 1. book marking mandatory as per index with pagination	adityagoel
451	9/3/2025	0710102019402025( No.of Docs 2)	0710102019402025/1	INTERLOCUTORY APPLICATION (I.B.C)/1128(PB)2025	IDBI BANK LTD. VS. VISHAL GOEL	Section 123	1/4/2025	no of objection 1. book marking mandatory as per index with pagination	adityagoel
452	25-03-2025	0710102009742025( No.of Docs 2)	0710102009742025/2	INTERLOCUTORY APPLICATION (I.B.C)/738(ND)2025	M/S ADHUNIK ENTERPRISES VS. UMESH GUPTA RESOLUTION PROFESSIONAL MOUNTAIN MEADOW HOLIDAYS PVT. LTD.	Sections 60(5)/Regulation on 13	29-03-2025	no of objection 1. reply need vakalatnama compulsory	swapnil.123

453	17-03-2025	0710102082362023( No.of Docs 4)	0710102082362023/7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/67(ND)2023	NANDISH ENTERPRISES PRIVATE LIMITED	Sec. 230-232 - Second Motion	29-03-2025	no of objection 1. in volume 2 missed book marking with pagination 2. index page missed in book marking	abhishek.nahta
454	24-03-2025	0710102054562024( No.of Docs 1)	0710102054562024/4	INTERLOCUTORY APPLICATION (I.B.C)/3350(PB)2024	NIKHIL TANDON VS. SANJEEV BINDAL	Sec 60(5)	29-03-2025	no of objection 1. index page missed in pdf 2. book marking mandatory as per index with pagination 3. 25 welfare and 3 rs court fee missed on vakalatnama	ankitsrivastav019
455	27-03-2025	0710102055692024( No.of Docs 2)	0710102055692024/3	COMPANY PETITION IB (IBC)/483(ND)2024	ALLIED STEEL TRADERS VS. AIR MOVEMENT & CONTROL SYSTEM PRIVATE LIMITED	IBC Under Sec 9	29-03-2025	no of objection 1. reply need every pages sign	gunjan
456	25-03-2025	0710102090312020( No.of Docs 2)	0710102090312020/20	COMPANY PETITION (COMPANIES ACT)/119(ND)2020	GANDHARV GOYAL VS. SYNAPSICA TECHNOLOGIES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	29-03-2025	no of objection 1. book marking mandatory as per index with pagination 2. page no 26 hindi page need english translate copy 3 page no 27 missed ocr in pdf 4 need every page sign in objections	payalchawla
457	26-03-2025	0710102063862024( No.of Docs 3)	0710102063862024/5	COMPANY PETITION IB (IBC)/494(ND)2024	KDS CORPORATION PRIVATE LIMITED VS. ALCHEMIST HOLDINGS LIMITED	IBC under Sec 7	29-03-2025	no of objection 1. 13 to 15 are paper cutting	vaibhavtyagi
458	19-03-2025	0710102081882020( No.of Docs 1)	0710102081882020/2	INTERLOCUTORY APPLICATION (I.B.C)/3445(PB)2020	AJAT SHATRU PRAKASH INSCRIPT INNOVATIONS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 60(5)	29-03-2025	no of objection 1. need to write &&quot;affidavit &&quot; at the place of &&quot;proof of service &&quot; in dms portal online portal	manishsverma@gmail.c
459	13-09-2023	0710102079472023( No.of Docs 0)	0710102079472023/3	COMPANY PETITION (COMPANIES ACT)/189(ND)2023	KALPATARU POWER TRANSMISSION LIMITED VS. NEXGEN INFRACON PRIVATE LIMITED	Sec. 441	29-03-2025	1.moa and BR power attorney letter in pdf.	
460	21-02-2025	0710102075042023( No.of Docs 2)	0710102075042023/27	COMPANY PETITION IB (IBC)/543(ND)2023	KALPATARU POWER TRANSMISSION LIMITED VS. NEXGEN INFRACON PRIVATE LIMITED	IBC Under Sec 9	29-03-2025	no of objection 1. book marking mandatory as per index with pagination 2. wrong file as additional document	Ambareen@1234



461	26-03-2025	0710102074992023( No.of Docs 1)	0710102074992023/9	COMPANY PETITION IB (IBC)/599(ND)2023	RASHTRIYA MILL MAZDOOR SANGH VS. NATIONAL TEXTILE CORPN LIMITED	IBC Under Sec 9	29-03-2025	no of objection 1. pagination missed in book marking as per index	shivalakshmi
462	19-03-2025	0710102064012023( No.of Docs 2)	0710102064012023/8	COMPANY PETITION IB (IBC)/495(ND)2023	CATALYST TRUSTEESHIP LIMITED VS. BCC INFRASTRUCTURE S PRIVATE LIMITED	IBC under Sec 7	29-03-2025	no of objection 1. page no 31 to 101 not readable	mhvlegal
463	24-03-2025	0710102063962023( No.of Docs 2)	0710102063962023/10	COMPANY PETITION IB (IBC)/446(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. DSS INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	29-03-2025	no of objection 1. ocr missed in pdf 2. vakalatnama is compulsory in reply pdf 3. annexure page missed sign with true copy	Pranjit365
464	24-03-2025	0710102063962023( No.of Docs 1)	0710102063962023/9	COMPANY PETITION IB (IBC)/446(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. DSS INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	29-03-2025	no of objection 1. book marking mandatory as per index with pagination 2. 25 rs welfare and 3 rs court fee missed on vakalatnama.	Pranjit365
465	3/5/2023	0710102041092023( No.of Docs 0)	0710102041092023/2	INTERLOCUTORY APPLICATION (I.B.C)/2875(ND)2023	M/S CHIKARA ENTERPRISES PVT. LTD. VS. SHREEDHAR MILK FOODS LTD.	Rule 11 of NCLT, 2016	29-03-2025	no of objection 1. book marking mandatory as per index with pagination	
466	26-07-2024	0710102065202024( No.of Docs 0)	0710102065202024/4	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	29-03-2025	no of objection 1. index page missed in pdf	

467	27-03-2025	0710102019262025( No.of Docs 1)	0710102019262025/1	COMPANY PETITION IB (IBC)/176(ND)2025	PRIYANKA PATHAK VS. NIRAMAYA PATHLABS PRIVATE LIMITED ,PRIYANKA PATHAK VS. NIRAMAYA PATHLABS PRIVATE LIMITED ,PRIYANKA PATHAK VS. NIRAMAYA PATHLABS PRIVATE LIMITED ,PRIYANKA PATHAK VS. NIRAMAYA PATHLABS PRIVATE LIMITED ,PRIYANKA PATHAK VS. NIRAMAYA PATHLABS	IBC under Sec 7	29-03-2025	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in pdf	Prashant2612
468	4/3/2025	0710102019582025( No.of Docs 0)	0710102019582025/2	INTERLOCUTORY APPLICATION (I.B.C)/1152(ND)2025	BRIJESH KUMAR TAMBER RESOLUTION PROFESSIONAL MOBONAIR WIRELESS PVT. LTD. VS. SANDESH KUMAR PANDEY (DIRECTOR OF SUSPENDED BOARD) & ANR.	Section 19(2) / Regulation 30	29-03-2025	no of objection 1. index page missed in pdf 2. book marking mandatory as per index with pagination 3. 25 rs welfare fee missed on vakalatnama.	
469	4/3/2025	0710102019582025( No.of Docs 0)	0710102019582025/1	INTERLOCUTORY APPLICATION (I.B.C)/1152(ND)2025	BRIJESH KUMAR TAMBER RESOLUTION PROFESSIONAL MOBONAIR WIRELESS PVT. LTD. VS. SANDESH KUMAR PANDEY (DIRECTOR OF SUSPENDED BOARD) & ANR.	Section 19(2) / Regulation 30	29-03-2025	no of objection 1. index page missed in pdf 2. book marking mandatory as per index with pagination 3. 25 rs welfare fee missed on vakalatnama.	
470	27-07-2024	0710102065682024( No.of Docs 0)	0710102065682024/2	COMPANY PETITION IB (IBC)/800(ND)2024	CANARA BANK VS. SUMIT SINGLA	Section 95(1)	29-03-2025	no of objection 1. only proof of service uploaded 2. main pdf missed in file	
471	24-03-2025	0710102066212024( No.of Docs 2)	0710102066212024/9	INTERLOCUTORY APPLICATION (I.B.C)/4137(ND)2024	MR. KAPIL DEV TANEJA VS. MR. R.S. RAMASUBRAMANI AM	Sec 25(j)	29-03-2025	no of objection 1. reply need every pages sign	Romila Joshi

472	27-03-2025	0710102067222024( No.of Docs 2)	0710102067222024/3	COMPANY PETITION IB (IBC)/533(ND)2024	DTH INFRA ENGINEERS PRIVATE LIMITED VS. HINDUSTAN URVARAK & RASAYAN LIMITED	IBC Under Sec 9	29-03-2025	no of objection 1. improper book marking as per index with pagination 2. incomplete index page 3. need sign on index page 4. pagination missed in index and pdf page 5 need every pages sign of rejoinder	b_arora
473	24-03-2025	0710102068142024( No.of Docs 2)	0710102068142024/4	COMPANY PETITION IB (IBC)/560(ND)2024	CFM ASSET RECONSTRUCTION PRIVATE LIMITED VS. CANTERBURY REAL TECH PRIVATE LIMITED	IBC under Sec 7	29-03-2025	no of objection 1. rejoinder need every pages sign 2. annexures pages missed sign with true copy	surjendu
474	18-03-2025	0710102070172024( No.of Docs 2)	0710102070172024/3	COMPANY APPEAL (COMPANIES ACT)/179(ND)2024	M'S PACKAGES PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES	Sec 252 (3)	29-03-2025	no of objection 1. reply need vakalatanama	ck230
475	20-03-2025	0710102072682024( No.of Docs 1)	0710102072682024/8	INTERLOCUTORY APPLICATION (I.B.C)/4291(ND)2024	RAKESH KUMAR GUPTA VS. OM DRISHIAN INTERNATIONAL LIMITED	Sec 60(5)	29-03-2025	no of objection 1. index page missed in pdf 2. book marking mandatory as per index with pagination 3. 25 welfare fee and 3 rs court fee missed on vakalatnama	aviback@gmail.com
476	25-03-2025	0710102072512024( No.of Docs 1)	0710102072512024/2	COMPANY PETITION IB (IBC)/699(ND)2024	RAPID CONSTRUCTION THROUGH ITS SOLE PROPRIETOR VS. SIDHARTHA BUILDHOME PVT. LTD. (PROJECT NCR GREEN)	IBC Under Sec 9	29-03-2025	no of objection 1. book marking mandatory as per index with pagination 2. compliance of the order dated 04.03.2025, missed order which mention in index	auraleague
477	23-07-2024	0710102064022024( No.of Docs 0)	0710102064022024/1	COMPANY APPEAL (IBC)/16(ND)2024	EMPLOYEES PROVIDENT FUND ORGANIZATION VS. NARMADA CEREAL PRIVATE LIMITED	Sec 42	29-03-2025	no of objection 1. reply need vakalatnama compulsory	
478	24-08-2024	0710102073322024( No.of Docs 0)	0710102073322024/4	COMPANY PETITION IB (IBC)/601(ND)2024	KAISER INDUSTRIES LTD VS. JB ROLLING MILLS LIMITED	IBC Under Sec 9	29-03-2025	no of objection 1. rejoinder need every pages sign	
479	24-08-2024	0710102073252024( No.of Docs 0)	0710102073252024/2	COMPANY PETITION (COMPANIES ACT)/179(ND)2024	IKEDA LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	29-03-2025	no of objection 1. index page missed in pdf 2. pagination missed in book marking as per index 3 need every pages sign	
480	18-03-2025	0710102075492024( No.of Docs 2)	0710102075492024/2	INTERLOCUTORY APPLICATION (I.B.C)/4477(ND)2024	COMMITTEE OF CREDITORS OF MHG LAND STOCKIST PVT LTD VS. PRABHJIT SINGH SONI (RP)	Section 74	29-03-2025	no of objection 1. missed sign on counsel detail 2. book marking mandatory as per index with pagination 3. reply need every pages sign 4 double pagination 5 25 rs welfare and 3 rs court missed on vakalatnama.	abhi4064

481	11/9/2024	0710102078272024( No.of Docs 0)	0710102078272024/5	COMPANY PETITION IB (IBC)/647(ND)2024	PUNJAB AND SIND BANK VS. SIDHARTHA BUILDHOME PRIVATE LIMITED	IBC under Sec 7	29-03-2025	no of objection 1. rejoinder need every pages sign	
482	15-03-2025	0710102078962024( No.of Docs 2)	0710102078962024/3	INTERLOCUTORY APPLICATION (I.B.C)/4825(PB)2024	NAVNEET GUPTA RESOLUTION PROFESSIONAL VS. DEPUTY COMMISSIONER KARNAL	Sec 60(5)	29-03-2025	1.order is delay.	ashwanisharma74a
483	26-03-2025	0710102080722024( No.of Docs 1)	0710102080722024/2	COMPANY PETITION IB (IBC)/684(ND)2024	DESHWAL WASTE MANAGEMENT PRIVATE LIMITED VS. LG ELECTRONICS INDIA PRIVATE LIMITED	IBC Under Sec 9	29-03-2025	no of objection 1. book marking mandatory as per index with pagination 2.paper cutting on page no 1	vedalegal1
484	23-09-2024	0710102081552024( No.of Docs 0)	0710102081552024/6	COMPANY PETITION IB (IBC)/659(ND)2024	CRAFTTEA CAFE INDIA PRIVATE LIMITED VS. STAR FACILITIES MANAGEMENT LIMITED	IBC under Sec 7	29-03-2025	no of objection 1. compliance with the Order dated February 27, 2025 missed which mention in index	
485	27-11-2022	0710102098172022( No.of Docs 0)	0710102098172022/2	INTERLOCUTORY APPLICATION (I.B.C)/5821(PB)2022	ASHWINI MEHRA	Sec 60(5)	29-03-2025	no of objection 1. vakalatnama is compulsory in reply	
486	27-11-2022	0710102098172022( No.of Docs 0)	0710102098172022/3	INTERLOCUTORY APPLICATION (I.B.C)/5821(PB)2022	ASHWINI MEHRA	Sec 60(5)	29-03-2025	no of objection 1. vakalatnama is compulsory in reply	
487	19-02-2025	0710102094562022( No.of Docs 2)	0710102094562022/3	INTERLOCATORY APPLICATION(COMP ANIES ACT)/309(PB)2022	DR. HARI NARAYAN GANGWAL VS. NCR HEALTHWAYS PRIVATE LIMITED	Rule 11 of NCLT	29-03-2025	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in pdf 3. this file is bench of Chandigarh wrong jurisdiction 4 ocr missed in pdf 5 Amended memo parties need nclt last compliance order of nclt	csshashank

488	25-03-2025	0710102079072024( No.of Docs 2)	0710102079072024/5	COMPANY PETITION IB (IBC)/725(PB)2024	SYSTEMS PRIVATE LIMITED VS. ZAZZ TECHNOLOGY CONNECT PRIVATE LIMITED ,CUBIX CONTROL SYSTEMS PRIVATE LIMITED VS. ZAZZ TECHNOLOGY CONNECT PRIVATE LIMITED ,CUBIX CONTROL SYSTEMS PRIVATE LIMITED VS. ZAZZ TECHNOLOGY CONNECT PRIVATE LIMITED ,CUBIX CONTROL SYSTEMS PRIVATE LIMITED VS. ZAZZ TECHNOLOGY CONNECT	IBC Under Sec 9	29-03-2025	no of objection 1. vakalatnama is compulsory in reply	DKN
489	25-03-2025	0710102079072024( No.of Docs 2)	0710102079072024/4	COMPANY PETITION IB (IBC)/725(PB)2024	SYSTEMS PRIVATE LIMITED VS. ZAZZ TECHNOLOGY CONNECT PRIVATE LIMITED ,CUBIX CONTROL SYSTEMS PRIVATE LIMITED VS. ZAZZ TECHNOLOGY CONNECT PRIVATE LIMITED ,CUBIX CONTROL SYSTEMS PRIVATE LIMITED VS. ZAZZ TECHNOLOGY CONNECT	IBC Under Sec 9	29-03-2025	no of objection 1. annexures pages missed sign with true copy 2. paste tickets on blank side of vakalatnama 3.	DKN
490	27-09-2024	0710102083252024( No.of Docs 0)	0710102083252024/2	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/97(ND)2024	SOUTH INDIA EDIBLE PRIVATE LIMITED	Sec. 230-232, Sec 234	29-03-2025	no of objection 1. need to write &&quot;affidavit &&quot; at the place of &&quot;proof of service &&quot; in dms portal online portal	
491	27-03-2025	0710102084832024( No.of Docs 2)	0710102084832024/2	INTERLOCUTORY APPLICATION (I.B.C)/5512(ND)2024	MRS. CHITRA MISRA AND ORS. VS. M/S DECATHLON SPORTS INDIA PRIVATE LIMITED	Sec 60(5)	29-03-2025	no of objection 1. page no 76 to 84 hindi pages need english translate copy 2. reply need vakalatnama compulsory	aayush.kevlani

492	3/10/2024	0710102084852024( No.of Docs 0)	0710102084852024/2	INTERLOCUTORY APPLICATION (I.B.C)/5705(ND)2024	TRANSPORT PLANNERS PRIVATE LIMITED VS. DEEPIKA BHUGRA PRASAD	Section 60(5)	29-03-2025	no of objection 1.double pagination wrong in pdf. 2.some pages is wrong adjust in pdf. 3.vakalatnama compulsory in reply.	
493	19-02-2025	0710102081932024( No.of Docs 2)	0710102081932024/7	COMPANY APPEAL(COMPANIES ACT)/177(ND)2024	GENESIS BUILDCON VISION PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Application under any other provisions ,Sec 252 (3)	29-03-2025	no of objection 1. wrong file uploaded petition uploaded as a additional document	shreedharlawoffices
494	19-02-2025	0710102081932024( No.of Docs 1)	0710102081932024/6	COMPANY APPEAL(COMPANIES ACT)/177(ND)2024	GENESIS BUILDCON VISION PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Application under any other provisions ,Sec 252 (3)	29-03-2025	no of objection 1. only proof of service uploaded 2 file not uploaded	shreedharlawoffices
495	25-03-2025	0710102087182024( No.of Docs 1)	0710102087182024/3	INTERLOCUTORY APPLICATION (I.B.C)/5781(ND)2024	PARKASH SAHAY AND ORS	Section 60(5)	29-03-2025	no of objection 1. book marking mandatory as per index with pagination	Lalitmhn00
496	24-03-2025	0710102087182024( No.of Docs 3)	0710102087182024/2	INTERLOCUTORY APPLICATION (I.B.C)/5781(ND)2024	PARKASH SAHAY AND ORS	Section 60(5)	29-03-2025	no of objection 1. reply need vakalatnama is compulsory	varshabanerjee
497	25-03-2025	0710102087272024( No.of Docs 2)	0710102087272024/2	COMPANY PETITION IB (IBC)/732(ND)2024	IDBI TRUSTEESHIP SERVICES LIMITED VS. UM AUTOCOMP PRIVATE LIMITED	IBC under Sec 7	29-03-2025	no of objection 1. page no 40 to 54 annexures pages missed sign with true copy	Bodhi@NCLT
498	21-03-2025	0710102087832024( No.of Docs 2)	0710102087832024/7	INTERLOCUTORY APPLICATION (I.B.C)/5203(ND)2024	SANDEEP GOEL RESOLUTION PROFESSIONAL FOR JTPL PRIVATE LIMITED VS. MURARI LAL D N SOOD VS.	Sec 66(1)	29-03-2025	no of objection 1. page no 89 to 93 have dim page which not readable 2. page no 100 to 121 Punjabi page need english translated copy require 3. mention the original page no on the translated copies on the header corner of first page	varshabanerjee
499	7/3/2025	0710102090112024( No.of Docs 1)	0710102090112024/1	COMPANY PETITION (COMPANIES ACT)/217(ND)2024	UNIVERSAL BUYING OFFICE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	29-03-2025	1.need every pages sign and true copy in annexure.	wittonslaw
500	8/3/2025	0710102090302024( No.of Docs 1)	0710102090302024/1	INTERLOCATORY APPLICATION(COMP ANIES ACT)/374(ND)2024	PRABHAT KUMAR SRIVASTAVA VS. UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE	Rule 11 of NCLT	29-03-2025	no of objection 1. book marking mandatory as per index with pagination	prachijohri
501	7/3/2025	0710102090502024( No.of Docs 2)	0710102090502024/1	INTERLOCUTORY APPLICATION (I.B.C)/5181(ND)2024	SANJEEV KUMAR VS. IMUBLLE REALTORS PVT. LTD.	Sec 60(5)	29-03-2025	1.the pdf is not correct.	palashsinghai

502	26-10-2024	0710102092922024( No.of Docs 0)	0710102092922024/2	COMPANY PETITION IB (IBC)/788(PB)2024	IDBI BANK LIMITED VS. SMT. PARBATI SENGUPTA	Section 95(1)	29-03-2025	1.need every pages sign and true copy in Annexure.	
503	13-03-2025	0710102093112024( No.of Docs 1)	0710102093112024/3	COMPANY PETITION IB (IBC)/737(ND)2024	SIEMENS FINANCIAL SERVICES PRIVATE LIMITED VS. PRAFFUL OVERSEAS PRIVATE LIMITED	IBC under Sec 7	29-03-2025	no of objection 1.annexures pages missed sign with true copy	Asavrajan@123
504	15-03-2025	0710102094202024( No.of Docs 4)	0710102094202024/2	INTERLOCUTORY APPLICATION (I.B.C)/5552(ND)2024	RAKESH KUMAR JAIN ISNOLVENCY PROFESSIONAL VS. VIVEKANANDA SEN GUPTA	Rule 11 of NCLT, 2016	29-03-2025	no of objection 1.some pages is blank in pdf. 2.some pages is hindi in pdf.	atlitlaw
505	26-03-2025	0710102094132022( No.of Docs 2)	0710102094132022/1	INTERLOCUTORY APPLICATION (I.B.C)/5753(ND)2022	RUKHSANA CHOUDHURY VS. BINDALS MERCHANDISE	Sec 60(5)	29-03-2025	no of objection 1.page no 9 hindi page need english translate copy	gauravsrivastava.aor
506	27-03-2025	0710102095392024( No.of Docs 2)	0710102095392024/2	INTERLOCUTORY APPLICATION (I.B.C)/5489(ND)2024	DEPARTMENT OF TOWN AND COUNTRY PLANNING VS. MR. MUKUL KUMAR	Sec 60(5)	29-03-2025	no of objection 1. reply need every pages sign 2. vakalatnama compulsory in reply 3. page no 18 to 37 and page no 52 missed ocr	anujmalhotra
507	17-03-2025	0710102095402024( No.of Docs 1)	0710102095402024/1	INTERLOCUTORY APPLICATION (I.B.C)/5495(ND)2024	SUMIT SHUKLA INTERIM RESOLUTION PROFESSIONAL M/S APS INFRA ENGINEERS PVT. LTD. (UNDER CIRP) VS. MR.ANAND PRATAP SINGH	Sec 60(5)	29-03-2025	no of objection 1. only proof of service uploaded 2. main pdf missed	shubhampaliwal
508	27-03-2025	0710102097292024( No.of Docs 2)	0710102097292024/2	INTERLOCUTORY APPLICATION (I.B.C)/5645(ND)2024	AKASH GUPTA VS. MR. MUKUL KUMAR	Sections 60(5)/Regulation 13	29-03-2025	no of objection 1. reply need every pages sign 2. vakalatnama compulsory in reply	anujmalhotra
509	20-03-2025	0710102097622024( No.of Docs 2)	0710102097622024/7	INTERLOCUTORY APPLICATION (I.B.C)/5588(ND)2024	TARANJOT RESOURCES PRIVATE LIMITED VS. JALES KUMAR GROVER	Sec 60(5)	29-03-2025	no of objection 1. wrong withdraw memo this is application file	Sharma & Sharma
510	19-11-2024	0710102098322024( No.of Docs 0)	0710102098322024/4	COMPANY PETITION IB (IBC)/792(ND)2024	VENTURE SUPPLY CHAIN PVT. LTD. VS. METROPOLIS LOGISTICS PRIVATE LIMITED	IBC Under Sec 9	29-03-2025	no of objection 1. Compliance Affidavit m terms of order dated 18/02/2025 which mention in index	





519	25-03-2025	0710102009742025( No.of Docs 2)	0710102009742025/2	INTERLOCUTORY APPLICATION (I.B.C)/738(ND)2025	M/S ADHUNIK ENTERPRISES VS. UMESH GUPTA RESOLUTION PROFESSIONAL MOUNTAIN MEADOW HOLIDAYS PVT. LTD.	Sections 60(5)/Regulation 13	29-03-2025	no of objection 1. reply need vakalatnama compulsory	swapnil.123
520	25-03-2025	0710102009742025( No.of Docs 2)	0710102009742025/2	INTERLOCUTORY APPLICATION (I.B.C)/738(ND)2025	M/S ADHUNIK ENTERPRISES VS. UMESH GUPTA RESOLUTION PROFESSIONAL MOUNTAIN MEADOW HOLIDAYS PVT. LTD.	Sections 60(5)/Regulation 13	29-03-2025	no of objection 1. reply need vakalatnama compulsory	swapnil.123
521	25-03-2025	0710102009742025( No.of Docs 2)	0710102009742025/2	INTERLOCUTORY APPLICATION (I.B.C)/738(ND)2025	M/S ADHUNIK ENTERPRISES VS. UMESH GUPTA RESOLUTION PROFESSIONAL MOUNTAIN MEADOW HOLIDAYS PVT. LTD.	Sections 60(5)/Regulation 13	29-03-2025	no of objection 1. reply need vakalatnama compulsory	swapnil.123
522	27-03-2025	0710102009722025( No.of Docs 2)	0710102009722025/1	INTERLOCUTORY APPLICATION (I.B.C)/525(ND)2025	EMPLOYEES PROVIDENT FUND ORGANISATION THROUGH REGIONAL PROVIDENT FUND COMMISSIONER II VS. MS. DEEPIKA BHUGRA PRASAD LIQUIDATOR FOR M/S PARIVARTAN BUILDTECH PVT. LTD.	Rule 11 of NCLT, 2016	29-03-2025	no of objection 1. reply and proof of service not uploaded	akshaygoel
523	27-03-2025	0710102011122025( No.of Docs 2)	0710102011122025/1	INTERLOCUTORY APPLICATION (I.B.C)/997(ND)2025	AMIT GOEL & MS. PRIYA GOEL VS. SUNIL KUMAR AGGARWAL RP ANIL KUMAR SHARMA VS. VIJENDER SINGH & ORS	Sections 60(5)/Regulation 13	29-03-2025	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf 3 reply need vakalatnama compulsory	rakesh@12
524	26-03-2025	0710102065212020( No.of Docs 2)	0710102065212020/8	INTERLOCUTORY APPLICATION (I.B.C)/2366(PB)2020	ANIL KUMAR SHARMA VS. VIJENDER SINGH & ORS	Sec 60(5)	29-03-2025	no of objection 1. paste ticket on blank side of vakalatnama 2. 25 rs welfare fee missed on vakalatnama in both	diwanadvocates

525	12/3/2025	0710102091412023( No.of Docs 2)	0710102091412023/9	COMPANY PETITION IB (IBC)/207(ND)2024	SAURABH KILLA VS. SANKALP BUILDWELL PRIVATE LIMITED	IBC Under Sec 9	29-03-2025	no of objection 1 book marking mandatory as per index with pagination	Taplegal
526	25-03-2025	0710102094012023( No.of Docs 2)	0710102094012023/4	COMPANY PETITION (COMPANIES ACT)/199(ND)2023	MR. ANSHUMAN MAGAZINE VS. PJS INFOTECH PRIVATE LIMITED	Sec. 271-273	29-03-2025	no of objection 1. page no 67 65 52 49 not readable 2. page no 53 hindi page need english translate copy	raghav.sabharwal
527	12/2/2024	0710102013982024( No.of Docs 0)	0710102013982024/25	TRANSFER PETITION(COMPANIES ACT)/10(PB)2024	BERNINA INTERNATIONAL PVT.LTD VS. MS PICCADILY HOTELS PVT. LTD.	Sec 433(e)/433(f) of CA 1956	29-03-2025	no of objection 1. this is petition not file as additional document	
528	12/2/2024	0710102013992024( No.of Docs 0)	0710102013992024/23	TRANSFER PETITION(COMPANIES ACT)/13(PB)2024	MS JS FURNISHING PVT LTD VS. MS PICCADILY HOTELS PVT LTD	Sec 433(e)/433(f) of CA 1956	29-03-2025	no of objection 1. this is petition not file as additional document	
529	25-03-2025	0710102029182024( No.of Docs 1)	0710102029182024/1	INTERLOCUTORY APPLICATION (I.B.C)/2088(PB)2024	SAURAB SHARMA IRP OF G.V.MEDITECH PVT. LTD.	Rule 11 of NCLT, 2016	29-03-2025	no of objection 1. book marking mandatory as per index with pagination 2. AFFIDAVIT-IN-COMPLIANCE need nclt last order	abhishek.naik
530	8/4/2024	0710102029312024( No.of Docs 0)	0710102029312024/2	INTERLOCUTORY APPLICATION (I.B.C)/2321(PB)2024	SANDEEP KUMAR JAIN VS. AVJ DEVELOPERS (INDIA) PRIVATE LIMITED	Sec 60(5)	29-03-2025	no of objection 1. page no 256 to 276 pages are not readable 2. page no 563 to 588 not readable	
531	26-03-2025	0710102030932024( No.of Docs 1)	0710102030932024/3	COMPANY PETITION (COMPANIES ACT)/76(ND)2024	DEEPANSHU TYAGI VS. GOLD COAST DEVELOPERS PVT. LTD. THROUGH ITS MANAGING DIRECTOR	Sec. 241(1),Sec. 242(4)	29-03-2025	no of objection 1. index page missed in book marking 2. 1 rs court fee and 25 rs welfare fee missed on vakalatnama. 3. pagination missed in book marking	Ambareen@1234
532	26-03-2025	0710102030932024( No.of Docs 2)	0710102030932024/2	COMPANY PETITION (COMPANIES ACT)/76(ND)2024	DEEPANSHU TYAGI VS. GOLD COAST DEVELOPERS PVT. LTD. THROUGH ITS MANAGING DIRECTOR	Sec. 241(1),Sec. 242(4)	29-03-2025	no of objection 1. need to write &quot;list of document &quot; at the place of &quot;annexure &quot; in dms portal uploading time . 2. need sign of every pages 3. star counting pagination form 1 instead of 167 4 page no 196 197 203 204 205 are paper cutting	Ambareen@1234
533	26-04-2024	0710102036352024( No.of Docs 0)	0710102036352024/2	COMPANY APPEAL(COMPANIES ACT)/79(ND)2024	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (RALLY MOTORS PVT. LTD.)	Sec 252 (1) - By Government Body	29-03-2025	no of objection 1. annexures pages missed sign with true copy page no 4 to 13	

534	9/4/2024	0710102029582024( No.of Docs 0)	0710102029582024/1	INTERLOCUTORY APPLICATION (I.B.C)/2195(ND)2024	PAHWA VS. ORIGINAL COMMITTEE OF CREDITORS OF CLASS HOME BUYERS IN THE CIRP OF M/S GOLDEN PEACOCK RESIDENT PVT. LTD.	Sec 60(5)	29-03-2025	no of objection 1. book marking mandatory as per index with pagination	
535	25-05-2024	0710102046042024( No.of Docs 0)	0710102046042024/3	INTERLOCUTORY APPLICATION(IBC)(P LAN)/24(ND)2024	MR SHAILESH BHALCHANDRA DESAI RESOLUTION PROFESSIONAL	Sec 30	29-03-2025	no of objection 1. annexures A missed in book marking 2. pagination missed in book marking as per index 3.need not require upload extra same pdf in proof of service portal	
536	4/3/2025	0710102088082023( No.of Docs 2)	0710102088082023/2	INTERLOCUTORY APPLICATION (I.B.C)/5743(ND)2023	.MANOJ KUMAR ANAND	Sec 54(1)	29-03-2025	no of objection 1. book marking mandatory as per index with pagination	varshabanerjee
537	20-03-2025	0710102085832024( No.of Docs 2)	0710102085832024/4	COMPANY PETITION IB (IBC)/686(ND)2024	INEVITABLE INFOTECH PRIVATE LIMITED VS. ENGINEER AI INDIA PRIVATE LIMITED	IBC Under Sec 9	28-03-2025	no of objection 1. pagination missed in book marking as per index . 2. reply need every pages sign 3. counsel detail missed in index page with sign	legumNCLT
538	8/3/2025	0710102098322024( No.of Docs 3)	0710102098322024/2	COMPANY PETITION IB (IBC)/792(ND)2024	VENTURE SUPPLY CHAIN PVT. LTD. VS. METROPOLIS LOGISTICS PRIVATE LIMITED	IBC Under Sec 9	28-03-2025	no of objection 1. affidavit and written submission filled separately in different slash number	advocatevinod
539	8/11/2024	0710102095402024( No.of Docs 0)	0710102095402024/2	INTERLOCUTORY APPLICATION (I.B.C)/5495(ND)2024	SUMIT SHUKLA INTERIM RESOLUTION PROFESSIONAL M/S APS INFRA ENGINEERS PVT. LTD. (UNDER CIRP) VS. MR.ANAND PRATAP SINGH	Sec 60(5)	28-03-2025	no of objection 1. book marking mandatory as per index with pagination 2. reply need every pages sign	
540	28-03-2025	0710102028512024( No.of Docs 2)	0710102028512024/6	COMPANY PETITION IB (IBC)/218(ND)2024	CANARA BANK VS. VS REALTECH PRIVATE LIMITED	IBC under Sec 7	28-03-2025	no of objection 1. this is wrong file as additional document	advprateekgautam
541	19-03-2025	0710102097622024( No.of Docs 2)	0710102097622024/6	INTERLOCUTORY APPLICATION (I.B.C)/5588(ND)2024	TARANJOT RESOURCES PRIVATE LIMITED VS. JALESH KUMAR GROVER	Sec 60(5)	28-03-2025	no of objection 1. book marking mandatory as per index with pagination 2. need to file proof of service 3. need every page sign of rejoinder	Sharma & Sharma

542	13-03-2025	0710102096472024( No.of Docs 1)	0710102096472024/1	INTERLOCUTORY APPLICATION (I.B.C)/6110(ND)2024	SUNITA UMESH	Sec 60(5)	28-03-2025	no of objection 1. need to write &quot; affidavit &quot; at the place of &quot;proof of service &quot; in dms portal 2. book marking mandatory as per index with pagination	bendiravi
543	13-03-2025	0710102096402024( No.of Docs 2)	0710102096402024/5	COMPANY PETITION (COMPANIES ACT)/234(ND)2024	ROSENDAHL NEXTROM GMBH VS. KANCHAN DOGRA	Sec. 241(1),Sec. 242(4),Section 246,Sec. 244(1)	28-03-2025	no of objection 1. index page missed sign 2. reply need every pages sign 3. book marking mandatory as per index with pagination 4. verified affidavit 5 reply need vakalatnama is compulsory	rakesh@12
544	17-03-2025	0710102096402024( No.of Docs 2)	0710102096402024/6	COMPANY PETITION (COMPANIES ACT)/234(ND)2024	ROSENDAHL NEXTROM GMBH VS. KANCHAN DOGRA	Sec. 241(1),Sec. 242(4),Section 246,Sec. 244(1)	28-03-2025	no of objection 1. vakalatnama is compulsory in pdf	rakesh@12
545	19-03-2025	0710102097622024( No.of Docs 2)	0710102097622024/5	INTERLOCUTORY APPLICATION (I.B.C)/5588(ND)2024	TARANJOT RESOURCES PRIVATE LIMITED VS. JALESH KUMAR GROVER	Sec 60(5)	28-03-2025	no of objection 1. book marking mandatory as per index with pagination 2. need every pages sign on rejoinder 3. proof of service file in proof of service portal compulsory	Sharma & Sharma
546	27-11-2022	0710102098172022( No.of Docs 0)	0710102098172022/4	INTERLOCUTORY APPLICATION (I.B.C)/5821(PB)2022	ASHWINI MEHRA	Sec 60(5)	28-03-2025	no of objection 1. reply need vakalatnama is compulsory	
547	27-03-2025	0710102003852025( No.of Docs 2)	0710102003852025/3	COMPANY PETITION IB (IBC)/60(ND)2025	FTI CONSULTING INDIA PRIVATE LIMITED VS. M G F DEVELOPMENTS LIMITED	IBC Under Sec 9	28-03-2025	no of objection 1. page no 77 to 126 not readable	trilegal2
548	13-02-2025	0710102096322024( No.of Docs 1)	0710102096322024/1	INTERLOCUTORY APPLICATION (I.B.C)/5608(ND)2024	RR INFRASTRUCTURE S VS. DEEPAK KUMAR GOYAL	Rule 11 of NCLT, 2016,Sections 60(5)/Regulation 13	28-03-2025	1.bookmarking mandatory.	advocatesinha
549	7/2/2019	0710120012642018( No.of Docs 3)	0710120012642018/7	COMPANY PETITION (COMPANIES ACT)/384(PB)2018	JACOB MATHEW VS. MR A V GEORGE	Sec. 245	28-03-2025	no of objection 1. missed sign on index page with counsel detail 2. require nclt last compliance order . 3. book marking mandatory as per index with pagination	admin
550	18-03-2025	0710102095402024( No.of Docs 2)	0710102095402024/3	INTERLOCUTORY APPLICATION (I.B.C)/5495(ND)2024	SUMIT SHUKLA INTERIM RESOLUTION PROFESSIONAL M/S APS INFRA ENGINEERS PVT. LTD. (UNDER CIRP) VS. MR.ANAND PRATAP SINGH	Sec 60(5)	28-03-2025	no of objection 1.bookmarking mandatory as per index. 2.need every pages sign and true copy in Annexure.	shubhampaliwal

551	19-11-2024	0710102098322024( No.of Docs 0)	0710102098322024/3	COMPANY PETITION IB (IBC)/792(ND)2024	VENTURE SUPPLY CHAIN PVT. LTD. VS. METROPOLIS LOGISTICS PRIVATE LIMITED	IBC Under Sec 9	27-03-2025	no of objection 1 book marking mandatory as per index with pagination	
552	26-02-2025	0710102098502022( No.of Docs 1)	0710102098502022/9	INTERLOCUTORY APPLICATION (I.B.C)/6131(PB)2022	RESOLUTION PROFESSIONAL VS. UTTAR PRADESH STATE INDUSTRIAL DEVELOPMENT AUTHORITY THROUGH REGIONAL MANAGER	Sec 60(5)	27-03-2025	no of objection 1. need english translate copy of vakalatnama	sthaviasthana
553	26-03-2025	0710102012412025( No.of Docs 2)	0710102012412025/1	COMPANY APPLICATION(COMPANIES ACT)/44(ND)2025	RUPAK GUPTA VS. UP HOTELS LIMITED	Rule 11 of NCLT	27-03-2025	no of objection 1. reply need every pages sign 2. vakalatnama is compulsory in reply	archerjurists
554	24-03-2025	0710102105732023( No.of Docs 1)	0710102105732023/6	COMPANY PETITION IB (IBC)/752(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SANTUR INFRASTRUCTURE S PRIVATE LIMITED	IBC under Sec 7	27-03-2025	no of objection 1. book marking mandatory as per index with pagination 2. 25 welfare and 3 rs court fee missed on vakalatnama 3. page no 4 and 5 missed sign	Pranjit365
555	23-11-2023	0710102100862023( No.of Docs 0)	0710102100862023/3	COMPANY PETITION IB (IBC)/736(ND)2023	BANK OF MAHARASHTRA VS. VIKAS VERMA	Section 95(1)	27-03-2025	no of objection 1.bookmarking mandatory. 2.index missing in pdf.	
556	18-03-2025	0710102105372024( No.of Docs 2)	0710102105372024/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/1(ND)2025	MERVIS ENGINEERING AND INFRATECH PRIVATE LIMITED	Sec. 230-232 - Second Motion	27-03-2025	1.kindly file IA wrong file.	cshema09
557	4/3/2025	0710102105062024( No.of Docs 1)	0710102105062024/1	COMPANY APPLICATION(COMPANIES ACT)/300(ND)2024	SANJAY CHUGH VS. RAKESH SHARMA	Rule 11 of NCLT	27-03-2025	no of objection 1. index page missed in pdf and book marking also 2. book marking mandatory as per index with pagination	Oshlegal
558	27-03-2025	0710102003812024( No.of Docs 3)	0710102003812024/3	COMPANY PETITION (COMPANIES ACT)/21(ND)2024	UNICUM INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sub-Section (1) Of Section 66.	27-03-2025	no of objection 1. vakalatnama need reply 2. 25 rs welfare and 3 rs court fee need in vakalatnama 3. vakalatnama merge in main pdf 4 date missed in vakalatnama	gunjan
559	24-03-2025	0710102107592022( No.of Docs 2)	0710102107592022/4	INTERLOCUTORY APPLICATION (I.B.C)/1435(ND)2023	DECATHLON SPORTS INDIA PRIVATE LIMITED VSM/S ROHTAS PROJECTS LTD.	Sec 60(5)	27-03-2025	no of objection 1. book marking mandatory as per index with pagination 2. not verified affidavit 3 notary missed in affidavit	palashsinghai

560	8/3/2025	0710102098952024( No.of Docs 2)	0710102098952024/3	COMPANY PETITION IB (IBC)/858(ND)2024	VIMSAR PRODUCTS PRIVATE LIMITED VS. BRANCLEY IMPEX PRIVATE LIMITED	IBC Under Sec 9	27-03-2025	no of objection 1. affidavit missed	vndubey
561	26-03-2025	0710102015202025( No.of Docs 2)	0710102015202025/2	COMPANY PETITION IB (IBC)/125(ND)2025	MAGRATH PROPERTIES PRIVATE LIMITED VS. AFFORDABLE INFRASTRUCTURE AND HOUSING PROJECTS PRIVATE LIMITED	IBC under Sec 7	27-03-2025	no of objection 1. book marking mandatory as per index with pagination 2. pagination missed in pdf index 3. missed sign on index every pages 4 need every pages sign of reply 5 proof of service need as gmail form	AyushPuri9
562	6/4/2024	0710102028882024( No.of Docs 0)	0710102028882024/1	INTERLOCUTORY APPLICATION (I.B.C)/2326(PB)2024	ASHWANI KUMAR SHARMA VS. M/S AVJ DEVELOPERS (INDIA) PVT. LTD.	Sec 60(5)	27-03-2025	no of objection 1. 519 to 543 pages not readable in volume 4 2. ocr missed in pdf	
563	25-03-2025	0710102021302025( No.of Docs 2)	0710102021302025/1	INTERLOCUTORY APPLICATION (I.B.C)/1338(ND)2025	BETA INFRTECH P LTD	Regulation 44(2), Liquidation process Regulation, 2016	27-03-2025	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in pdf 3. incomplete file	SAFEINTIP
564	13-03-2025	0710102099692024( No.of Docs 1)	0710102099692024/2	COMPANY PETITION (COMPANIES ACT)/230(ND)2024	AMIT KUMAR VS. BODYSECRET CLOTHING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	27-03-2025	no of objection 1. 25 welfare missed on vakalatnama	advocate96
565	21-11-2024	0710102099072024( No.of Docs 0)	0710102099072024/2	INTERLOCUTORY APPLICATION (I.B.C)/5636(ND)2024	ANSAL LANDMARK TOWNSHIP PRIVATE LIMITED & ANR VS. RAJESH RAMNANI RESOLUTION PROFESSIONAL OF ANSAL URBAN CONDOMINIUMS PVT LTD.	Sec 60(5)	27-03-2025	no of objection 1. missed the last page sign of written submission	
566	16-12-2020	0710102116482020( No.of Docs 0)	0710102116482020/8	INTERLOCUTORY APPLICATION (I.B.C)/5625(ND)2020	AKHILESH KUMAR GUPTA VS. EASYTECH GLOBAL PRIVATE LIMITED	Sec 54(1)	27-03-2025	no of objection 1. book marking mandatory as per index with pagination	
567	26-03-2025	0710102103372020( No.of Docs 2)	0710102103372020/5	INTERLOCUTORY APPLICATION (I.B.C)/4775(PB)2020	ACREAGE PROPERTIES PRIVATE LTD VS. AMIT AGARWAL	Sec 47 (1)	27-03-2025	no of objection 1 page no 14 20 26 32 38 44 50 are dim pages	arushkhanna829

568	6/3/2025	0710102099072024( No.of Docs 1)	0710102099072024/1	INTERLOCUTORY APPLICATION (I.B.C)/5636(ND)2024	ANSAL LANDMARK TOWNSHIP PRIVATE LIMITED & ANR VS. RAJESH RAMNANI RESOLUTION PROFESSIONAL OF ANSAL URBAN CONDOMINIUMS PVT LTD.	Sec 60(5)	27-03-2025	no of objection 1. 1 rs court fee missed on vakalatnama	splawoffices.delhi
569	24-02-2025	0710102098822024( No.of Docs 2)	0710102098822024/4	COMPANY APPEAL(COMPANIES ACT)/196(ND)2024	DSM REALTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	27-03-2025	no of objection 1. amend memo parties need nclt last compliance order	abhay@123
570	12/12/2024	0710102104842024( No.of Docs 0)	0710102104842024/3	TRANSFER APPLICATION/2(PB)2 025	MEHOOL BHUVA VS. ATUL H PATEL	Rule16(d),NCL T Rules,2016	27-03-2025	no of objection 1. missed index page in pdf	
571	23-08-2019	0710102114992019( No.of Docs 0)	0710102114992019/21	COMPANY PETITION IB (IBC)/2026(ND)2019	RAJAN ARORA VS. M/S MMR SAHA INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	27-03-2025	no of objection 1. ocr missed in pdf 2. blank page donot require	
572	4/12/2024	0710102103102024( No.of Docs 0)	0710102103102024/2	INTERLOCUTORY APPLICATION(IBC)(P LAN)/68(ND)2024	UMESH GUPTA RESOLUTION PROFESSIONAL FOR MOUNTAIN MEADOW HOLIDAYS PRIVATE LIMITED	Sec 30	27-03-2025	no of objection 1. pagination missed in book marking as per index	
573	24-03-2025	0710102102642024( No.of Docs 1)	0710102102642024/2	COMPANY PETITION IB (IBC)/84(ND)2025	RAJAT MOHAN PATHAK VS. RUDRA BUILDWELL PROJECTS PRIVATE LIMITED	IBC under Sec 7	27-03-2025	no of objection 1. book marking mandatory as per index with pagination 2. 25 rs welfare and 3 rs court fee missed on vakalatnama	akshatgupta.ag
574	25-03-2025	0710102104972024( No.of Docs 2)	0710102104972024/1	INTERLOCUTORY APPLICATION(IBC)(P LAN)/67(ND)2024	NIKHIL SACHDEVA VS. PRASHANT YADAV	Sec 30	27-03-2025	no of objection 1. index page missed in pdf 2. 25 welfare and 3 rs court fee missed in vakalatnama	Sps_Thakur
575	24-03-2025	0710102047842022( No.of Docs 2)	0710102047842022/9	COMPANY PETITION IB (IBC)/505(ND)2022	MAHI BUILDHOME PRIVATE LIMITED VS. UNIBERA DEVELOPERS PRIVATE LIMITED	IBC Under Sec 9	26-03-2025	no of objection 1. COMPLIANCE OF ORDER DATED 28.02.2025. missed which mention in index	PRATITIRUNGTA

576	25-03-2025	0710102012822022( No.of Docs 1)	0710102012822022/195	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	26-03-2025	no of objection 1. index page missed in pdf 2. book marking mandatory as per index with pagination 3. vakalatnama is compulsory in reply pdf	RDNRMCA
577	19-03-2025	0710102039852023( No.of Docs 2)	0710102039852023/7	INTERLOCUTORY APPLICATION (I.B.C)/2488(ND)2023	VIJENDER SHARMA VS. ADITYA BIRLA SUN LIFE INSURANCE CO. LTD.	Application under any other provisions- IBC	26-03-2025	no of objection 1. book marking mandatory as per index with pagination 2. vakalatnama is compulsory in reply 3. ocr missed in reply	Prateek.Kasliwal
578	25-03-2025	0710102014072025( No.of Docs 1)	0710102014072025/1	INTERLOCUTORY APPLICATION (I.B.C)/858(ND)2025	CA ASHISH SAOJI VS. ANIL NARENDRANATH WAHAL	Sec 66(1)	26-03-2025	No of objection 1. book marking mandatory as per index with pagination 2. index page missed sign with counsel detail also missed in index page 3. annexures page missed sign with true copy	info@kumarlr.com
579	25-06-2024	0710102054132024( No.of Docs 0)	0710102054132024/2	INTERLOCUTORY APPLICATION (I.B.C)/3324(ND)2024	VISWANATHAN SIVARAMAN RP OF KINDLE DEVELOPERS PVT. LTD. VS. COMMITTEE OF CREDITORS OF KINDLE DEVELOPERS PVT. LTD & ORS.	Sec 60(5)	26-03-2025	no of objection 1. 25 welfare fee and 3 rs court fee missed on vakalatnama. 2. page no 48 to 50 hindi pages need english translate copy	
580	21-03-2025	0710102147862019( No.of Docs 1)	0710102147862019/1	COMPANY APPLICATION(IBC)/25 62(PB)2019	DINESH SOOD VS. BINDALS SPONNGE INDUSTRIES LIMITED	Sec 30	26-03-2025	no of objection 1. affidavit of compliance need nclt order 2. compliance of order dated 25.02.2025 which mention in index missed	dk.sood@yahoo.com
581	20-03-2025	0710102042882022( No.of Docs 1)	0710102042882022/5	COMPANY PETITION (COMPANIES ACT)/95(ND)2022	SUNIL KUMAR GUPTA VS. DIWAKAR COMMERCIALS PVT LTD	Sec. 59	25-03-2025	1.bookmarking mandatory.	anujbhandari123
582	20-03-2025	0710102099242024( No.of Docs 2)	0710102099242024/14	INTERLOCUTORY APPLICATION (I.B.C)/6079(ND)2024	DEEPAK VIG VS. BRILLIANT METALS PVT LTD	Application under any other provisions- IBC	25-03-2025	no of objection 1. incomplete book marking 2. vakalatnama is compulsory in reply pdf	D29322014



583	13-03-2025	0710102006112025( No.of Docs 3)	0710102006112025/7	INTERLOCUTORY APPLICATION (I.B.C)/386(ND)2025	ANURAG SHRIVASTAVA VS. COMMITTEE OF CREDITORS OF SITI BROADBAND SERVICES PVT. LTD.	Section 60(5)	25-03-2025	1.need every pages sign and true copy in annexure.	Mayanprasad
584	13-03-2025	0710102006112025( No.of Docs 3)	0710102006112025/7	INTERLOCUTORY APPLICATION (I.B.C)/386(ND)2025	ANURAG SHRIVASTAVA VS. COMMITTEE OF CREDITORS OF SITI BROADBAND SERVICES PVT. LTD.	Section 60(5)	25-03-2025	1.need every pages sign and true copy in annexure.	Mayanprasad
585	13-03-2025	0710102006112025( No.of Docs 3)	0710102006112025/7	INTERLOCUTORY APPLICATION (I.B.C)/386(ND)2025	ANURAG SHRIVASTAVA VS. COMMITTEE OF CREDITORS OF SITI BROADBAND SERVICES PVT. LTD.	Section 60(5)	25-03-2025	1.need every pages sign and true copy in annexure.	Mayanprasad
586	13-03-2025	0710102006112025( No.of Docs 3)	0710102006112025/7	INTERLOCUTORY APPLICATION (I.B.C)/386(ND)2025	ANURAG SHRIVASTAVA VS. COMMITTEE OF CREDITORS OF SITI BROADBAND SERVICES PVT. LTD.	Section 60(5)	25-03-2025	1.need every pages sign and true copy in annexure.	Mayanprasad
587	7/3/2025	0710102099182024( No.of Docs 1)	0710102099182024/4	COMPANY PETITION IB (IBC)/824(ND)2024	ANURAG SHRIVASTAVA VS. COMMITTEE OF CREDITORS OF SITI BROADBAND SERVICES PVT. LTD.	IBC Under Sec 9	25-03-2025	1.bookmarking mandatory with index.	SHALNCLT
588	1/8/2013	0710200400732013( No.of Docs 0)	0710200400732013/12	COMPANY PETITION (COMPANIES ACT)/136(ND)2013	GLOBAL RESOURCES INC. (HK) LIMITED THROUGH ITS DIRECTOR MR. SANJAY MIDHA VS. CAMPARI EXPORTS PRIVATE LIMITED	Application under any other provisions	25-03-2025	no of objection 1. please start numbering of page no 1 instead of 218 in index	
589	14-02-2025	0710102015212025( No.of Docs 0)	0710102015212025/1	INTERLOCUTORY APPLICATION (I.B.C)/1041(ND)2025	MS. NIKITA DHINGRA VS. MR. DEVVART RANA	Sec 60(5)	25-03-2025	no of objection 1. pagination missed in book marking 2. incomplete file 3.extra pdf remove submit final pdf.	
590	6/3/2025	0710102011442025( No.of Docs 1)	0710102011442025/2	INTERLOCUTORY APPLICATION (I.B.C)/761(ND)2025	BHIM SAIN GOYAL IRP VS. ROMY BANSAL	Sec. 12A	25-03-2025	1.incomplete file. wrong file.	varshabanerjee

591	6/3/2025	0710102011442025(No.of Docs 1)	0710102011442025/2	INTERLOCUTORY APPLICATION (I.B.C)/761(ND)2025	BHIM SAIN GOYAL IRP VS. ROMY BANSAL	Sec. 12A	25-03-2025	1.incomplete file. wrong file.	varshabanerjee
592	6/3/2025	0710102011442025(No.of Docs 1)	0710102011442025/2	INTERLOCUTORY APPLICATION (I.B.C)/761(ND)2025	BHIM SAIN GOYAL IRP VS. ROMY BANSAL	Sec. 12A	25-03-2025	1.incomplete file. wrong file.	varshabanerjee
593	6/3/2025	0710102011442025(No.of Docs 1)	0710102011442025/2	INTERLOCUTORY APPLICATION (I.B.C)/761(ND)2025	BHIM SAIN GOYAL IRP VS. ROMY BANSAL	Sec. 12A	25-03-2025	1.incomplete file. wrong file.	varshabanerjee
594	12/3/2025	0710102052692022(No.of Docs 2)	0710102052692022/5	COMPANY APPLICATION(COMPANIES ACT)/247(ND)2022	M/S PURNIMA GUPTA VS. M/S PURNIMA COLONIZERS PVT. LTD.	Application under any other provisions ,Application under any other provisions ,Rule 11 of NCLT	25-03-2025	no of objection 1.need every pages sign. 2.vakalatnama compulsory in reply.	akshaygupta
595	12/3/2025	0710102052692022(No.of Docs 2)	0710102052692022/5	COMPANY APPLICATION(COMPANIES ACT)/247(ND)2022	M/S PURNIMA GUPTA VS. M/S PURNIMA COLONIZERS PVT. LTD.	Application under any other provisions ,Application under any other provisions ,Rule 11 of NCLT	25-03-2025	no of objection 1.need every pages sign. 2.vakalatnama compulsory in reply.	akshaygupta
596	12/3/2025	0710102052692022(No.of Docs 2)	0710102052692022/5	COMPANY APPLICATION(COMPANIES ACT)/247(ND)2022	M/S PURNIMA GUPTA VS. M/S PURNIMA COLONIZERS PVT. LTD.	Application under any other provisions ,Application under any other provisions ,Rule 11 of NCLT	25-03-2025	no of objection 1.need every pages sign. 2.vakalatnama compulsory in reply.	akshaygupta
597	21-03-2025	0710102093942024(No.of Docs 4)	0710102093942024/3	COMPANY PETITION (COMPANIES ACT)/228(ND)2024	ENHANCE AESTHETIC & COSMETIC STUDIO PRIVATE LIMITED	Sec. 130(1)	25-03-2025	no of objection 1. page no 459 to 474 header portion not readable in volume 3	jagia2296
598	14-02-2025	0710102015212025(No.of Docs 0)	0710102015212025/1	INTERLOCUTORY APPLICATION (I.B.C)/1041(ND)2025	MS. NIKITA DHINGRA VS. MR. DEVVART RANA	Sec 60(5)	25-03-2025	no of objection 1. pagination missed in book marking 2. incomplete file 3.extra pdf remove submit final pdf.	
599	14-02-2025	0710102015212025(No.of Docs 0)	0710102015212025/1	INTERLOCUTORY APPLICATION (I.B.C)/1041(ND)2025	MS. NIKITA DHINGRA VS. MR. DEVVART RANA	Sec 60(5)	25-03-2025	no of objection 1. pagination missed in book marking 2. incomplete file 3.extra pdf remove submit final pdf.	

600	17-03-2025	0710102008872024( No.of Docs 2)	0710102008872024/3	INTERLOCUTORY APPLICATION (I.B.C)/952(ND)2024	PUNJAB NATIONAL BANK VSHARSH KUMAR ARORA	Sec 60(5)	25-03-2025	1.wrong file	advocateekta
601	17-03-2025	0710102008872024( No.of Docs 2)	0710102008872024/3	INTERLOCUTORY APPLICATION (I.B.C)/952(ND)2024	PUNJAB NATIONAL BANK VSHARSH KUMAR ARORA	Sec 60(5)	25-03-2025	1.wrong file	advocateekta
602	17-03-2025	0710102008872024( No.of Docs 2)	0710102008872024/3	INTERLOCUTORY APPLICATION (I.B.C)/952(ND)2024	PUNJAB NATIONAL BANK VSHARSH KUMAR ARORA	Sec 60(5)	25-03-2025	1.wrong file	advocateekta
603	17-03-2025	0710102008872024( No.of Docs 2)	0710102008872024/3	INTERLOCUTORY APPLICATION (I.B.C)/952(ND)2024	PUNJAB NATIONAL BANK VSHARSH KUMAR ARORA	Sec 60(5)	25-03-2025	1.wrong file	advocateekta
604	14-02-2025	0710102015212025( No.of Docs 0)	0710102015212025/1	INTERLOCUTORY APPLICATION (I.B.C)/1041(ND)2025	MS. NIKITA DHINGRA VS. MR. DEVVART RANA	Sec 60(5)	25-03-2025	no of objection 1. pagination missed in book marking 2. incomplete file 3.extra pdf remove submit final pdf.	
605	17-03-2025	0710102016472024( No.of Docs 2)	0710102016472024/12	COMPANY PETITION IB (IBC)/219(ND)2024	SREI EQUIPMENT FINANCE LIMITED VS. VICTOR BUILDWEL PRIVATE LIMITED	IBC under Sec 7	25-03-2025	no of objection 1. book marking mandatory as per index with pagination	Sugandh Kochhar
606	17-03-2025	0710102016472024( No.of Docs 2)	0710102016472024/12	COMPANY PETITION IB (IBC)/219(ND)2024	SREI EQUIPMENT FINANCE LIMITED VS. VICTOR BUILDWEL PRIVATE LIMITED	IBC under Sec 7	25-03-2025	no of objection 1. book marking mandatory as per index with pagination	Sugandh Kochhar
607	17-03-2025	0710102016472024( No.of Docs 2)	0710102016472024/12	COMPANY PETITION IB (IBC)/219(ND)2024	SREI EQUIPMENT FINANCE LIMITED VS. VICTOR BUILDWEL PRIVATE LIMITED	IBC under Sec 7	25-03-2025	no of objection 1. book marking mandatory as per index with pagination	Sugandh Kochhar
608	17-03-2025	0710102016472024( No.of Docs 2)	0710102016472024/12	COMPANY PETITION IB (IBC)/219(ND)2024	SREI EQUIPMENT FINANCE LIMITED VS. VICTOR BUILDWEL PRIVATE LIMITED	IBC under Sec 7	25-03-2025	no of objection 1. book marking mandatory as per index with pagination	Sugandh Kochhar
609	20-03-2025	0710102042882022( No.of Docs 1)	0710102042882022/6	COMPANY PETITION (COMPANIES ACT)/95(ND)2022	SUNIL KUMAR GUPTA VS. DIWAKAR COMMERCIALS PVT LTD	Sec. 59	25-03-2025	1.bookmarking mandatory.	anujbandari123
610	20-03-2025	0710102042882022( No.of Docs 1)	0710102042882022/5	COMPANY PETITION (COMPANIES ACT)/95(ND)2022	SUNIL KUMAR GUPTA VS. DIWAKAR COMMERCIALS PVT LTD	Sec. 59	25-03-2025	1.bookmarking mandatory.	anujbandari123

611	20-03-2025	0710102042882022( No.of Docs 1)	0710102042882022/5	COMPANY PETITION (COMPANIES ACT)/95(ND)2022	SUNIL KUMAR GUPTA VS. DIWAKAR COMMERCIALS PVT LTD	Sec. 59	25-03-2025	1.bookmarking mandatory.	anujbandari123
612	20-03-2025	0710102042882022( No.of Docs 1)	0710102042882022/6	COMPANY PETITION (COMPANIES ACT)/95(ND)2022	SUNIL KUMAR GUPTA VS. DIWAKAR COMMERCIALS PVT LTD	Sec. 59	25-03-2025	1.bookmarking mandatory.	anujbandari123
613	20-03-2025	0710102042882022( No.of Docs 1)	0710102042882022/6	COMPANY PETITION (COMPANIES ACT)/95(ND)2022	SUNIL KUMAR GUPTA VS. DIWAKAR COMMERCIALS PVT LTD	Sec. 59	25-03-2025	1.bookmarking mandatory.	anujbandari123
614	20-03-2025	0710102042882022( No.of Docs 1)	0710102042882022/6	COMPANY PETITION (COMPANIES ACT)/95(ND)2022	SUNIL KUMAR GUPTA VS. DIWAKAR COMMERCIALS PVT LTD	Sec. 59	25-03-2025	1.bookmarking mandatory.	anujbandari123
615	20-03-2025	0710102042882022( No.of Docs 1)	0710102042882022/5	COMPANY PETITION (COMPANIES ACT)/95(ND)2022	SUNIL KUMAR GUPTA VS. DIWAKAR COMMERCIALS PVT LTD	Sec. 59	25-03-2025	1.bookmarking mandatory.	anujbandari123
616	28-12-2024	0710102108842024( No.of Docs 0)	0710102108842024/3	INTERLOCUTORY APPLICATION (I.B.C)/6291(ND)2024	RAHUL JINDAL VS. MR. JEEVAGAN NARAYANA SWAMI NADAR	Section 25(2)(j), 43,45,47,50,60 (5),66/Regulation on 35A	25-03-2025	no of objection 1. all marathi page need english translate copy in volume 1 and 2 ,3 , 2. need to write original page on translated copies of marathi on header corner of first pages in volume 1 and 2 ,3 3. in volume 4 page no 594 to 597 not readable	
617	18-03-2025	0710102109452024( No.of Docs 1)	0710102109452024/1	COMPANY PETITION IB (IBC)/6(ND)2025	SEAWAY PAPER AND PULP LIMITED VS. DEVPRIYA INDUSTRIES PRIVATE LIMITED	IBC Under Sec 9	25-03-2025	1.need every pages sign and true copy in annexure.	RR LEGAL PARTNERS
618	23-03-2025	0710102017842025( No.of Docs 2)	0710102017842025/3	INTERLOCUTORY APPLICATION (I.B.C)/1036(ND)2025	KVG INSOLVENCY ADVISORS PRIVATE LIMITED VS. LALIT SANDUJA	Section 19(2) / Regulation 30	25-03-2025	no of objection 1. book marking mandatory as per index with pagination 2. reply need every page sign 3 missed verification of &quot;affidavit of reply .&quot;	akhil.shankhwar1
619	12/3/2025	0710102052692022( No.of Docs 2)	0710102052692022/5	COMPANY APPLICATION(COMPANIES ACT)/247(ND)2022	M/S PURNIMA GUPTA VS. M/S PURNIMA COLONIZERS PVT. LTD.	Application under any other provisions ,Application under any other provisions ,Rule 11 of NCLT	25-03-2025	no of objection 1.need every pages sign. 2.vakalatnama compulsory in reply.	akshaygupta

620	10/3/2025	0710102106312024(No.of Docs 1)	0710102106312024/1	INTERLOCUTORY APPLICATION (I.B.C)/6251(ND)2024	SANDEEP KANSAL VS. KOHINOOR SEED FIELDS INDIA PRIVATE LIMITED	Application under any other provisions-IBC	25-03-2025	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in pdf 3. not verified affidavit	SIDSHARMA
621	22-03-2025	0710102107572023(No.of Docs 3)	0710102107572023/3	COMPANY PETITION (COMPANIES ACT)/40(ND)2024	MANISH GARG VS. BMK BOOKS PRIVATE LIMITED	Sec. 241(1)	24-03-2025	no of objection 1. reply need every pages sign 2. hindi page no 54 to 57 need english type copy 3. need to write original page no on translated copy header of the first page 4 need every pages sign. 5. date and 3 rupees court fees missing	kartikb
622	24-03-2025	0710102017842025(No.of Docs 2)	0710102017842025/4	INTERLOCUTORY APPLICATION (I.B.C)/1036(ND)2025	KVG INSOLVENCY ADVISORS PRIVATE LIMITED VS. LALIT SANDUJA	Section 19(2) / Regulation 30	24-03-2025	no of objection 1. book marking mandatory as per index with pagination 2. annexure page missed sign with true copy 3. missed verification of affidavit of reply 4 need every pages sign of reply	akhil.shankhwar1
623	22-03-2025	0710102016352025(No.of Docs 2)	0710102016352025/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/62(ND)2025	SH. SUNIL BEHAL VS. SH. DEVENDER BEHAL AND ANR	Rule 11 of NCLT	24-03-2025	no of objection 1. vakalatnama is compulsory in reply pdf	Sonam Sharma
624	21-03-2025	0710102022652018(No.of Docs 4)	0710102022652018/88	COMPANY PETITION IB (IBC)/1565(PB)2018	MR. MOHAN AGARWAL VS. M/S. CROWN REALTECH PRIVATE LIMITED	IBC under Sec 7	24-03-2025	no of objection 1. merge all the document in one pdf 2. not file all the document separately 3. book marking mandatory as per index with pagination 4 paste ticket on blank side of vakalatnama 5. 3 rs court fee missed on vakalatnama	rsvp.shubhangi
625	11/3/2025	0710102073082020(No.of Docs 2)	0710102073082020/20	INTERLOCUTORY APPLICATION (I.B.C)/2964(PB)2020	DEEPIKA BHUGRA PRASAD VS. BINA JAIN & ORS	Sec 43(1) r/w Sec 44 (1)	24-03-2025	no of objection 1. ocr missed in reply 2. vakalatnama missed in pdf	karan.legalis
626	13-03-2025	0710102070692024(No.of Docs 2)	0710102070692024/6	COMPANY PETITION IB (IBC)/552(ND)2024	LINKCON ENGINEERING PRIVATE LIMITED VS. JSC IA VOZROZHDENIE INDIA PRIVATE LIMITED ,LINKCON ENGINEERING PRIVATE LIMITED VS. JSC IA VOZROZHDENIE INDIA PRIVATE LIMITED	IBC Under Sec 9	24-03-2025	no of objection 1. index page missed sign 2. book marking mandatory as per index with pagination 3. missed sign the last page of written submission	rakesh@12
627	4/3/2025	0710102082282024(No.of Docs 1)	0710102082282024/1	INTERLOCUTORY APPLICATION (I.B.C)/5522(ND)2024	MUKESH VERMA	Rule 11 of NCLT, 2016	24-03-2025	no of objection 1. book marking mandatory as per index with pagination	ahmaloo17

628	6/3/2025	0710102070032024(No.of Docs 1)	0710102070032024/5	COMPANY PETITION (COMPANIES ACT)/161(ND)2024	MR. VIVEK KUSHWAHA VS. VIVERS FRESH ORGANIC GAYATRI FARMS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1),Application under any other provisions ,Section 246,Section 447	24-03-2025	no of objection 1. 1 rs court fee missed on vakalatnama	advaseem18
629	23-03-2025	0710102017842025(No.of Docs 2)	0710102017842025/2	INTERLOCUTORY APPLICATION (I.B.C)/1036(ND)2025	KVG INSOLVENCY ADVISORS PRIVATE LIMITED VS. LALIT SANDUJA	Section 19(2) / Regulation 30	24-03-2025	no of objection 1. book marking mandatory as per index with pagination 2. verified of &quot;affidavit in reply &quot; missed 3. reply need every pages sign	akhil.shankhwar1
630	11/3/2025	0710102073042021(No.of Docs 2)	0710102073042021/3	INTERLOCUTORY APPLICATION (I.B.C)/4770(ND)2021	DEVENDRA SINGH VS. KINGCUP CONSTRUCTION PRIVATE LIMITED	Sec 60(5)	24-03-2025	no of objection 1. book marking do as like index 2. need every pages sign of reply 3. date month missed in vakalatnama 4. 3 rs court fee missed on vakalatnama	AbhishekGupta123
631	22-03-2025	0710102000282025(No.of Docs 1)	0710102000282025/2	INTERLOCUTORY APPLICATION (I.B.C)/831(ND)2025	ANIL TAYAL VS. VIJAY KUMAR SINGH	Section 105,112, 113	24-03-2025	No of objection 1. book marking mandatory as per index with pagination	Shivanijaiswal
632	4/3/2025	0710102082262024(No.of Docs 1)	0710102082262024/1	INTERLOCUTORY APPLICATION (I.B.C)/5708(ND)2024	MUKESH VERMA	Rule 11 of NCLT, 2016	24-03-2025	no of objection 1. book marking mandatory as per index with pagination	ahmaloo17
633	24-03-2025	0710102003722023(No.of Docs 2)	0710102003722023/4	INTERLOCUTORY APPLICATION (I.B.C)/281(ND)2023	M/S D. LIGHT ENERGY PRIVATE LIMITED VS. M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED	Application under any other provisions-IBC	24-03-2025	no of objection 1. book marking mandatory as per index with pagination .2. wrong file 3. this is application of liquidation	rmalik2301

DEPUTY REGISTRAR

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ASSISTANT REGISTRAR

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